



കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART III

### Stores Purchase

#### Agriculture Development and Farmers' Welfare Department

##### E-TENDER NOTICES

(1)

No. TV(3)41238/2016.

4th February 2017.

e-Tenders in two cover system are invited from competent dealers for the procurement of Pico Projectors under Annual Plan 15-16 for supply at Directorate of Agriculture, Vikas Bhavan, Trivandrum and Various Offices of Agriculture Department in 14 Districts of Kerala. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender Number with PAC—AGRI/TV(3) 41238/16/E-TEND/2016-17 dated 4-2-2017—` 45.6 Lakhs.

Document sale start date—9-2-2017.

Document sale end date—2-3-2017.

Bid Submission start date—9-2-2017.

Last date and time of receipt of e-tender—2-3-2017, 5 p. m.

Date and time of opening of e-Tender :

1. Technical Bid—7-3-2017, 12 Noon.
2. Financial Bid—10-3-2017, 12 Noon.

Cost of e-Tender (Online submission)—` 2,500 + VAT @ 5% (` 125) = ` 2,625.

Date up to which the rates are to remain firm for acceptance—31-3-2017.

E. M. D.—2.5% of PAC subject to Maximum of ` 50,000 through online payment.

Security Deposit—5% of total contract amount inclusive of E. M. D.

Period of Supply—Within 20 days of receipt of supply order.

(2)

No. TV(3)47104/15/ATMA. 4th February 2017.

e-Tenders in two cover system are invited from competent dealers for the procurement of Hand Held Divices (Tablets) under Annual Plan 2015-16 for supply at Directorate of Agriculture, Vikas Bhavan, Trivandrum and Various Offices of Agriculture Department in 14 Districts of Kerala. The tender is to be submitted as e-tenders through https://etenders.kerala.gov.in.

Tender Number with PAC—AGRI/TV(3) 47104/E-TEND/2016-17 dated 4-2-2017—` 28.8 Lakhs.

Document sale start date—9-2-2017.

Document sale end date—2-3-2017.

Bid Submission start date—9-2-2017.

Last date and time of receipt of e-tender—2-3-2017, 5 p. m.

Date and time of opening of e-Tender :

- 1. Technical Bid—7-3-2017, 11 a. m.
- 2. Financial Bid—10-3-2017, 11 a. m.

Cost of e-Tender (Online submission)—` 2,500 + VAT @ 5% (` 125) = ` 2,625.

Date up to which the rates are to remain firm for acceptance—31-3-2017.

E. M. D.—2.5% of PAC subject to Maximum of ` 50,000 through online payment.

Security Deposit—5% of total contract amount inclusive of E. M. D.

Period of Supply—Within 20 days of receipt of supply order.

Directorate of Agriculture, Vikas Bhavan, Thiruvananthapuram. (Sd.) Director of Agriculture.

ദർഘാസ് പരസ്യം

നമ്പർ എഇ (2) 155/2016. 2017 ജനുവരി 18.

കേരള ഗവർണ്ണർക്കുവേണ്ടി ആലപ്പുഴ കൃഷി അസിസ്റ്റന്റ് എക്സിക്യൂട്ടീവ് എഞ്ചിനീയർ താഴെ പറയുന്ന സാമഗ്രികൾ നിശ്ചിതസ്ഥലത്തും സമയത്തും വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

സാധനസാമഗ്രികളുടെ വിവരണം—4 വീലർ പിക്അപ്പ് പവർ സ്റ്റിയറിംഗ്—750-1400 സിസി-0.9

പാസഞ്ചർ ക്യാബിനറ്റ്-ഡ്രൈവർ+1 Wheel racer 2100-2350 mm ലോഡിംഗ് ക്യാബിനറ്റ് 1000 കി. ഗ്രാം—1250 കി. ഗ്രാം.

നിരതദ്രവ്യം—തുകയുടെ 1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില—` 1,000.

കാലാവധി—1 മാസം.

നൽകേണ്ട സ്ഥലം—ആലപ്പുഴ കൃഷി അസിസ്റ്റന്റ് എക്സിക്യൂട്ടീവ് എഞ്ചിനീയറുടെ കാര്യാലയം.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്യുന്ന കവറിൽ ബന്ധപ്പെട്ട സാമഗ്രികളുടെ ലഘുവിവരണം ഉണ്ടായിരിക്കേണ്ടതും ബന്ധപ്പെട്ട പർച്ചേയ്സിംഗ് ഓഫീസറുടെ മേൽവിലാസത്തിൽ ആയിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 13-3-2017, 2 മണി. വൈകി എത്തുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 13-3-2017, 2.30 മണിക്ക് ഹാജരുള്ള വിതരണക്കാരുടെയോ അവർ രേഖാമൂലം അധികാരപ്പെടുത്തുന്ന ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ ഈ കാര്യാലയത്തിൽ നിന്നും നൽകുന്ന നിർദ്ദിഷ്ട മാതൃകയിലുള്ള ദർഘാസുകൾ തന്നെ സമർപ്പിക്കേണ്ടതും ആയതിന്റെ വില പണമായി മാത്രം അടയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ബന്ധപ്പെട്ട കരാറുകാരൻ ` 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റ് സമർപ്പിക്കേണ്ടതാണ്.

കൃഷി അസിസ്റ്റന്റ് എക്സിക്യൂട്ടീവ് (ഒപ്പ്) എഞ്ചിനീയറുടെ അസിസ്റ്റന്റ് എക്സിക്യൂട്ടീവ് കാര്യാലയം, ആലപ്പുഴ. എഞ്ചിനീയർ (കൃഷി).

**Ayurveda Medical Education Department**

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 54/2016-17]

നമ്പർ S1-7519/16/AVC. 2017 ഫെബ്രുവരി 15.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ ദ്രവ്യഗുണ ഡിപ്പാർട്ടുമെന്റിൽ ആവശ്യമായ ചുവടെപ്പറയും പ്രകാരമുള്ള ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക—` 3,00,000.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് 'തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ രചനാശരീര ഡിപ്പാർട്ടുമെന്റിൽ ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെൻഡർ' എന്ന് രേഖപ്പെടുത്തി 15-3-2017 ഉച്ചയ്ക്ക് ശേഷം 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 15-3-2017-ന് ഉച്ചയ്ക്ക് ശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന 14-3-2017 ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു.

ഒരു ദർഘാസിന്റെ വില ` 945 ആണ് (` 900 + VAT ` 45), ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 473.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 15-3-2017-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്ന് അറിയാവുന്നതാണ്.

[No. 54/2016-17]

No. S1-7519/16/AVC. 15th February 2017.

Sealed competitive tenders are invited for the "Supply of Equipments to Dravyaguna Department of Government Ayurveda College, Thiruvananthapuram under buy-back Scheme" as per the list shown below for the year 2016-17 as per detailed below:

Approximate Cost—` 3,00,000.

Tenders should be superscribed "Supply of Equipments to Dravyaguna Department of Government Ayurveda College, Thiruvananthapuram under buy-back Scheme" addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 15-3-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p.m. on 15-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 945 (Cost of tender form ` 900 + VAT ` 45) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 14-3-2017. Cheque, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 473 per copy.

Intending tenderers should submit an amount of 1% of the quoted amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel

the tender. If Government have declared 15-3-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

**Details of Items**

| Sl. No. | Name of Equipments required       | Quantity Required |
|---------|-----------------------------------|-------------------|
| 1       | Plant Growth Chamber with CE mark | 1                 |
| 2       | Autoclave (Vertical) with CE mark | 1                 |
| 3       | Laaminar Air Flow                 | 1                 |

(2)

[നമ്പർ 55/2016-17]

നമ്പർ S1-7830/16/AVC. 2017 ഫെബ്രുവരി 8.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ രചനാശരീര ഡിപ്പാർട്ടുമെന്റിലേക്ക് ആവശ്യമായ ആട്ടോപ്സി സാ എന്ന ഉപകരണം വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യേണ്ട സാധനങ്ങളുടെ വിവരങ്ങൾ ചുവടെ കൊടുക്കുന്നു.

അടങ്കൽ തുക—` 2,00,000.

ഓരോ ദർഘാസും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് 'തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ രചനാശരീര ഡിപ്പാർട്ടുമെന്റിൽ ആവശ്യമായ ആട്ടോപ്സി സാ എന്ന ഉപകരണം വിതരണം ചെയ്യുന്നതിനുള്ള ടെൻഡർ' എന്ന് രേഖപ്പെടുത്തി 8-3-2017 ഉച്ചയ്ക്ക് ശേഷം 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 8-3-2017-ന് ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന 7-3-2017 ഉച്ചയ്ക്ക് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരുവർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ` 630 ആണ് (` 600 + VAT ` 30). ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 315.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 8-3-2017-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്ന് അറിയാവുന്നതാണ്.

[No. 55/2016-17]

ദർഘാസ് പരസ്യം

No. S1-7830/16/AVC.

8th February 2017.

(1)

[നമ്പർ 56/2016-17]

Sealed competitive tenders are invited for the "Supply of Autopsysaw" for the Rachanasareera Department of Government Ayurveda College, Thiruvananthapuram for the year 2016-17 as per detailed below:

നമ്പർ S1-693/17/AVC.

2017 ഫെബ്രുവരി 16.

Estimate Cost—` 2,00,000.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ കൗമാരഭ്യത്യ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ആവശ്യമായ ഫിസിയോത്തെറാപ്പി ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

Tenders should be superscribed "Supply of Autopsysaw addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 8-3-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p.m. on 8-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് "തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭ്യത്യ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ആവശ്യമായ ഫിസിയോത്തെറാപ്പി ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ" എന്ന് രേഖപ്പെടുത്തി 13-3-2017, 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 13-3-2017, ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരുകാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന 12-3-2017, 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്നതായതിൽ മുതൽ ഒരു വർഷംവരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ` 1,103 ആണ് (` 1,050 + വാറ്റ് ` 53). ഡ്യൂപ്ലി കേറ്റ് ഫോറത്തിന്റെ വില ` 552.

Intending tenders may on application to the Principal, Government Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 630 (Cost of tender form ` 600 + VAT ` 30) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 7-3-2017. Cheque, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 315 per copy.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 13-3-2017 സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്ന് അറിയാവുന്നതാണ്.

Intending tenderers should submit an amount of 1% of the quote amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 8-3-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

[No. 56/2016-17]

No. S1-693/2017/AVC.

16th February 2017.

Name of Equipment—Autopsysaw.

Sealed competitive tenders are invited for the "Supply of Physiotherapy equipments to Various Departments of Govt. Ayurveda College, Thiruvananthapuram" for the year 2016-17.

Specification—Imported Oscillating model with 2 blades, segment and deep cutting blades in a carry case (for dissection purpose)—1 No.

Tenders should be superscribed "Supply of Physiotherapy equipments for the Departments of Government Ayurveda College, Thiruvananthapuram addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt

Office of the Principal, Govt. Ayurveda College, Thiruvananthapuram.

DR. C. USHAKUMARI, Principal.



of tenders will be at 3 p. m. on 13-3-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on 13-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 1,103 (Cost of tender form ` 1,050 + VAT ` 53) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 12-3-2017. Cheque, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 709 per copy.

Intending tenderers should submit an amount of 1% of the quote amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 13-3-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

(2)

[നമ്പർ 57/2016-17]

നമ്പർ S1-693/17/AVC. 2017 ഫെബ്രുവരി 16.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭ്യത്യ ഡിപ്പാർട്ട്മെന്റു കളിലേക്ക് ആവശ്യമായ സ്പൈറോമീറ്റർ എന്ന ഉപകരണം വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,50,000.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് “തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭ്യത്യ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ആവശ്യമായ സ്പൈറോമീറ്റർ എന്ന ഉപകരണം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തി 13-3-2017, 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 13-3-2017 ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരുകാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 12-3-2017, ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50

കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷംവരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ` 1,418 ആണ് ( ` 1,350 + വാറ്റ് 5% ` 68). ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 709.

പുരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 13-3-2017 സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്ന് അറിയാവുന്നതാണ്.

[No. 57/2016-17]

No. S1-693/2017/AVC. 16th February 2017.

Sealed competitive tenders are invited for the “Supply of Spirometer” to the Department of Koumarabrichya of Government Ayurveda College, Thiruvananthapuram as per the list appended herewith for the year 2016-17.

Estimate Cost— ` 3,50,000.

Tenders should be superscribed “Supply of Spirometer to the Department of Koumarabrichya of to Ayurveda College, Thiruvananthapuram” addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 13-3-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on 13-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 1,418 (Cost of tender form ` 1,350 + VAT ` 68) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 12-3-2017. Cheque, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 709 per copy.

Intending tenderers should submit an amount of 1% of the quote amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 13-3-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

**Details of Items**

*Spirometer with Laptop with 5 yr. AMC—1 No.*

|                                  |   |
|----------------------------------|---|
| Model Number                     |   |
| PC Operating System              | Net worked or Stand Alone Windows 7,8,8.1   |
| Size                             | 103mm x 185mm   |
| Weight                           | 0.45kg  |
| Parameters                       | Selectable  |
| Operating temperature Range      | 17-37°C<br>Design Limits 10-40°C  |
| Power Supply                     | From USB port,<br>9v battery for hygiene fan  |
| Flow Detection Principle         | Fleisch type<br>pneumotachograph  |
| Volume Detection                 | Flow integration<br>sampling @ 100Hz  |
| Accuracy when in operating Range | Volume : Better than +/-3% (Max. 8L/Min. 0L)<br>Flow: Better than +/-5% (Max. 16L/s Min. 0.02Ls<br>Linearity: +/-1% in range 0.1L/s to 16 L/s |
| Max. Test Duration               | 45 seconds  |
| Designed & Manufactured Under    | ISO 13485:2003,<br>FDA 21CFR820, CMDR.  |

(3)

[നമ്പർ 58/2016-17]

നമ്പർ S1-693/17/AVC. 2017 ഫെബ്രുവരി 16.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭൂത്യ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ആവശ്യമായ ഇ ഇ ജി മെഷീൻ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് “തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭൂത്യ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ആവശ്യമായ ഇ ഇ ജി മെഷീൻ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തി 13-3-2017, 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 13-3-2017 ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരുകാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 12-3-2017, ഉച്ചയ്ക്ക് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷംവരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ` 630 ആണ് ( ` 600 + വാറ്റ് ` 30). ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 709.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 13-3-2017 സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്ന് അറിയാവുന്നതാണ്.

[No. 58/2016-17]

No. S1-693/2017/AVC. 16th February 2017.

Sealed competitive tenders are invited for the “Supply of EEG Machine to the Department of Koumarabrithya of Government Ayurveda College, Thiruvananthapuram” as per the list appended herewith for the year 2016-17.

Tenders should be superscribed “Supply of EEG Machine to the Department of Koumarabrithya of Government Ayurveda College, Thiruvananthapuram” addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 13-3-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on 13-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 630 Cost of tender form ` 600 + VAT ` 30 which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 12-3-2017. Cheques, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 315 per copy.

Intending tenderers should submit an amount of 1% of the quote amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 13-3-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

**Details of Items**

| <i>Specification</i>                          | <i>Quantity</i> |
|---|-----------------|
| <b>1 EEG Machine with 5 yr AMC</b>            | 1 No.           |
| No. of frequency—24/32,                       |                 |
| Frequency Band Range—0.1 to 100 Hz            |                 |
| Power supply—220v 50Hz, Noise—< 1uv p-p       |                 |
| Input impedance—>10 mega ohms,                |                 |
| Impedance Meas.                               |                 |
| Automatic, Built-in—Yes                       |                 |
| A/D conversion—24 bit,                        |                 |
| Sampling rate—1024 Hz at ADC,                 |                 |
| 256 Hz for Internal storage                   |                 |
| Sensitivity—1 to 2000 Uv/mm,                  |                 |
| Low pass filter—0.1- 7 Hz (Digital)           |                 |
| High pass filter—0.5- 100 Hz (Digital),       |                 |
| Notch filter - 50/60 Hz                       |                 |
| CMRR—>100db,                                  |                 |
| Input impedance—> 10 M Ohms                   |                 |
| Photoc stimulator—high intensity              |                 |
| white LEDs,                                   |                 |
| Flash rate—1-60Hz Impedance measurement auto, |                 |

- built in—Yes,
- Time resolution —7.5, 15, 30, 60
- Auto Run CD/DVD potion to take the EEG data to Viewer end for analysis
- Win 7/Win 8/ Win 10 OS Compatible software
- 3-split screen option for view the data in different montage in single window
- Software should support for all max Higher Screen Resolution
- Video EEG software Compatibility
- SPO2/HR Wave form and Value should be Recode in the Acquisition
- Need facility to analysis the EEG data, SPO2/HR vale in both Review mode/Recorded mode
- ACCESSORIES-**
- EEG Head box — 1 no.
- Disc electrodes— 50 nos.
- Photoc flash unit—1no.
- Earthing cord—1no.
- EEG Installation software CD—1 no.
- USB cable—1 no.
- Instruction manual CD—1 no.
- Respiration Transducer—1 no.
- Event Marker Switch—1 no.
- EEG Paste—1 no.
- Photoc Flash Flat Cable—1 no.

(4)

[നമ്പർ 61/2016-17]

നമ്പർ S1/693/17/AVC.

2017 ഫെബ്രുവരി 17.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭ്യത്യ ഡിപ്പാർട്ടുമെന്റുകൾ ഉൾപ്പെടെ ആവശ്യമായ മെഡിക്കൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ള വരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് “തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് കൗമാരഭ്യത്യ ഡിപ്പാർട്ടുമെന്റുകൾ ഉൾപ്പെടെ ആവശ്യമായ മെഡിക്കൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ” എന്ന് രേഖപ്പെടുത്തി 13-3-2017, 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 13-3-2017 ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്ന തായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസു ഫോറങ്ങൾ



കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 12-3-2017, ഉച്ചയ്ക്ക് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ` 945 ആണ് (` 900 + വാറ്റ് ` 45).

പൂരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ 13-3-2017 സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്ന തായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്ന് അറിയാവുന്നതാണ്.

[No. 61/2016-17]

No. S1/693/2017/AVC. 17th February 2017.

Sealed competitive tenders are invited for the "Supply of Medical equipments to Koumarabrithya Departments of Government Ayurveda College, Thiruvananthapuram" as per the list appended herewith for the year 2016-17.

Tenders should be superscribed "Supply of Medical equipments for the Departments of Koumarabrithya of Government Ayurveda College, Thiruvananthapuram" addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 13-3-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on 13-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 945 (Cost of tender form ` 900 + VAT ` 45) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 12-3-2017.

Cheques, Postal Orders etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 468 per copy.

Intending tenderers should submit an amount of 1% of the quote amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 13-3-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

Office of the Principal,  
Government Ayurveda College,  
Thiruvananthapuram. Dr. C. USHAKUMARI,  
Principal.

### Central Prisons and Correctional Home

ദർഘാസ് പരസ്യം

നമ്പർ സി.പി.-1(ഡി)1/2017. 2017 ഫെബ്രുവരി 7.

തിരുവനന്തപുരം സെൻട്രൽ പ്രിസൺ ആന്റ് കറക്ഷണൽ ഹോമിന്റെ ഭാഗമായി പ്രവർത്തിച്ചുവരുന്ന വസ്ത്ര നിർമ്മാണ യൂണിറ്റ് (ഫീ ഫാഷനിസ്റ്റ്) വിപുലീകരിക്കുന്നതിന്റെ ഭാഗമായി വീവിംഗ് സെക്ഷനിലേക്ക് ആവശ്യമായ മെഷീനുകൾ വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങൾ/ വ്യക്തികളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

മുദ്രവച്ച ദർഘാസുകൾ അടങ്ങിയ കവറിനുകളിൽ പങ്കെടുക്കാൻ ഉദ്ദേശിക്കുന്ന ദർഘാസിന്റെ പേര് എഴുതി സുപ്രണ്ട്, സെൻട്രൽ പ്രിസൺ ആന്റ് കറക്ഷണൽ ഹോം, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിന്റെ അടങ്കൽ തുക—` 4,90,000 ആയിരിക്കും.

ദർഘാസുകൾ നിരതദ്രവ്യം സഹിതം സമർപ്പിക്കേണ്ട അവസാന തീയതി 10-3-2017-ന് 11 മണിക്കാണ്. ദർഘാസുകൾ സമർപ്പിച്ചവരുടെയോ അല്ലെങ്കിൽ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം 4 മണിക്ക് ടെണ്ടറുകൾ തുറന്ന് പരിശോധിക്കുന്നതായിരിക്കും. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

ടെണ്ടർ നിരക്ക് 31-3-2018 വരെ പ്രാബല്യത്തിലുണ്ടായിരിക്കണം.

സുപ്രണ്ട്, സെൻട്രൽ പ്രിസൺ ആന്റ് കറക്ഷണൽ ഹോം, തിരുവനന്തപുരത്തിന്റെ ഓഫീസിൽ രൊക്കം പണമടച്ചാൽ പ്രവർത്തി സമയത്ത് ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്.



അടങ്കൽ തുക— ` 4,90,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 1,000 + 5% വാറ്റ്.

പകർപ്പ്— ` 500 + 5% വാറ്റ്.

ദർഘാസ് ഫോറത്തിന് നൽകുന്ന വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 7-3-2017-ാം തീയതി വൈകുന്നേരം 4 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ദർഘാസ് ഫോറം വി.പി.പി.-യായി അയയ്ക്കുകയോ ചെക്ക്/പോസ്റ്റേജ് സ്റ്റാമ്പ് മുതലായവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ചെയ്യുന്നതല്ല. ബഹു. ഡി.ജി.പി. (പ്രിസൺസ്) ആന്റ് കറക്ഷണൽ സർവ്വീസസ് അവർകളുടെ ഉത്തരവിന് വിധേയമായി ടെണ്ടറിൽ പങ്കെടുക്കുന്നവരിൽ ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തിയ സ്ഥാപനത്തിന്റേയോ/ വ്യക്തിയുടെയോ ടെണ്ടർ സ്വീകരിക്കപ്പെടുന്നതായിരിക്കും. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടർ നിരസിക്കുന്നതിനുള്ള അധികാരം തിരുവനന്തപുരം സെൻട്രൽ പ്രിസൺ സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

ടെണ്ടറിനെ സംബന്ധിച്ച വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് സെൻട്രൽ പ്രിസൺ സൂപ്രണ്ട് ഓഫീസിൽ ബന്ധപ്പെട്ടാൽ അറിയാവുന്നതാണ്.

No. CPI(D)-01/2017. *7th February 2017.*

Sealed tenders are invited for the supply of Machinery required for the Weaving section in connection with the expansion of 'Free Fashionista', a unit under the Central Prison and Correctional Home, Thiruvananthapuram.

The envelopes containing the tender forms should bear the superscription with the name of tender and should be addressed to the Superintendent, Central Prison and Correctional Home, Thiruvananthapuram-695 012.

Estimated cost of tender is ` 4,90,000.

Last date of receipt of tender along with EMD will be on 10th March 2017 at 11 a.m. Sealed tender will be opened at 4 p.m. on the same day in the presence of the Parties or their authorized representatives at that time.

Late tenders will not be accepted.

The tender rate is valid upto 31-3-2018.

Tender forms are available from the Office of the Superintendent, Central Prison and Correctional Home, Thiruvananthapuram at working hours.

Cost of tender form :

Original— ` 1,000 + 5% VAT.

Duplicate— ` 500 + 5% VAT.

Cost of tender forms are not refundable under any circumstances. Last date for the sale of tender form is 7-3-2017 at 4 p.m.

Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per VPP.

In accordance with the rules and regulations of the Director General of Prisons and Correctional Services, the tender will be fixed to the lowest rate quoted by the bidder.

The Superintendent, Central Prison and Correctional Home reserves the right to accept or reject all or any of the bids without assigning any reason whatsoever.

For more details contact office of the Superintendent, Central Prison and Correctional Home, Poojappura on working days at office hours.

LIST OF ITEMS

| Sl. No. | Items  | Qty. |
|---------|--|------|
| 1       | Motorised Sectional Warping Machine<br>– with Cone Creel 120 Creel Capacity<br>– Drum Circumference—2 Mtrs.<br>– Drum Length—72" with all accessories and successful commissioning | 1    |
| 2       | Plain Underpick Loom with 72" Reed<br>Space Suitable for Weaving 60" Shirting Fabric with all accessories and successful commissioning   | 1    |
| 3       | Hydro Extractor 15 Kg Capacity (suitable for Shirting Fabric) with successful commissioning (Stainless steel)  | 1    |
| 4       | Cloth Folding Stand (1 Mtr. Fold)  | 1    |

Office of the Superintendent,  
Central Prison and Correctional Home,  
Thiruvananthapuram.

(Sd.)  
Superintendent.

Collegiate Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ എ1/2652/2016.

2017 ഫെബ്രുവരി 10.

ചവറ ബേബി ജോൺ മെമ്മോറിയൽ ഗവൺമെന്റ് കോളേജിലെ സെമിനാർ ഹാളിന്റെയും കമ്പ്യൂട്ടർ ലാബിന്റെയും ഉപയോഗത്തിലേക്കായി 2012-17 കാലയളവിലെ പന്ത്രണ്ടാം പദ്ധതി കാലയളവിൽ ഉൾപ്പെടുത്തി കോളേജ് ഡെവലപ്പ്മെന്റ് അസിസ്റ്റന്റ്സ് എന്ന സ്കീമിൽ യു. ജി. സി. അനുവദിച്ച തുകയിൽനിന്നും ` 2,20,100 (രണ്ടു ലക്ഷത്തി ഇരുപതിനായിരത്തി ഒരുനൂറ് രൂപ)-ന് എയർ കണ്ടീഷണർ വിതരണം ചെയ്യുന്നതിന് താൽപ്പര്യമുള്ള ഏജൻസികൾ, റേറ്റ് കോൺട്രാക്റ്റ് ഉള്ള സ്ഥാപനങ്ങൾ എന്നിവരിൽ നിന്നും മത്സരസ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

വാങ്ങുവാനുദ്ദേശിക്കുന്ന എയർ കണ്ടീഷണറുടെ വിശദവിവരവും ലിസ്റ്റും ദർഘാസ് ഫോറവും കോളേജ് ഓഫീസിൽനിന്നും ` 500 വിലയ്ക്ക് നേരിട്ട് ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി വേണ്ടവർ ` 300 കൂടി അധികം നൽകേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയുടെ 4% വാറ്റും അതിന്റെ 1% സെസ്സും കൂടി അടയ്ക്കേണ്ടതാണ്. വിശദവിവരങ്ങളടങ്ങിയ ലിസ്റ്റും ഫോറവും തപാൽവഴി വാങ്ങുവാനാഗ്രഹിക്കുന്നവർ എം. ഒ. ആയി ദർഘാസ് ഫോറത്തിന്റെ വിലയും അപേക്ഷയോടൊപ്പം ` 55-ന്റെ തപാൽ സ്റ്റാമ്പ് പതിച്ച 30x15 സെന്റീമീറ്റർ വലിപ്പമുള്ള കവർകൂടി അയയ്ക്കേണ്ടതാണ്. (എം. ഒ. ആയിട്ടല്ലാതെ ഈ തുക സ്വീകരിക്കുന്നതല്ല.) യാതൊരു കാരണവശാലും ടി തുക മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറുവാൻ പാടുള്ളതല്ല.

എല്ലാ ദർഘാസിനൊപ്പവും ദർഘാസ് ഫോറത്തിന്റെ 6-ാം പുറത്ത് പറഞ്ഞിരിക്കുന്ന പ്രകാരമുള്ള ഒരു സമ്മതപത്രം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഴുതി ഒപ്പിട്ട് നൽകേണ്ടതാണ്. എത്ര രൂപയുടെ സാധനങ്ങൾ നൽകുവാൻ ഉദ്ദേശിക്കുന്നുവോ പ്രസ്തുത തുകയുടെ ഒരു ശതമാനം ( ` 50-ന്റെ ഗുണിതങ്ങൾ) നിരതദ്രവ്യമായി കെട്ടിവെയ്ക്കണം.

ദർഘാസ് അടങ്ങിയ കവറുകൾ മുദ്രവച്ച് "Tender for the supply of Air Conditioners to Seminar Hall and Computer Lab of B.J.M. Govt. College, Chavara" എന്ന് മുകളിൽ എഴുതി 13-3-2017 ഉച്ചയ്ക്ക് 3 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിക്കത്തക്കവണ്ണം നേരിട്ടോ തപാൽ മാർഗ്ഗമോ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് അനേദിവസം 4 മണിക്ക് ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമായിരിക്കും. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഏതൊരു ദർഘാസും പ്രത്യേകിച്ച് കാരണം പറയാതെ നിരസിക്കാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

ദർഘാസുകൾ സംബന്ധിച്ച വിശദ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽനിന്നും അറിയാവുന്നതാണ്.

No. A1-2652/2016.

10th February 2017.

Sealed competitive tenders are invited for the supply and installation of Air Conditioner for ` 2,20,100 (Two lakh Twenty Thousand and One hundred only) for the use of College Seminar Hall and Computer Lab of B. J. M. Government College, Chavara during the year 2016-17.

The tender forms, list of Air Conditioners to be supplied can be had from the College Office on payment of ` 500 for original and ` 300 for duplicate. 4% VAT and 1% cess also may be remitted additionally. Those who wish to get tender forms by registered post, should forward a self addressed envelope 30 x 15cm in size and stamped for ` 55 along with the request and cost of tender forms by Money Order (no other mode of payment is acceptable). The cost of tender form is not refundable in any circumstances and the tender forms are not transferable.

The tenderer's should execute an agreement in Kerala Stamp Paper worth ` 200 (vide Page No. 6 of the tender form). The Earnest Money Deposit required is 1% of the total cost of the materials quoted in the tenders and should be remitted by Demand Draft or fixed deposit.

The cover containing tenders should be superscribed as “Tender for the supply of Air conditioners” and should be addressed to the Principal, B.J.M. Government College, Chavara, Kollam, Pin-691 583. The sale of tender form will be closed at 2 p.m. on 13-3-2017. The last date and time for receipt of tenders is at 3 p.m. on 13-3-2017 and will be opened at 4 p. m. on the same day in the presence of the tenderers or their authorized representatives. Late tenders will not be accepted. The Principal reserves the right to reject any or all the tenders without assigning any reason thereof.

Further details can be had from the College Office on all working days.

**Specifications**

| Sl. No. | Item                          | Specification  | Unit Price | Numbers | Total    |
|---------|-------------------------------|--|------------|---------|----------|
| 1       | Split Air Conditioner 1.5 ton | Energy Efficiency 5 star Rating<br>capacity 1.5 tones<br>Noise level 53db<br>installation type Split colour<br>White Control console<br>Remote Control Voltage:<br>230 volts Wattage — 1450<br>Watts Display— LED<br>including free installation | 50,000     | 2       | 1,00,000 |
| 2       | Split Air Conditioner 2 tons  | Energy Efficiency 5 star Rating<br>capacity 2 tons<br>Noise level 53db<br>installation type Split colour<br>White Control console<br>Remote Control Voltage:<br>230 volts Wattage —1450<br>Watts Display — LED<br>including free installation    | 60,050     | 2       | 1,20,100 |

B. J. M. Government College,  
Chavara, Kollam.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 03/2016-17/പ്ലാൻ]

നമ്പർ എ2-668/2016-17/പ്ലാൻ.

2017 ഫെബ്രുവരി 3.

2016-17 സാമ്പത്തിക വർഷത്തെ പ്ലാൻ ഫണ്ടിൽ “ഡെവലപ്പ്മെന്റ് ഓഫ് ലാബ്/ലൈബ്രറി & ഫർണിച്ചർ” എന്ന ഇനത്തിൽ ` 1,92,000-ന്റെ ലാപ്ടോപ്പുകൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ളവരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് അടക്കം ചെയ്ത കവറിന് പുറത്ത് “2016-17 സാമ്പത്തിക വർഷത്തെ പ്ലാൻ ഫണ്ടിൽ ലാപ്ടോപ്പുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആർട്സ് & സയൻസ് കോളേജ്, മങ്കട, കൊളത്തൂർ പി. ഒ., മലപ്പുറം ജില്ല, കേരള സംസ്ഥാനം-679 338 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ 10-3-2017-ന് ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം ഉച്ചയ്ക്കു ശേഷം 2.30 മണിക്ക് തുറക്കുന്നതുമാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന അന്നേ ദിവസം ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നടപടികളിൽ പങ്കെടുക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാളിന്റെ വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. അപേക്ഷയുടെ കൂടെ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 400-ം വാറ്റ് ഇനത്തിൽ ` 20-ം ഉൾപ്പെടെ ആകെ ` 420 അടയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോമിന്റെ വില ` 210. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കിത്തരുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകരിക്കുന്നതോ വി.പി.പി. ആയി അയച്ചുകൊടുക്കുന്നതോ അല്ല. ദർഘാസ് ഫോറം തപാൽമാർഗ്ഗം ലഭിക്കുന്നതിന് ദർഘാസ് ഫോറത്തിന്റെ വിലയും രജിസ്റ്റേർഡ് തപാൽ ചാർജ്ജും ഉൾപ്പെടെ ` 452 പ്രിൻസിപ്പാളിന്റെ വിലാസത്തിൽ മണിയോർഡറായി അയച്ചുതരേണ്ടതാണ്.

പുരിപ്പിച്ചതും ഒപ്പിട്ടതുമായ ദർഘാസുകളുടെ കൂടെ നിരതദ്രവ്യമായി ` 1,500-ഓ അല്ലെങ്കിൽ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന ഉപകരണങ്ങളുടെ വിലയുടെ 1% തുകയോ (ഏതാനോ കൂടുതലായിട്ടുള്ളത് ആ തുകയാണ് അടവാക്കേണ്ടത്) പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി ഉൾക്കൊള്ളിക്കേണ്ടതാണ്. നിരതദ്രവ്യത്തിന് പലിശ ലഭിക്കുന്നതല്ല. വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന ഓരോ ഉപകരണത്തിന്റേയും വില, നികുതി എന്നിവ പ്രത്യേകം കാണിക്കേണ്ടതാണ്. വിതരണ ഉത്തരവ് തീയതി മുതൽ ഒരു മാസത്തിനുള്ളിൽ സ്വന്തം ചെലവിൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യേണ്ടതാണ്. വിലനിലവാരത്തിന് 31-3-2017 വരെ പ്രാബല്യമുണ്ടായിരിക്കുന്നതാണ്. നിരതദ്രവ്യം അടവാക്കുന്നതിൽനിന്നും ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള കമ്പനികൾ ഒഴിവാക്കിയ ഉത്തരവിന്റെ ശരിപ്പകർപ്പ് ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസിന്റെ കൂടെ ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് നടപടികൾ നിർത്തിവയ്ക്കുന്നതിനോ, റദ്ദാക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള വ്യക്തിയിൽ നിക്ഷിപ്തമാണ്. ഓഫീസിലെ പണമിടപാട് സമയം പ്രവർത്തി ദിവസങ്ങളിൽ രാവിലെ 10 മണിമുതൽ ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ ആയിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവർത്തി സമയത്ത് നേരിട്ടന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്.

[No. 3/2016-17/Plan]

No. A2-668/2016-17/Plan.

3rd February 2017.

Sealed tenders are invited for the supply of Laptops for an amount of ` 1,92,000 under “Development of Lab/Library and Furniture (Plan)” during 2016-17. The tender should be superscribed as “Supply of Laptops under Development of Lab/Library and Furniture during 2016-17 (Plan)” and addressed to the Principal, Government Arts & Science College, Mankada, Kolathur P. O., Malappuram District, Kerala-679 338. The last date and time of receipt of filled tender is on 10-3-2017 at 2 p. m. and will be opened on the same day at 2.30 p. m. Sale of tender forms will be closed on the same day at 1 p. m. Late tenders will not be accepted.

Intending tenderers may, make application to the Principal, Government Arts & Science College, Mankada, Kolathur P. O., Malappuram District, Kerala-679 338 to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance at ` 400 towards cost of tender form plus ` 20 towards VAT ( ` 400+ ` 20= ` 420), which is the price fixed for a tender form and which is not refundable under any circumstances. Cost of duplicate form is ` 210. The tender forms are not transferable. Cheques, Postal Orders, Drafts etc. will not be accepted towards the cost of tender form and it will not be sent by V.P.P. Those who are required tender form by registered post, should sent ` 452 by Money Order including cost of tender form and registered postal charges.

Every tenders should be completely filled, signed and accompanied by Demand Draft towards 1% of the total cost of equipment to be quoted, as EMD, minimum EMD should be ` 1,500. Short/Term/Fixed Deposit receipt should not be accepted towards EMD. EMD carries no interest. The rate, VAT etc. should be quoted separately for each item. The successful tenderers should supply the equipment within one month after the receipt of the supply order at their own expenses. The firms who are exempted from furnishing EMD should attach true copy of the exemption order along with the tender documents. Every tender should execute an agreement in Kerala Stamp Paper worth ` 200 along with the tender.

The undersigned will herewith the right to cancel or extend the tender formalities without any further notice. The cash transactions in the office are at 10 a. m. to 2 p. m. on all working days. More details will be had from the College Office on working hours.

Government Arts and Science College,  
Mankada,  
Kolathur P. O.,  
Malappuram.

(Sd.)  
Principal.



**Fire and Rescue Services Department**

## e-TENDER NOTICE

No. M1-16408/16.

7th February 2017.

**Notice Inviting e-Tender for the fabrication and supply of 5 Nos. of Emergency Tenders**

e-Tenders in two cover system are invited from competent manufacturers/Fabricators/Suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the Fabrication and supply of 5 numbers of Emergency Tenders as per the specifications of this Department. The tender is to be submitted as e-tenders through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical bid
2. Financial bid (BOQ)

Tender No. with PAC—KFRS-E-TENDER No. 15/2016-17/SN ` 480 Lakhs

Closing date of e-tender—9-3-2017, 4 p. m.

Date if pre bid meeting—17-2-2017, 11 a. m.

Last date & time of receipt of e-Tender—9-3-2017, 4 p. m.

Date of Presentation & Evaluation—13-3-2017, 2.30 p. m.

Date & Time of opening of e-Tender:—

1. Technical bid—13-3-2017, 11 a. m.
2. Financial bid—14-3-2017, 11 a. m.

Cost of e-Tender (online submission)—` 25,000 + VAT @ 5%.

Date up to which the rates are to remain firm for acceptance—30-9-2017.

E.M.D—1% of PAC in online payment.

Security Deposit—5% of total contract amount as per rules to be furnished as bank guarantee of a scheduled bank.

Period of Supply—Within 60 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options—State Bank of Travancore, SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation, will be rejected.

The tender fee and EMD shall be received only through online payment SBT/SBT NEFT

The cost should be quoted in Indian currency only.

The tender has two covers

- Technical cover
- Financial cover

**The first cover ie: the technical cover shall be uploaded with the following document**

- 1. Scanned copy of the Departmental Specification Compliance Statement in the given proforma along with diagrams intended to supply.**

The bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

**Specification Compliance Statement for Emergency Tender**

| <i>Sl. No.</i> | <i>Detail of Departmental Technical Specification</i> | <i>Detail of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|---|--------------------------------------|--|
|                |   |                                      |  |
|                |   |                                      |  |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, ..... (Name, Address, firm) do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/ Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

**Pre bid meeting**

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to [hq.frs@kerala.gov.in](mailto:hq.frs@kerala.gov.in) and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in phone number 09497920103

**Tender Opening and evaluation**

- Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.
- There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- The documents required to be produced along with any of the 2 covers only will be considered for evaluation. Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.
- The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.
- On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

**The bidder should upload all the supporting documents along with the Technical Cover**

- (g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph/Diagrams of the fabrication and accessories, OEM Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.
- (i) The Manufacturer/Fabricator shall have a work experience in fabrication of fire fighting or rescue vehicle for a minimum of 3 years and should have supplied at least 5 Numbers of fabricated Emergency Rescue Tenders of any class for different agencies in India. The relevant substantiating document shall be produced along with the tender documents in the technical cover.
- (j) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to [dt.frs@kerala.gov.in](mailto:dt.frs@kerala.gov.in) or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenderskerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

**CONDITIONS**

1. Essential documents to be submitted along with the Tender—Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery—Within 60 days from receipt of supply order.
3. F. O. R.—Thiruvananthapuram.
4. Payment—100% payment against delivery of Emergency Tender at Thiruvananthapuram and acceptance by an acceptance committee of KFRS.
5. Warranty—A Warranty of 36 months for fabrication and accessories from the date of acceptance.
6. Other Special Conditions:
  1. EMD—1% of PAC in online payment.
  2. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warranty period.
  3. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at Court in connection with fabrication/supply of similar product made earlier to this Department/ Kerala Government are not eligible to participate and shall be barred from participating in this tender.
  4. The tenderers should produce latest Solvency Certificate of ` 5 Crores or more and should have an average annual turnover of ` 3 Crores for the last 3 Years.
  5. The bidder should have sufficient previous experience in fabricating Fire fighting vehicles (atleast 15 water Tenders/Emergency Tender should have been fabricated by the bidder during the last three years). The copies of supply order for fabricating Fire fighting vehicles placed by States, Union Territories, and Public Sector Undertakings during the Calendar year 2014, 2015 & 2016 should be produced in support.
  6. On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chassis for fire and theft.
  7. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T. P.) shall be produced before the Department at the time of delivery.
  8. The load distribution chart and detailed drawing from the competent authority shall be submitted and got approved from the Department by the fabricator, before commencing the fabrication.

9. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 year from the date of acceptance of the vehicle by the Department at Thiruvananthapuram.
10. The vendor shall be responsible for the maintenance of the Emergency Tender for any defects or damages to vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.
11. **The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period, within 30 days since any complaint is reported to the vendor.**
12. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
13. The chassis shall be collected by the vendor Chassis supplier Location. Final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temp. registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
14. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS. After receiving chassis from the KFRS, and during the period of fabrication of Emergency Tender, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
15. Any modification like Welding, Drilling etc. on framework of chassis should be done as per the guidelines given by the chassis manufacturer. The vendor should submit load distribution chart on axles before starting the fabrication. All axels should be loaded within the maximum permissible pay load specified by the chassis manufacturer.
16. Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the Emergency Rescue Tender and/or to fulfil the operation/performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design, the same needs to be approved by KFRS.
17. At the end of complete fabrication of Emergency Tender, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

#### **Detailed Technical Specification for the Fabrication of Emergency Rescue Tender**

This vehicle is designed to cater the needs of emergency created due to fire, road accidents, lift incidents, well incidents and many other building and industrial accidents.

#### **1. CHASSIS**

The emergency rescue tender shall be fabricated on Ashok Leyland 1618 Cowl Chassis with A.B.S. & conforming to BS IV norms.

Chassis shall be supplied by the Department.

#### **2. GENERAL**

- (1) The appliances shall be designed to carry all the equipment listed below.
- (2) The fabricated vehicle shall be strictly within the purview of the Motor Vehicle Act and Rules prevailing in Kerala.
- (3) The Centre of gravity of the Rescue Tender shall be kept as low as possible under all conditions of loading.
- (4) The fabrication of the unit shall be designed in such a manner that whole unit is unitized within the chassis.
- (5) The overall weight of the fabricated vehicle with PTO, full equipment, accessories, tools, crew etc. should be less by 10% of the rated GVW of the chassis as prescribed by the chassis manufacturer. The distribution of load shall conform to the specification laid down by the chassis manufacturer.



- (6) The top of the vehicle shall be adequately reinforced to permit the crew members to perform their duties while being on the top of the vehicle
- (7) The fabricator shall furnish a guarantee for a period of 36 months for material and workmanship including all equipment, accessories and Telescopic Light Mast for smooth functioning from the date of acceptance of the vehicle by the department at Thiruvananthapuram.
- (8) The fabricator shall supply a clean diagrammatic representation of the Emergency Rescue Tender that they will be fabricating with the accessories and equipment as per specifications enlisted herewith.
- (9) The fabricator shall arrange for proper service of all the equipment and accessories in the vehicle for a period of minimum 3 years after the warranty period.
- (10) If the fabricator is not in a position to repair the equipment and accessories provided in the vehicle, they shall arrange for total replacement of that particular items, as the case may be, up to a period of 3 year from the date of acceptance of the vehicle by the department at Thiruvananthapuram.
- (11) Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T. P.) shall be produced before the department at the time of delivery.
- (12) Load distribution chart and detailed drawing from the competent authority shall be submitted for obtaining approval from the department, before commencing fabrication.

### 3. MATERIAL SELECTION AND TREATMENT:

- (1) The material to be used in the fabrication of the appliance shall be made with a view of combining lightness with strength and durability
- (2) Timber shall not be used for the fabrication.
- (3) The appliance shall be required for use in conditions with constant high humidity and heat. This shall be given full consideration while selecting the materials.
- (4) Fittings made from ferrous material coated with nickel or chromium shall not be used.
- (5) All metal parts exposed to atmosphere shall be either treated with anti-corrosive materials or non corrosive materials.
- (6) Wherever aluminium is used for fabrication it shall be anodized.
- (7) No M.S. Sheet shall be used for either body panelling or for the lockers.
- (8) Cross members shall be duty bolted to main chassis frame with tensile bolts with nylock nuts. The complete structural material shall be treated for anticorrosion by zinc plating. The plating thickness shall not be less than 20 microns. Two coats of epoxy paint shall be applied to the completely welded structure.
- (9) The entire vehicle shall be panelled from outside with 1.60 mm aluminium sheets.
- (10) All items used for the fabrication of the rescue tender shall conform to the relevant IS and where the standard specification does not exist, best available quality material shall be used.

### 4. DRIVER CUM CREW CABIN:

- (1) The cabin compartment shall provide enclosed accommodation to six persons including a driver and officer in charge.
- (2) The driver seat shall be adjustable – forward, backward & vertically and bucket type.
- (3) Seat belt shall be provided for both driver and officer seat.
- (4) At the rear end of the driver cabin, a crew seat running along the width of cab shall be fabricated in the form of a box with three compartment, one for the batteries, one for keeping spare BA cylinders with anti rolling fastener and the other for placing mechanical tool kit. The crew seat shall be enough for 4 persons.
- (5) The cabin shall have provision for sunk-in stowage of two breathing apparatus sets on either flanks of the crew seat. The BA sets should not be hanged. They shall be fastened with suitable straps/clamps with proper cushioning material.
- (6) All seats shall be cushioned with 100 mm foam and upholstered with good quality rexine.
- (7) All seats shall be rigidly fixed to the floor by means of nuts and bolts.

- (8) The cabin floor should be covered with 3mm thick aluminium chequered plate rigidly fixed to the under frame cross members by means of nuts and bolts or riveting. Trap doors for draining spilled oil or water shall be provided at proper places.
- (9) A grab bar shall be fixed in the cabin between the crew and the driver portion. It shall be strengthened by three vertical supports and the support shall be fixed rigidly.
- (10) The driver cum crew cabin shall be provided with four full doors, one for the driver, one for the officer and two doors on the rear of the cabin on either side for the crew, ie, on one side there shall be two doors.
- (11) All the four doors shall be fitted on the super structural members, each hung upon three invisible coach type mild steel stout hinges and fitted with best quality handles.
- (12) All the four doors of the cabin shall be fitted with toughened glass with proper closing and opening mechanism.
- (13) All the four doors shall be hinged, opening outwards, hanging forward and shall have catch locks and flush type handles provided outside. Door stoppers shall be provided to restrict the door opening to a maximum of 100° from the closed position.
- (14) Locking arrangement shall be provided for the driver door from outside.
- (15) All other doors shall be lockable from inside. In addition to the doors locks, aluminium tower bolt of 200m.m. shall be provided for all the doors from inside.
- (16) Adequate grab rails shall be provided for easy embarking and disembarking.
- (17) The cabin shall be panelled externally with 1.6 mm aluminium sheet.
- (18) The cabin shall be internally lined with good quality PVC coated 1.6m.m. aluminium sheet.
- (19) One roof light (LED Type) shall be provided in the driver cabin.
- (20) The driver shall be provided with two large size rear view mirrors with convex round mirrors for overall rear view of the vehicle from top to bottom and left to right but should not obstruct the vision of the driver while driving through curves.
- (21) Front wind shield glass shall be provided as low as possible to provide the driver with clear visibility of traffic, on the flanks and in the front. A single curved wind screen glass (Height: 52", Top width: 85", Bottom width 96", Thickness 7.76m.m. and Curve as per P-6000 Dc Design) shall be provided. (IS 2553-Part 2/1992).
- (22) The rubber beading used for fitting glasses and window frame shall be EPDM rubber.
- (23) A fire bell of 250 mm diameter shall be provided on the rear left hand side of the cabin (above firemen seat) and arrangements shall be so made to enable the fireman to ring the bell from inside the cabin
- (24) Wire mesh guards shall be provided for front wind screen glass, side door glasses (4 numbers), light bar, head lights, fog lights and for rear lights. These wire mesh guards shall be of removable type, fitted with wing nuts.
- (25) Fabrication shall be done in such a way that no rattling sound is produced while running/operating the vehicle, by providing adequate sealing/packing materials.
- (26) The details of super structure are as follows:

The super structure of the cabin shall be constructed out of 2 m.m. thick mild steel 45 m.m.×45 m.m.×20 m.m. pressed 'TOP HAT' sections.

- (a) Under frame cross members—100 m.m. × 50 m.m. × 5 m.m.
- (b) Floor longitudinal—50 m.m. × 50 m.m. × members 6 m.m.
- (c) Vertical members on even side—45 m.m. × 45 m.m. × 20 m.m.
- (d) Skirt member—45 mm × 45 m.m. × 20 m.m.
- (e) Waist member—45 mm × 45 m.m. × 20 m.m.
- (f) Top deck longitudinal—45 m.m. × 45 m.m. × 20 m.m.

**BODY WORK AND STOWAGE LOCKERS**

- (1) The cab and lockers should be of composite construction with sufficient rigidity and reinforcement and shall be kept as light as possible.
- (2) The structure/frame work shall be of welded constructions and made from 2 mm thick mild steel pressed sections and square tubes. The angles and channels used shall be of minimum 3 mm thickness. The complete structure material shall be treated for anti-corrosion by zinc plating. The plating thickness shall not be less than 20  $\mu$ . Two coats of epoxy paint shall be applied to the completely welded structure.
- (3) The interior panelling shall be done from 1.22 mm thick aluminium sheets and the exterior panelling shall be done from 1.60 mm thick aluminium sheets.
- (4) The lockers should be provided for storage of all equipments listed in Annex A.
- (5) The stowage lockers shall be provided with Roll in and Roll out type of drawers, with opening in tapered position giving easy and immediate access to all equipments.
- (6) All equipments should be stowed scientifically and systematically, in the drawers, with facility to locate and remove each equipment easily. Each drawer shall be labelled with the name and number of equipments in each stowage and any vacant position in the locker shall indicate that the particular equipment is missing.
- (7) Each equipments in the stowage shall be properly clamped and strapped, to prevent the shifting and rolling of the equipment during vehicular movement and negotiating the curves.
- (8) The drawer sides shall be constructed from aluminium angles of minimum 100 mm  $\times$  4 mm thickness and the bottom floor of the drawers shall be made from 3 mm thick aluminium sheets and then covered with good quality neoprene rubber sheets.
- (9) The bottom edges of the drawers shall be covered with SS angles of minimum 2 mm thickness.
- (10) The drawers should have self locking system to prevent accidental opening while the vehicle is in motion.
- (11) The drawers shall be made according to the required size of the equipment which is to be stowed.
- (12) The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels, etc. All aluminium sections used shall be properly anodized. The roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers. These roller shutters shall open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free. The roller shutters shall have a sturdy lock, preventing accidental opening during movement of vehicle. Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber/plastic/PVC profiles sealing the roller shutter watertight when closed. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. These roller shutters shall be durable, maintenance free, weather and corrosion resistant.

**Preferable make (Shutters)—Ziegler, MCD, Rosenbauer or equivalent**

- (13) For mounting on top of the appliance, two separate ladders on either side at the rear portion of the appliance with anti-skid round shall be provided. It shall integrate with the body and it shall be strong, firm and sturdy.
- (14) Grab-rails and non-slip steps shall be provided, wherever necessary.
- (15) Two numbers of 2.5 mm diameter aluminium pipe railing with sufficient number of aluminium double socket brackets shall be provided to the rear body over the deck.
- (16) A heavy duty towing hook (Drag Hook or Eye) of adequate strength and design will be provided at the rear and front of chassis by means of nuts and bolts.
- (17) Propeller shaft shall be protected with proper guard.
- (18) Stepney wheel carrier shall be provided on the top of vehicle.
- (19) A suitable bumper shall be provided at the rear, rigidly fixed to the super structure members, by means of nuts and bolts, fabricated from 100 mm  $\times$  50 mm  $\times$  5 mm mild steel channel.

**ELECTRICAL SYSTEM**

- (1) All the electrical wiring shall be of concealed type.
- (2) All important electrical circuits shall have separate fuses suitably indicated and grouped into a common fuse box, which shall be located in an accessible position. Provision shall be made to carry spare fuses in this box.
- (3) All lockers shall be fitted with internal individual lighting which shall be capable of being automatically switched on and off by the opening and closing of the roller shutter.
- (4) Two numbers of spot lights of 30 W (LED) shall be fitted on the rear side which can swivel horizontally.
- (5) Two numbers of quality fog lamps shall be fitted on the front of the vehicle.
- (6) LED Mini Light bar (Flasher) shall be provided on both side & back top portion (3 Nos. each on Both side and 2 Nos. on the Rear). They shall be fitted integrally to the body.
- (7) An electrically operated LED light bar emitting red white and blue light with siren of 1 km range and two tone hooter with public address system shall be provided. This system shall be protected with metal guard.
- (8) A master switch shall provided in the driver cabin for operating the individual lights provided in the lockers, cabin and rear portion of the vehicles.
- (9) The switches of the hooter, siren, light bar and public address system shall be provided on dash board in a convenient place.
- (10) Reverse lights shall be fixed on both sides.
- (11) One Pair of additional Electric Horn shall be provided.
- (12) Reverse gear indicator buzzer shall be provided.
- (13) Two Nos. of Wind shield wiper shall be provided.

**WORKMANSHIP AND FINISH**

- (1) On the body of the vehicle, details of chassis, engine number, year of manufacture, name of manufacturer, fabricator etc., shall be etched on a brass plate and fixed inside the driver cabin and on the rear portion.
- (2) The standard of workmanship and finish of all mechanical and other parts shall be such that the parts normally required to be replaced can be supplied and will fit in correctly.
- (3) The appliance shall be painted fire-red colour conforming to shade No. 536 of IS 5. The paint shall conform to IS 2932.
- (4) The driver cum crew compartment, inside the vehicle and inside lockers shall be painted cream.
- (5) All other parts except engine shall be painted black.
- (6) Necessary anti-corrosion and priming coats shall be applied before painting.
- (7) The whole vehicle shall be painted internally and externally with one coat of zinc chromate under coat and two finishing coats.
- (8) Painting and phosphating of the chassis shall be carried out to withstand seasonal climate effects.
- (9) The words "KERALA FIRE & RESCUE SERVICES" shall be painted in letters of 10 cm height on either side of the body of vehicle in golden yellow colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner.
- (10) The name of the department "KERALA FIRE & RESCUE SERVICES" in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass.
- (11) Emblem of the department shall be affixed on either side of the cabin front door (Model shall be provided by the department).
- (12) 'Dial 101' shall be written on all the four sides of the vehicle on yellow background in black letters.
- (13) A high quality workmanship and the finish is expected during the fabrication and at the time of delivery of the unit.
- (14) All the sharp edges shall be grinded.
- (15) All the joints shall be even and accurate.
- (16) All the welding shall be perfect without air blows.



**LADDER**

An aluminium trussed type double extension ladder of 10.5 meters height shall be provided with the vehicle and mounted on suitable ladder gallows. The design of the gallows shall be such that the ladder can be released without difficulty from a reasonably accessible position. Means shall be provided for locking the ladder when stowed.

**INSTRUCTION BOOK**

Instruction book(s) for the guidance of the user, including both operating and normal maintenance procedures, shall be provided.

The book(s) shall include an itemized and illustrated spare parts list, giving reference to all the wearing parts.

- (1) The fabricator shall supply the manual (In English), repair kit and tools for all the equipment and accessories stowed in or attached to the vehicle.
- (2) Illustrated books for the guidance of the user, including both operating and normal maintenance procedures, for the appliance, machinery, equipment and gadgets shall be supplied with each appliance. The books shall include itemized and illustrated spare parts list giving reference to all wearing parts.

**DRAWINGS FOR APPROVAL**

Drawings showing the dimensional general arrangement drawing of views, cross sections, layout of various main equipment / accessories, technical parameters etc. shall be submitted with tender. The fabrication shall be started only after getting the approval of drawings, from the Department.

**SCOPE FOR REPAIR WORK AND TRAINING**

- (1) The fabricator shall conduct classes and demonstrations to the departmental personnel regarding the working of vehicle and equipment and accessories attached to the vehicles as and when required by the department, at their own cost.
- (2) All necessary working tools and set of special tools required for maintenance of the appliance shall be supplied.
- (3) Spare parts catalogue & test certificate shall be provided with appliance.
- (4) Necessary training shall be imparted for safe operation and maintenance of the appliance.

**INSPECTION**

Stage inspection shall be conducted on completion of each stage of fabrication. After the completion of each stage the fabricator shall report the matter to the department. Only after the inspection of one stage and a clearance is obtained from the department, the work to next stage shall be started. Inspection shall be done at the following stages.

**Stage I:—Structural framework ready, but panelling not started**

In this stage, the inspection team will check whether the quality and dimensions of the fabrication material including square tubes and channels are as per specification.

**Stage II:—Panelling complete but not painted, all equipment and appliances ready but not mounted**

In this stage the inspection board will check the body fabrication and working of the equipment to be stowed. The board will also check whether the equipment are as per the specification.

**Stage III:—Final stage inspection**

Fabrication completed, all appliances and equipment mounted in position and safely fastened.

**ACCEPTANCE TESTS**

- (1) Road test/stability test shall be carried out as per standard practice.
- (2) Practical demonstration of all rescue tools, machinery's gadgets, equipment's etc.
- (3) Test certificate shall be submitted for all imported safety/personal protective equipment's.

**Stability**

The stability of the appliance shall be such that when under fully equipped and loaded conditions (but excluding crew), if the surface on which the appliance stands is tilted to either side, the point at which overturning occurs is not passed at an angle of 27.5° from the horizontal.

**ALTERNATOR UNIT**

A reputed make, 230 V, 50 cycle alternator of rated output with 5.5 KVA at 0.8 power factor with its independent Petrol Driven engine shall be provided. **The starting mechanism should be both electric and cord pull over ride.** Three cable reels each with 30 m of cable shall be provided. The cable shall be a 3-core heavy duty flexible cords 250 V grade having a conductor of cross-section 4 mm<sup>2</sup> (128/0.20 mm) conforming to IS 9968 (Part 1 or 2) or IS 694.

It should have a panel board which shall be mounted near the generator and shall consist of the following:

- (a) Three sockets (plugs) and switches (MCB's) with single phase connections of minimum 20 A capacity;
- (b) Four sockets (plugs) and switches (MCB's) with single phase connections of minimum 10 A capacity
- (c) kW meter — 1 No.
- (d) 32 A TPN MCB — 1 No.
- (e) Earthing : The equipment shall be properly earthed

*Preferable make: Honda EU 70IS OR EQUIVALENT*

**TELESCOPIC LIGHT MAST**

A compact, roof mounted lighting system, fitted with 4 × 200 W LED FLOOD lamps, vertically elevated pneumatically up to 6m shall be installed on the roof of the vehicle. Lighting shall be provided with a remote control, directional lighting system with rotation and tilt lamps to provide total coverage. The remote control unit shall allow a person to operate all the functions of the light mast and accurately aim for complete directional positioning. In addition auto-show, a one button command, automatically retracts, turns out the lights and stows the entire system to the compact transport position shall also be included in the remote controller. The complete unit should comprise of hand held remote control with cable, rotation and tilt positioner, mounting frame with built in tilt system.

The LED housing should be aluminum alloy, powder coated, and water proof.

Warranty—36 months

**CABLE WINCH**

A hydraulically operated cable winch of 6 ton capacity should be provided. The winch unit should be complete with compatible High Pressure, rope drum, and 27 metre heavy duty galvanized EIPS wire rope with replaceable self-locking clevis hook and should be mounted on the front bumper of the vehicle with suitable strong supports.

**Schedule of other Equipments to be carried on the appliance**

| <i>Sl No.</i> | <i>Item</i>   | <i>No. required</i> | <i>Remarks</i>         |
|---------------|---|---------------------|------------------------|
| (1)           | (2)   | (3)                 | (4)                    |
| 1             | Breathing apparatus, positive pressure type each with 2 spare cylinders | 4 Nos               | Specification appended |
| 2             | Protective suits (Chemical).  | 2 Nos               | Specification appended |
| 3             | Ambu bags   | 1 set               |                        |
| 4             | Multi gas Detector  | 1                   | Specification appended |
| 5             | Blankets, woollen   | 6 Nos               | (see IS 1681)          |
| 6             | Oxy-acetylene cutting set with accessories.                             | 1 set               | Specification appended |
| 7             | Safety Belt-  | 3 Nos               | Specification appended |
| 8             | Goggles with dark glasses   | 4 pairs             |                        |
| 9             | Chain (lifting 5 ton, complete with end rings and shackles) 2 metre     | 2 Nos.              |                        |
| 10            | Chain-sling, double leg, complete with rings                            | 1 No.               |                        |
| 11            | Chain tackle 2 ton (Chain pulley block)                                 | 1 set               |                        |
| 12            | Tarpaulin 3.5 m × 3.5 m   | 2 Nos.              | Bearing ISI mark       |

| (1) | (2)   | (3)       | (4)   |
|-----|---|-----------|---|
| 13  | Pulling and lifting machine, lifting 3 ton or pulling 5 ton and hook with wire rope and all accessories | 1 set     |   |
| 14  | Half round files 300 mm with wooden handle  | 2 Nos.    |   |
| 15  | Portable, electric drill with different size spare bits, 220 V  | 1 set     | Bosch 8.5 Amp 1/2" 2-Speed Hammer Drill Driver HD18-2 New or equivalent   |
| 16  | Set of keys and securing plate for passenger lift   | 1 set     | Universal lift Key  |
| 17  | Fire hook (IS 927)  | 1         |   |
| 18  | Grapnel with 30m. long 16 m.m. dia. kernmantle rope   | 1         |   |
| 19  | 30m. long 16 m.m. diameter kernmantle rope  | 2 lengths |   |
| 20  | 12m. long 12 m.m. diameter kernmantle lashing lines   | 2 lengths |   |
| 21  | 6m. long 10 m.m. diameter kernmantle rope   | 1 length  |   |
| 22  | 15m. long 16 m.m. diameter wire rope with eyes on both ends and D shackles                              | 2 length  |   |
| 23  | Hardwood blocks, assorted, from 75 to 225 mm thick and 300 m.m.   | 6 Nos.    |   |
| 24  | Spades with handle  | 2 Nos.    |   |
| 25  | Shovel with handle  | 2 Nos.    |   |
| 26  | Mattocks with handle  | 2 Nos.    |   |
| 27  | Pick Axe with handle  | 3 Nos.    |   |
| 28  | Felling Axes  | 2 Nos.    |   |
| 29  | Crow bars 20 mm dia. 1.5 m. long 25 mm dia. 2 m long  | 1 each.   |   |
| 30  | Sledge hammer with handle 10 kg.  | 1 No.     |   |
| 31  | Hammer with handle 5 kg.  | 1 No.     |   |
| 32  | Rake, 3 prong (with 2 m wooden handle)  | 1 No.     |   |
| 33  | Rubber, gloves tested to 25000 V (see IS 4770)  | 2 pair    |   |
| 34  | LED re-chargeable head light  | 4 Nos.    | It shall be made from impact resistance housing, unbreakable polycarbonate lens, 'O' ring sealed, water resistant. The light capacity of 1 watt, super high flux LED of 34 Lumens, min. run time 7 hrs The head strap shall be made from elastic or rubber and suitable for fireman helmet. It shall operate on AA alkaline battery. The weight of device shall not be more than 250 gms. Preferable make: Pelican, wolf or equivalent. |
| 35  | Shears, bolt cropper, large with handle, 900 mm   | 1 pair    |   |
| 36  | Shears, bolt cropper, small with handle 600 mm  | 1 pair    |   |
| 37  | Fireman's axe with carrying pouch.  | 2 Nos.    |   |
| 38  | Short ladder (Stretcher ladder)   | 1 No.     |   |

| (1) | (2)  | (3)    | (4)   |
|-----|--|--------|---|
| 39  | Plastic folding stretcher  | 2 Nos. |   |
| 40  | Pneumatic Leak sealing kit   | 1 Set  | Specification appended  |
| 41  | Retro Reflective Traffic Cone  | 4 Nos. |   |
| 42  | Electrically operated chain saw  | 2 Nos. | Power Input : not less than 2.3 kW<br>Voltage : 230 V<br>Chain Bar Length : 500 m.m.<br>Chain Pitch : 3/8"<br>Weight : Not more than 5Kg.<br><i>Spare chain : 3 numbers</i><br>Preferable make : STIHL MSE 230<br>C-BQ or equivalent                        |
| 43  | Petrol engine operated chain saw   | 2 Nos. | Power output: Not Less than 3.9 Kw<br>Chain Bar Length : 400 m.m.<br>Weight : Not more than 6.6 Kg.<br><i>Spare chain : 3 numbers</i><br>Preferable make : STIHL MS381 or equivalent  |
| 44  | Concrete breaker 39 J  | 1 No.  | Preferable make : BOSCH/MAKITA or equivalent  |
| 45  | High pressure pneumatic lifting bags   | 1 set  | Specification appended  |
| 46  | Rope net 5 × 5 M (For safe Jumping rescue)   | 2 Nos. | Material : Nylon<br>Mesh size: 5 × 5 cm<br>Net rope size : 6 to 8 mm<br>Border rope of Suitable size should be provided.  |
| 47  | Exhaust Blower (Ventilator) – petrol motor driven  | 1      | Engine. 4Hp – 4Stroke,<br>Air Flow 4500-4750 Cu.Ft/Min.<br>Size: 400×500×600 (Max) Spiral Duct:<br>Length-20mtr (Min), Shall be durable, long lasting, with adaptor for attaching to the machine, on either the positive pressure or negative pressure end. |
| 48  | Hydraulic rescue tools : Hydraulic spreader, Hydraulic cutter, Hydraulic combi tool, Hydraulic ram with hydraulic power pack and accessories | 1 No.  | Specification appended  |
| 49  | Search light (Rechargeable) LED  | 2 Nos. | Bulb 3W Range above 800mtr, Light out put-more than 360 lumen, Flash mode<br>Battery life not less than 3 Hours   |
| 50  | Hydraulic light weight aluminium jack–Lifting capacity minimum 50 t and stroke minimum 100 mm  | 1 No.  |   |
| 51  | Petrol driven concrete/steel cutter with accessories<br>preferable make : STIHL TS 800 or equivalent   | 2 Nos. | Power :Not less than 5 kw, weight : Not more than 13 Kg. Displacement : 98.5 cm <sup>3</sup> Cut off wheel : 400 m.m.<br>spare cutting wheel: 1 No.   |
| 52  | Shoring system   | 1 set  | Specification appended  |
| 53  | Glass breaker with seat belt cutter  | 1 No.  | Should have double headed glass breaker and a seat belt cutting blade that shall be preferably safe in the base of the handles that it does the job safely.   |

| (1) | (2)   | (3)     | (4)  |
|-----|---|---------|--|
| 54  | Petrol driven Concrete saw with accessories<br>Preferable Make : STIHL GS 461 Concrete Saw<br>or equivalent | 1       | Power :Not less than 4 kw,<br>Displacement: 75 cm Guide bar : 40 cm<br>with spare cutting chain: 2 No.   |
| 55  | Wireless walkie-talkie sets<br>(Portable Radio with complete accessories and<br>spare battery)              | 5 sets  | Should be Intrinsically safe<br>Preferable make: VHF XIRP8668 IS<br>Motorola Digital Intrinsically Safe or<br>equivalent   |
| 56  | Video camera  | 1 No.   | Preferable make : Sony HDR-PJ410<br>Camcorder or equivalent  |
| 57  | Loud hailer/mega phone<br>Preferable make : Ahuja or equivalent   | 1 No.   | Power output : Not less than 20 w<br>Microphone should be hand held<br>type operation must form Rechargeable<br>car battery (battery to be included)             |
| 58  | A C detector  | 1 No.   | Preferable Make - Fluke or Equivalent  |
| 59  | Portable LED Flood Light System   | 2 sets  | 2 X 100 watt LED Light mounted on<br>tripod stand extendable up to 1.5 m.<br>The LED housing should be of aluminium<br>of alloy, powder coated, and water proof. |
| 60  | Pipe wrenches 300 mm and 600 mm   | 1 each  |  |
| 61  | Adjustable Wrench 300 mm  | 1 No.   |  |
| 62  | Slotted screw drivers   | 1 set   |  |
| 63  | Measuring tape 3 m  | 1 No.   | Retractable type   |
| 64  | Plywood (Marine grade) 1.25 m × 2.5 m   | 2 Nos.  |  |
| 65  | Wood wedges   | 4 Nos.  |  |
| 66  | Nails (different sizes)   | 100 pcs | Concrete ( <sup>3</sup> / <sub>4</sub> ", 1", 1 <sup>1</sup> / <sub>2</sub> " & 2" – 25 each)  |
| 67  | Lifebuoy  | 5       | Specification appended   |
| 68  | Life Jacket   | 5       | Specification appended   |

#### Specification for Equipment

##### Breathing Apparatus set – with 2 spare Cylinders each

| <i>Sl. No.</i> | <i>Details</i>        | <i>Description</i>  |
|----------------|-----------------------|---|
| (1)            | (2)                   | (3)   |
| 1              | General Requirements: | The set shall be self-contained open circuit type compressed air breathing apparatus set fully conforming to EN-137 CLASS II : 2006 standards. The equipment shall be suitable for all fire fighting and rescue purposes. The BA set should contain self contained air cylinder, back plate, face mask lung demand regulator, pressure reducing valve, hose, warning whistle unit. The maximum duration—Not less than 45 minutes. |
| 2              | Air Cylinder          | The cylinder should be PESO India/CCOE approved and certificate to the effect shall be submitted along with the tender. The air cylinder capacity of 6/6.6 liters·Capacity—minimum 1800 liters @ of 300 bar. The cylinder of the set should be made of light weight composite cylinders with aluminium liners wrapped in carbon with a glass over wrap and surface should be resin finished.                                      |
| 3              | Cylinder Valve        | The cylinder shall be supplied with valve made of nickel plated brass and shall comply with EN 144 II. A test certificate from an authorized test lab should be produced. The design of the valve shall be such that it shall be protected against blockage and shall avoid transmission of particulate matter that may be contained in the compressed air.   |



| (1) | (2)                   | (3)  |
|-----|-----------------------|--|
| 4   | Full vision Face Mask | The face mask shall have reflex sealing, speech diaphragm, inner mask, neck strap, five finger head band with lung demand valve. The side sealing of the face mask shall be gas tight and shall be possible to fit the face mask on almost all face counters. The visor fitted on the face mask shall be made from scratch proof poly carbonate with maximum view to the wearer and shall have demisting characteristics. It should have the approval of the latest EN136 Clause 3 and should have CE mark of conformity. The face mask shall be made from silicone rubber.      |
| 5   | Pressure Reducer      | The pressure reducer valve shall reduce the pressure from 300 Bar to 8-10 Bar. The pressure reducer valve shall have a high pressure outlet and a low Pressure outlet. The high pressure outlet shall be connected to pressure gauge and warning system and the low pressure outlet shall be connected to Lung Demand Valve. The pressure reducer valve shall comply with the entire safety requirement stipulated under EN-137.   |
| 6   | Lung Demand Valve     | The set shall be provided with plug-in, quick removable type lung demand valve with a hose having a quick connect coupling, connected to the low pressure side of pressure reducing valve.   |
| 7   | Back Plate            | The back plate of BA set shall be glass reinforce polyamide to with stand high heat and flames and automatically shaped to give a comfortable distribution of masses & remain steady on the user's back even when crouching or crawling. It should have soft padded harness made of flame retardant fabric, water repellent materials, Extra secure fasteners are made for quick on and off. The back plate should be approved to EN 137 class II and CE marked and designed to accept cylinder having diameter from 110 mm to 170 mm Strong Carrying handle should be provided. |
| 8   | Warning Whistle       | Low Pressure Warning Whistle: BA set must be provided with low pressure warning whistle, which shall operate automatically and alarm the wearer, when cylinder pressure drops to a predetermined pressure (i.e. air in the cylinder is left only for 10 minutes at the rate of 40 litres/minute) for safety margins.   |
| 9   | Pressure Gauge        | Water proof pressure gauge having luminous dial reading up to 400 bars should be positioned in such a way that it can be read by BA wearer conveniently. It should mounted in stainless steel case having corrosion resistance and protected by rubber cover. Gauge dial should be photo luminescent and shatter proof polycarbonate glass.  |
| 11  | Carrying Case         | A strong carrying case to store complete assembled BA set along with BA cylinder should be provided. It should be designed in such a way that all parts of the assembled set could be placed in its proper position.   |
| 12  | Instruction Book      | An instruction book in English, for the guidance of the user including both operating and normal maintenance procedure must be supplied. The book must include an itemized and illustrated spare parts list, giving reference numbers to all parts.  |
| 13  | Spares                | Supplier shall ensure availability and supply of fast moving spares at short notice for at least five years.   |
| 14  | Preferable Make       | Draeger, MSA, or equivalent.   |

#### PROTECTIVE SUIT (CHEMICAL)

*Technical requirements*—The required Type 1/level A gas tight chemical protective suits shall be used during work in incidents where there are chemical substances/gases leakage.

- (1) The suit shall be fully encapsulating type 1/level A gas tight suit covering both the wearer and the breathing apparatus.
- (2) It should have the latest technology in both fabric and suit design and should be compatible with any manufacturer's breathing apparatus.

- (3) The suit shall be gas tight and approved as per EN 943-2 Type 1A- Reusable.
- (4) For emergency team the fabric of the suit should be of HIGH VISIBLE colour, HIGH PERFORMANCE CHEMICAL BARRIER material which is puncture resistant, high strength, high tear resistant and 100% non woven and should be CE marked to the latest standard {EN 943- 2, Protective clothing against liquid and gaseous chemicals, including liquid aerosols and solid particles. Performance requirement for “gas – tight” [Type 1 chemical protective suits for emergency teams (ET)]}.
- (5) The suit shall be light weight and flexible multi layer high performance chemical barrier fabric.
- (6) The suit shall have wide chemical resistance and mechanically strong visor providing clear undistorted vision.
- (7) The suit should be one piece protective suit with sewn seams taped on both inside and outside for maximum performance with adjustable internal support belt and “Bat–Wing” sleeves for providing ease of movement within the suit allowing the wearer to withdraw his arm to attend to his breathing apparatus and give optimal wearer comfort along with the replaceable dual glove system.
- (8) The suit should be fitted with detachable/replaceable chemically resistant safety boots with steel toecap and midsole. The boots should be certified to EN-ISO 20345-1, EN 20345 -1, EN 13287, EN 943-2, EN 13832 and NFPA 1991 or equivalent.
- (9) The main features of the boots to include Steel Toecap, Slip resistant Sole, Injection moulded seamless construction, Non absorbent polyester lining, Kick off lug for easy removal, Energy absorbing Tunnel System, Stainless steel midsole. Shall be oil resistant Rubber out sole for superior grip and Antistatic.
- (10) The suit should include a back pod to accommodate the wearing of self contained breathing apparatus (SCBA).
- (11) The suit shall have double glazed anti mist visor giving clear undistorted vision. The mechanical strength of the visor conforms to EN 146:1991 or equivalent, resists chemical permeation for the substances listed in the European Standard EN 943-2:2002 for more than 480 minutes.
- (12) The suit should have two exhale valves to the rear of the hood to ensure the pressure within the suit does not exceed 4m bar.
- (13) The suit should have heavy duty gas tight zip fitted to right hand side of suit, closing at bottom shrouded by double outer storm flaps with a Velero closure.
- (14) The suit shall have five fingered dual gloves assembly comprising lined Neoprene outer gloves providing a high level of mechanical strength, with bonded silver shield chemical barrier laminated gloves on the inside, with the locking cuff mechanism allowing the replacement of the gloves.
- (15) The Suit should have internal fitting of adjustable internal support belt to enable wearers of varying sizes to comfortably use the suit and two blank external fittings for waist belt support.
- (16) Every suit shall be accompanied with the hard box/ case made of PVC or other similar material of suitable sizes, as to secure the proper handling and storing, grease for the zipper, a users manual for storing, Maintaining and repairing in English language.
- (17) The temperature range of the fabric should be -70 degree centigrade to 90 degree centigrade.
- (18) The fabric should not brittle or fracture after immersion in liquid nitrogen ( -196<sup>0</sup> C ) for 1 hour.
- (19) The breakthrough time in Chlorine Gas and Liquid should be above 480 min.
- (20) All relevant certificates shall be furnished along with the product.
- (21) Preferable Make: MSA, AUER, RESPIRAX, DRAEGAR, TRIELLBORG or equivalent.

**OXY- ACETYLENE CUTTING SET**

Complete set, portable or trolley mounted with accessories

|   |   |        |
|---|---|--------|
| Oxygen cylinder not less than 8 Litter    | 1 | No.    |
| Acetylene Cylinder not less than 4 Litter | 1 | No.    |
| Welding Tip 1&2                           | 2 | Pieces |
| Oxygen Regulator (Brass)                  | 1 | Piece  |
| Acetylene Regulator (Brass)               | 1 | Piece  |
| Twin Welding Hose 15 Meter                | 1 | No.    |
| Gauges for oxy-acetylene cutting plant    | 1 | No.    |
| Spanner                                   | 1 | Set    |
| Spark Lighter                             | 1 | No.    |
| Leather gloves                            | 2 | pair   |
| Goggles (dark glasses)                    | 4 | pair   |

Flash Back Arrester should be installed between Cylinder & Hose and between cutting set & hose in both acetylene and oxygen line.

**HYDRAULIC RESCUE TOOL SET****Technical Specification for Hydraulic Rescue Tools****GENERAL REQUIREMENT**

- The Hydraulic Rescue tools shall be portable and light-weight, and shall be suitable to use by one man. The Hydraulic Rescue tools shall be supplied in set form, consist of main equipment like spreader, cutter, Combi tool, telescopic ram, hoses, power pack and manual pump along with all the accessories.
- The Hydraulic Rescue tools and its accessories shall comply with all the requirements stipulated under EN13204 or equivalent national/international standards (Certificates to be produced).
- For the safety of the operators, victims and bystanders, the tools shall be powered by non-toxic, mineral based hydraulic oil. Any toxic fluid shall not be used.
- All pressure hoses shall have a safety factor of not less than 4 times the maximum working pressure. All hoses shall be provided with anti kink springs with exception of the non-kinking one hose system.
- All tools, hoses and pumps shall be equipped with compact, non-drip, quick-connect couplings fast and easy connection. All female couplers shall be equipped with automatic self-locking to prevent accidental disconnection. The couplers would have 360 degrees free movement for easy uncoiling.
- The hydraulic rescue tools shall be designed to withstand a test pressure of two times their maximum working pressure. Each tool has to be equipped with two internal safety valves for protection against any type of mechanical or hydraulic overload for each cylinder and each tool shall have a separate safety valve for protection against overpressure, in case one of the return couplers is disconnected.
- All hydraulic rescue tools shall be equipped with automatic devices to hold any load in any position when the control valve is in neutral position, or in cases of disconnected couplers or sudden pressure drops.
- The cutters and spreaders shall be provided with a non-slip carrying handle. The carrying handle would be mounted in such a way that the tool is fully balanced, even when the tool is picked up with one hand. The position of the carrying handle and the control handle shall allow easy operation for right handed as well as left handed operators.
- Hydraulic rescue tools shall be provided with, double acting hydraulic cylinder with a dead man's type control and shall be able to operate with one hand by the operator in any position.
- The tools shall be provided either with two hoses, one for pressure line and other for return line, or one hose having pressure line and return line within the same hose. The hoses shall be fitted in the centre of the control handle to avoid personal harm in case of leakage. The hoses shall allow full 360° rotation and shall be equipped with anti-kink springs over the entire length, in the case of dual hose system.

- The tool body, yokes, and spreader arms shall be made out of high quality aluminium alloy for solid construction with low weight. All aluminium alloy parts shall be ANODISED as a protection against corrosion and scratching. All hinge pins, levers and cutter blades shall be made out of high tensile (heat treated) tool steel and blackened as protection against corrosion.
- The construction of the tool should be so as to allow its use under water for long periods without the risk of any material damage to any part of the tool.
- Chain attachment with accessories shall be supplied with tool set.
- All hydraulic tools, pumps, hoses and accessories would be fully operational for longer periods at temperatures ranging from -5° to 50°C.
- The tools shall be supplied with proper operation / safety instruction manuals (in English), according to the CE, NFPA or equivalent standards. Operation and safety instructions shall be on the tools and shall be in pictogram style so that they can be understood by all operators easily.

The tools should be as follows:—

**HYDRAULIC POWER PACK (PETROL ENGINE OPERATED):**

- The petrol driven hydraulic power pack shall be capable of powering tools independently and have connection possibility for additional tools. For this purpose the pump shall be provided with separate connecting valves, incorporating a manually operated pressure release valve. The valve shall have two positions, operation or neutral. Even when under full pressure the release valve should be easy to operate and to release the pressure. The hydraulic pump shall be driven by a 4-cycle, single cylinder, air cooled petrol engine. The power of the engine shall be sufficient to drive the hydraulic pump to give output sufficient to operate the two tools simultaneously without reduction in the speed.
- The petrol tank capacity shall be such that, it shall allow the engine to run for minimum one hour when the tools are in continuous operation.
- The starting system of the engine shall be hand recoil type and the starting rope shall wound automatically in, when released.
- The engine and the pump shall be mounted on suitable tubular carrying frame with integrated carrying handle.
- Suitable gauges shall be provided to find out the quantity of fuel and hydraulic oil in the power pack, and same shall be easily accessible. The provision shall also be made to refill the petrol and hydraulic oil through wide filling opening which shall be covered with threaded cap.
- All the hot parts of the power pack shall be properly shielded to avoid possibility of injury to the operator.
- All the controls on the power pack shall be easily accessible and properly labelled in English language.
- The weight of the power pack including hydraulic oil and fuel shall not be more than 30 kgs.
- The power pack shall be provided with 2 or 3 stage - axial/radial piston pump. Each pump shall be protected with internal safety valves for factory set at a suitable maximum pressure.
- The capacity of hydraulic oil tank shall be sufficient to operate two tools (including RAMS) simultaneously.
- High quality 'Thermo Plastic' hose of 10 mtrs in length for pressure and return line with quick connect couplings suitable to connect power pack and tools shall be supplied with the pump. Total 2 sets of hoses of 10 mtr. each shall be supplied with the pump.
- The pump shall have capacity to allow the ram to reach full extension since Rams use more hydraulic fluid during operation than spreader-cutters.
- Other requirement shall be as given in the table bellow:

|  |                                       |
|--|---------------------------------------|
| Engine                                     | Petrol engine                         |
| Capacity oil tank (effective)              | Approx 4 liters                       |
| Pump                                       | 2 or 3 stage Axial/radial piston Pump |
| No. of tools to be operated simultaneously | Min. Two                              |
| No. of tools that can be connected         | Min. Two                              |

**CUTTER**

- The cutter shall be double acting hydraulically operated device of light weight construction made of anti-corrosive high strength material.
- The cutter shall be capable of cutting various sections such as solid ground bar, hollow round bar, flat section, square tube, rectangular tube etc. It should also be enough to cut the door pillars of new generation cars.
- In the tool with two hose system the tool shall be supplied with connection hoses of 0.3 meter to 0.5 meter long and complete with coupling, dust cap and protection springs over total length. The female coupler should be of automatic self-locking system type. In the case of one hose system, a male connector shall be fitted to the tool to connect the hose.
- The cutter blade shall be parrot type, the cutting blades shall be of shock resistant non corroding alloy steel, hardened and shall be exchangeable and regrindable.
- The cutter shall have following specifications:

|   |                      |
|---|----------------------|
| Blade opening   | More than 180 m.m.   |
| Cutting force   | Not less than 900 KN |
| The performance rating of the equipment shall conform to NFPA A8,B9,C8,D9 & E9 of 6.13.1of NFPA 1936 or equivalent standards. |                      |

**SPREADER**

- The spreader shall be double acting hydraulically operated device, of light weight construction made of anti-corrosive high strength material capable of being lifted, and operated manually with ease.
- The spreader would be capable of spreading; and pulling with the combination of chains. In the tool with two hose system the tool shall be supplied with connection hoses of 0.3 to 0.5 meter long and complete with coupling, dust cap and protection springs over total length. The female coupler should be of automatic self-locking system type. In the case of one hose system a male connector shall be fitted to the tool to connect the hose.
- The spreader shall be provided with spreading tips made of fully hardened, high tensile tool steel with proper serrations outside and inside for a perfect grip during spreading as well as squeezing operation. The tips shall be mounted on the spreader arms by means of a quick locking system. This quick lock system shall provide the possibility to change the spreading tips for cutting tips or pulling adaptors with single hand without loosing any parts and without the need for extra tools.

|                         |                                   |
|-------------------------|-----------------------------------|
| Max. Spreading distance | Greater than or equal to 800 m.m. |
| Min. Spreading force    | Not less than 50 KN               |

**COMBI TOOL**

The Combi Tool shall be double acting hydraulically operated device, of light weight construction made of anti corrosive high strength material capable of being lifted, and operated manually with ease.

|  |                        |
|--|------------------------|
| Blade opening  | More than 180 m.m.     |
| Cutting force  | Not less than 800 KN   |
| Spreading distance   | Not less than 400 m.m. |
| Pulling distance   | Not less than 400 m.m. |
| Weight   | Not more than 20 kg    |
| The performance rating of the equipment shall conform to NFPA A7, B9, C7, D9 & E9 of 6.13.1of NFPA 1936 or equivalent standards. |                        |

**RAM**

It should be compact, powerful and ensure high performances. The equipment should allow for faster, more efficient tool placement. The handle shall be deadman's type with accurate spring return to neutral position and the max. rotation to the right and to the left shall be less than 30°.

The Ram shall be a hydraulically operated device of light weight, made of anti corrosive high strength material capable of being lifted, and operated manually with ease. The RAM would be capable of spreading and pulling with the combination of chains. In the tool with two hose system the tool shall be supplied with connection hoses of 0.3 or 0.5 mtr long and complete with coupling, dust cap and protection springs over total length. The female coupler should be of automatic self-locking system type. In the case of one hose system a male connector shall be fitted to the tool to connect the hose.



The Ram shall be provided with suitable and adequate number of accessories for lifting and pulling purpose like chains, pulleys, extension pipes etc. The type and number of accessories that are to be provided with the ram should be listed and submitted along with the offer.

The Ram should comply with the following specifications:—

|                         |                      |
|-------------------------|----------------------|
| Stroke                  | Not less than 300 mm |
| Length closed           | 500 to 900 mm        |
| Length Open             | 750 to 1500 mm       |
| Weight                  | Less than 15 Kg.     |
| Max. Operating Pressure | 675 to 725 Bar       |

**MANUAL PUMP:**—A suitable manual and portable pumping unit shall be provided with the tool set, which can be used to operate the above specified tools easily and effectively to effect rescue operations when the hydraulic pumping unit is out of service.

## **PNEUMATIC RESCUE BAGS (FLAT TYPE) AND ITS ACCESSORIES**

### **1. General**

- 1.1. The manufacturing company of Pneumatic Lifting bags should be certified ISO 9001 company
- 1.2. The pneumatic Lifting Bags should be portable and light- weight, and should be in set form, consisting of bags, hose assemblies Pressure gauges, pressure reducers, safety valve, Air bottle connector, and controller.
- 1.3. The Pneumatic Lifting Bags should be in single and the lifting capacities should be of 20 ton, 40 ton and 67 ton at 8-bar air pressure. The lifting capacity on higher side by 10% is allowed than the specified loads.
- 1.4. The Pneumatic Lifting Bags and its accessories should comply with all the requirements stipulated under EN 13731. The copy of the EN certificate must be enclosed with the tender.
- 1.5. The Pneumatic Lifting Bags should be type tested for artificial aging, 34 bar bursting pressure, dynamic fatigue loading, impact test, impulse loading, drop test, piercing test and abrasion test and certificate to that effect should be attached with tender.
- 1.6. Each Pneumatic (air) Lifting Bags should be constructed of Kevlar reinforced nitrile rubber with 3 layers aramide reinforcement covering the entire top and bottom surface of each lifting bag.
- 1.7. Each Pneumatic Lifting Bags should be equipped with brass valve connection 1/8" NPT internal thread and vulcanized into the reinforced corner of bag to which a male connector of quick connect coupling should be threaded in. This male connector should be replaceable if it gets damaged.
- 1.8. Each Pneumatic Lifting bags should have a centre mark moulded into both sides of the lifting bags to centralize the bags when used in multiples. It should have reflective markings on the corners for easy identification when operating in the dark areas.
- 1.9. The lifting bags should have an inter locking non skid surface moulded into each side of the bags. A separate non skid ply which has been vulcanized separately is not acceptable.
- 1.10. The bags should be provided with a warning and information labels. The information and the warning labels must be in English language and in pictograms for clear understanding. Also it should be marked with date of manufacturer and serial number in such a way that they cannot be erased without damaging the surface. Reflective stickers should be provided on all corners of the bags and a yellow centring cross should be marked in the centre of the bag.
- 1.11. The insertion height of deflated lifting bag should not be more than 25 m.m.
- 1.12. The pneumatic Lifting Bags should have maximum working pressure of 8bar and minimum bursting pressure of 32 bar.
- 1.13. The air bags should be chemical and some ozone resistant with carrying straps attached to 40 and 67 ton bags.
- 1.14. The Pneumatic Lifting Bags should be able to use in a temp. Range of -30<sup>0</sup> c to +80<sup>0</sup> c.
- 1.15. Each set of air bags should be supplied with following accessories.

- 1.16.1 Dual Dead man controller 8 bar, housed in a plastic housing with pressure gauge, pressure relief valve, and quick connect couplings. This controller should be suitable to inflate two bags at a time.
- 1.16.2. 1 Pressure regulator 200/300 bar with finger tight connector and 2 mts Hose with couplings.
- 1.16.3 Inflation hoses should be polyester or thermo plastic of 10 meter length 2 nos, in different colours with suitable couplings to both side to connect Dead man controller and air bags.
- 1.16.4 Shut-off hose with safety valve.

## 2. Technical Specifications of Air Bags:

|                     |                |                |                |
|---------------------|----------------|----------------|----------------|
| Description         | 20 Ton         | 40 Ton         | 67 Ton         |
| Working Pressure    | 8 bar          | 8 bar          | 8 bar          |
| Capacity (min)      | 20 ton         | 40 ton         | 67 ton         |
| Insertion height    | Max. 25 m.m.   | Max. 25 m.m.   | Max. 25 m.m.   |
| Lifting height      | Min. 275 m.m.  | Min. 400 m.m.  | Min. 450 m.m.  |
| Dimensions (Approx) | 550 × 650 m.m. | 780 × 800 m.m. | 850 × 850 m.m. |
| Weight (Approx)     | 8 kgs.         | 16 kgs.        | 18 kgs.        |

## 3. LIFTING HEIGHT AND CAPACITIES

- 3.1 The tenderer must give the lifting capacities of each bag at various height at interval of 25 mm in numerical as well as graphical form along with tender.

## 4. PRESSURE REGULATOR

- 4.1 The pressure Regulator should be capable of reducing the pressure form 300 bar to 8 bar.
- 4.2 The pressure regulator should be provided with threaded quick connect couplings suitable to fit to normal BA air cylinder by hand without the use of any spanner.
- 4.3 The pressure regulator should be provided with two pressure gauges of suitable capacity to show the air pressure in the cylinder and set pressure.
- 4.4 The pressure regulator should be provided with pressure settings knob and safety valve with 2 mts. Hose with couplings to connect to Dual Dead man controller.

## 5. DUAL DEAMAN CONTROLLER

- 5.1 The controller should be suitable to inflate two airlifting bags at a time.
- 5.2 All the air valves, pressure gauges, pressure relief valve, safety valve should be housed in a ergonomically designed plastic housing.
- 5.3 Each control lever should be dead man type and should be capable of being raised held and lowered by means of control lever.
- 5.4 The Pressure gauge should be provided for individual air outlet line with a Red line set at a 8 bar.

## 6. HOSES

- 6.1 All the hoses should be equipped with a quick connect/disconnecting male and female couplings, compatible with entire air lifting bag system.
- 6.2 The hoses should be minimum working pressure of 16 bar and should be capable of using temp range of -40° c to + 80° c.
- 6.3 The hoses should be either of polyester or thermo plastic material.
- 6.4 The hoses should be resistant to Ultra Violet Light, change of colour, stress or cracking.
- 6.5 Two shut off hoses with built in safely valve should be provided to release the pressure between 8.5 bar and 10 bar.

**7. One set of airbags will comprise of the following:—**

| <i>Sl.No.</i> | <i>Description</i>                           | <i>Quantity</i> |
|---------------|--|-----------------|
| 1             | Lifting Bag 20 tons capacity                 | 1 No.           |
| 2             | Lifting Bag 40 tons capacity                 | 1 No.           |
| 3             | Lifting Bag 67 tons capacity                 | 1 No.           |
| 4             | Pressure reducer                             | 1 No.           |
| 5             | Dual Controller with pressure gauges         | 1 No.           |
| 6             | Air Hose 5 mtrs. With couplings              | 2 Nos.          |
| 7             | Air Hose 10 mtrs. With couplings             | 2 Nos.          |
| 8             | Single Control Unit                          | 4 Nos.          |
| 9             | Shut off hose with safety valve              | 4 Nos.          |
| 10            | Connection piece to connect two air cylinder | 2 Nos.          |

**Operation And Maintenance Manual :** The manufacturer should supply operation and maintenance manual with each set in English language.

**Guarantee :** The manufacturer should be give the guarantee of min. 24 calendar months from the date of supply of goods against any manufacturing defects.

**SHORING SYSTEM**

All struts shall be equipped on both sides with the snap-lock system. The system shall be supplied with hand pump with weight not more than 10 kg and working pressure 0-720 bar, rubber protection cover for pressure gauge, hose 3 m and quick coupler. The plunger shall be supplied with automatic locking mechanism. Retracting the plunger shall be possible only after releasing the locking mechanism.

*Retracted length:* not less than 600 m.m. and 1000m.m. All the strut shall have a minimum stroke of 250m.m.

*Extension pipes:* The extension pipes shall be equipped with the male snap-lock system on one side and the female snap-lock system on the other side except the one connector which shall be used to connect the male end of an extension pipe with one of the saddles. In this way, it is possible to make a fixed strut.

*Extension pipe sizes:* 125 mm, 250 mm, 500 mm., 1000 mm and 1500 mm.

*Saddles:* 6 saddles shall be provided for supporting against a flat surface. Further three tilting saddle shall be supplied for support on uneven or tilting surface also. Separate storage bags for accessories, struts and extension pipes shall be provided. All other accessories which are not specifically mentioned but are essential for normal functioning of the Shoring system shall be provided with equipment. The edges of the marine ply wood sheets shall be protected against possible damages during work.

| <i>Sl No.</i> | <i>Item</i>  | <i>No.</i> |
|---------------|--|------------|
| 1             | Strut length not less than 600 mm                    | 2          |
| 2             | Strut length not less than 1000 mm                   | 1          |
| 3             | Extension pipe 250 mm, 500 mm<br>1000 mm and 1500 mm | 2 set each |

**LIFE BUOY**

1. Manufactured from durable synthetic material in bright orange colour which requires no maintenance.
2. Totally moisture proof and non-inflammable.
3. High glow reflective material identifies victims in distress.
4. Internal diameter—not less than 40 cm., Outer diameter—Not less than 70 cm., Width—Not less than 10 cm.
5. Weight—Not less than 4 Kg.
6. Approved and Stamped by Indian Registry of Shipping (IRS).

**LIFE JACKET**

- (1) Made up nylon orange cloth filled with high quality soft polyethylene foam.
- (2) Jacket to be provided with plastic quick lock buckle and Velcro for tightening.
- (3) Jacket to be attached with a whistle and soles approved retro reflection tape stitched at visible locations.
- (4) Size of jacket shall not be less than 68 cm. × 37 cm. × 10 cm.
- (5) Number of floating pads-4 numbers at front side and 2 numbers at back side with neck support.
- (6) Approximate weight 750 gms.
- (7) Approval of Indian Register (IRS) of Shipping approval.

**MULTI GAS DETECTOR****1. General**

- (a) The requirement is for an electronic portable 5-gas detector that simultaneously and continuously measures the combustible gases, oxygen and toxic gases in the ambient air. When the gas concentration exceeds the preset alarm level, it shall provide both audible and visual alarm. It shall be capable of detecting the following gases:
  - (i) Explosive gases—0 to 100% LEL using catalytic Ex-sensor with 1 % resolution.
  - (ii) Carbon Monoxide—0 to 1000 ppm using electrochemical sensor with 1 PPM resolution.
  - (iii) Hydrogen Sulphide—0 to 100 ppm using electrochemical sensor with 0.1 PPM resolution
  - (iv) Oxygen—0 to 25 Vol. % using electrochemical sensor with 0.1% resolution
  - (v) Sulphur dioxide—0.1 to 100 ppm with 0.1 ppm resolution
- (b) This detector must have gas sensors that are intelligent and have interchangeable capability that allows you to add or switch to a different gas sensor at a later time.

**2. Description**

- (a) The gas detector must be portable and include rechargeable interchangeable Lithium-ion and alkaline battery packs. It shall come with the following accessories:
  - (i) Universal battery charging set, comprising of the charging module and the single charger.
  - (ii) Special antistatic sampling hose of up to 3 meters in length with filter for water and dust integrated in the external pump.
  - (iii) Flexible goose neck probe for leak detection.
  - (iv) Leather carrying case for portable gas detector with pre-cut foam for keeping and transporting.
- (b) The portable gas detector shall be fully equipped with all the sensors to detect all 5 gases at the same time. It shall come with an external sample collecting device and it should be robust and comfortable for the users.

**3. Technical requirement**

- (a) The portable gas detector shall be equipped with an external sampling pump, which is capable of drawing the gas to be measured through a hose length of up to 20 m/65.6 ft. in depth. Warning should be provided when blockage by water, dust or foreign particles while sampling.
- (b) The digital display shall be in liquid crystal display and it should show simultaneously the gas being measured, real time gas concentration, the measuring units, gas alarm status and low battery status.
- (c) The portable gas detector shall be capable of performing on board diagnostic continuously and automatically to ensure fail safe operation. If a failure should occur with the electronics, the battery or the gas sensors, the user must be informed immediately with a clear fault alarm and indication on the display.
- (d) The acoustic alarm shall be that of a multi-frequency tone alarm with volume that shall exceed 90dB at a distance of 30 cm from the instrument. The optical alarm shall be bright and visible.
- (e) The instrument housing shall be made durable with an integrated rubber boot for accidental dropping from a height of 1 meter.

- (f) The portable gas detector shall be suitable for use in environmental condition with temperature ranging from -20° C to 50° C and relative humidity ranging from 10–95% non-condensing.
- (g) The protection class for dust and water ingress must be IP67.
- (h) The portable instrument shall come equipped with a data logger that has a storage capacity of recording approx.1000 hours based on a one minute interval. The storage interval of 1/10/30 sec or 1/2/5/10/30 min. can be selected by the user. The data in the instrument shall be transmitted to a PC and can be evaluated by a software program.
- (i) The portable gas detector shall be powered by a rechargeable battery pack that is capable of providing up to 12 hours. The max. operation time of the external pump shall be up to 30 hours.
- (j) Each portable gas detector shall be provided with a single universal battery charging set.
- (k) All certificates shall be attached.
- (l) The equipment shall be calibrated for the above mentioned 5 gases. Further a list of equipment and materials with detail technical information and their unit prices, required for the calibration of the portable gas detector shall be submitted.
- (m) All additional accessories required for operations of the portable gas detector must be supplied along with the equipment.

#### 4. Instruction and Service Manual

Comprehensive and easy to read manuals shall be provided with the portable gas detector. These are:

- (a) An instruction manual which cover the description and the operational procedure for the user.
- (b) A technical handbook which cover the specifications, calibration procedures and the maintenance procedures.
- (c) A list of the consumable parts.
- (d) Calibration shall be done Free of cost for the entire warranty period.
- (e) The Multi Gas Detector should have a minimum warranty of three years.

**Approval:** The portable multy gas detector shall be CE certified and document shall be submitted as and when required.

#### SAFETY BELT

- (1) It shall conform to EN 361 : 2002, EN 358 : 2000 & EN 813 and shall be CE Certified.
- (2) It should be of full body harness in catchy colours.
- (3) It should be equipped with unique features that provide full comfort and ergonomics to the wearer.
- (4) Attachment elements such as 1 Dorsal D ring for fall arrest, Ventral D ring at waist level in front for rope access and 2 lateral D rings at waist level on the sides for work positioning shall be provided.
- (5) It shall be provided with adjustable shoulder, thigh-strap and waist belt.
- (6) It shall have an ideal combination of fall arrest, Rescue and Rope access application.
- (7) There shall be Karabiner at front of harness which enables the wearer to easily wear or remove the harness by detaching the shoulder strap.
- (8) Warranty of Minimum 3 years shall be provided.

#### ENGINEERS TOOL KIT

*MECHANICAL TOOLS:* Double End spanner set 6 m.m. to 36 m.m., Ring spanner set 6 m.m. to 36 m.m.  
Box spanner set 6 m.m. to 36 m.m. with Ratchet , T-bar and Extension Rods etc.,

Allen Key Set, Insulated plier 8", Screw Driver with insulated handle 8", flat/Square tip of different sizes (Flower bit) , Vice grip plier: Size - 10" length (Should have teeth on both jaws Made of forged steel), Cold Chisel, Adjustable Wrench 12" & 24" etc.

Shall be quality products and arranged in a Metal Carry box properly.



**LEAKAGE ARRESTER KIT – 1 No.**

Hazmat Pneumatic leak sealing bandages set.

This shall be pneumatically operated bandage which will first arrest the leak using ratchet and belt arrangement after wrapping arrangement and then by inflation of the bandage.

- (a) Two bag shall be supplied in the set for use in pipes with dia 5-48 c.m.
- (b) The sizes of the bags shall be minimum 98 × 21 c.m. and 177 × 21cm respectively.
- (c) Sealing area shall be minimum 19 c.m. wide.
- (d) Belt shall be fitted directly on the bag with ratchet.
- (e) It shall be able to withstand a counter pressure up to 1.4 bar.
- (f) The set shall be supplied with inflation hoses 1.5 bar – controllers 1.5 bar and foot pump for inflation.
- (g) Ratchet with Nylon Strap having width-Not less than 35 m.m., Length – Not less than 10 m.
- (h) The leak sealing system shall have CE or equivalent certification and document shall be submitted at the time of presentation after technical bid opening.

The material of construction of the bag shall have excellent abrasion resistance good dielectric properties – resistance to acids – resistance to solvents like aliphatic hydrocarbons – aromatic hydrocarbons – oxygenic solvents – paint solvents etc. It shall also have resistance to swelling in lubricant oils, mineral oils and fuels – ozone – sunlight heat and ageing – heat aging – flames high temperatures and cold.

Fire and Rescue Services Headquarters,  
Fire Force Junction,  
Thiruvananthapuram.

A. HEMACHANDRAN I.P.S.,  
*Director General.*

**E-TENDER NOTICE**

No. M1-1794/2017.

*14th February 2017.*

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 15 Nos. of Automatic Hose Binding Machine as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical bid
2. Financial bid (BOQ)

Tender No. with PAC—KFRS-E-TENDER No. 16/2016-17/SN ` 45 Lakhs.

Closing date of e-tender—13-3-2017, 4 p. m.

Date of pre bid meeting—17-2-2017, 11 a. m.

Last date & time of receipt of e-Tender—13-3-2017, 4 p. m.

Date of Sample verification—17-3-2017, 11 a. m.

Date & Time of opening of e-Tender:—

1. Technical bid—17-3-2017, 11 a. m.
2. Financial bid—18-3-2017, 11 a. m.

Cost of e-Tender (online submission)—` 6,750 + VAT @ 5%.

Date up to which the rates are to remain firm for acceptance—30-9-2017.

E.M.D.—1% of PAC in online payment.

Security Deposit—5% of total contract amount as per rules to be furnished as bank guarantee of a scheduled bank.

Period of Supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options – State Bank of Travancore SBT Net banking payment, payment through NEFT from other Banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failures, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative along with technical expert shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the sample of Automatic Hose Binding Machine (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender form shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers

- Technical Cover
- Financial Cover

**The first cover ie: the technical cover shall be uploaded with the following document**

1. Scanned copy of complete specification of the product along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

**Specification Compliance Statement for Automatic Hose Binding Machine**

| <i>Sl. No.</i> | <i>Detail of Departmental Technical Specification</i> | <i>Detail of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|---|--------------------------------------|--|
|                |   |                                      |  |
|                |   |                                      |  |

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, ..... (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/ Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

**Pre bid meeting**

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to [hq.frs@kerala.gov.in](mailto:hq.frs@kerala.gov.in) and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number 09497920103.

**Tender Opening and evaluation**

- (a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.
- (b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (c) Sample of Automatic Hose Binding Machine should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel, Technical expert of Bidder should be available for explaining all the aspects of the item. The final selection will be done after considering the report of the testing team only.
- (d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.
- (f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

**The bidder should upload the supporting documents along with the Technical cover.**

- (g) The originals of Technical specification compliance statement of the product, agreement in Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.
- (i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to [dt.frs@kerala.gov.in](mailto:dt.frs@kerala.gov.in) or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

**CONDITIONS**

1. Whether samples are essential—Pamphlets, Photograph, Drawings CD etc. should be forwarded along with the Tender.
2. Period with in which goods should be delivered—Within 30 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC.—F.O.R., Thiruvananthapuram.
4. Payment—100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee
5. Other Special Conditions:
  1. A Warranty of 36 months from the date of delivery of the item.
  2. EMD—1% of PAC in online payment.
  3. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
  4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at Court in connection with fabrication/supply of similar product made earlier to this Department Kerala Government are not eligible to participate and shall be barred from participating in this tender.

5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
7. O.E.M. Authorisation letter should be produced along with the technical bid.
8. Amount shall be quoted in Indian currency only.

#### TECHNICAL SPECIFICATION FOR AUTOMATIC HOSE BINDING MACHINE

##### General

Automatic Hose Binding Machine should be highly durable and easy to operate and can be operated by one person. It should be sturdy, portable and shall give accurate binding. The electric hose binding machine should be suitable for quick and effortless binding of all type of delivery hoses. The machine should be table mounted. The electric switch should be foot controlled and reversible.

1. The approximate Dimensions of the machine shall be,  
Length : 750 m.m. – 850 m.m.  
Width : 800 m.m. – 950 m.m.  
Height : 1000 m.m. – 1300 m.m.
2. The Weight of the machine shall not exceed 120 kg.
3. Delivery hoses of 63 mm diameter shall easily be bound by the machine.
4. The power supply for operating the machine should be single phase 230 Volt A/C 50 Hz.
5. Power of electrical motor shall not be less than 0.75 kw.
6. The electric motor should be as per the relevant Indian Standards as applicable.
7. The body of the machine should be manufactured by aluminium alloy/stainless steel material.
8. Body parts including motor should be covered with suitable alloy material.
9. The machine shall have all the safety devices and mechanism to prevent accidental injuries to the operator.
10. Two pair of suitable hand gloves and two goggles for the safety of the operators shall be provided by the supplier with each machine.
11. Sample shall be produced at the time of technical evaluation. The selection will be done on the basis of sample evaluation.
12. The equipment shall have a minimum of 24 months warranty from the date of acceptance of the item at F&RS Headquarters, Thiruvananthapuram.

O/o the Director General,  
Fire and Rescue Services Headquarters,  
Fire Force Junction,  
Thiruvananthapuram.

A. HEMACHANDRAN, I.P.S.,  
*Director General.*

#### E-TENDER NOTICE

No. C2-2176/16.

*20th February 2017.*

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of five Nos. of SCUBA Set and three spare cylinders as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical bid
2. Financial bid (BOQ)

Tender No. with PAC—KFRS-DOEKM-E-TENDER No. 1/2016-17—` 9 Lakhs

Closing date of e-tender—10-3-2017, 4 p. m.

Date of pre bid meeting—27-2-2017, 11 a. m.

Last date & time of receipt of e-Tender—10-3-2017, 4 p. m.

Date of sample verification—14-3-2017, 11 a. m.

Date & Time of opening of e-Tender:

1. Technical bid—13-3-2017, 4 p. m.
2. Financial bid—15-3-2017, 11 a. m.

Cost of e-Tender (online submission)—` 1,800 + VAT @ 5%.

Date up to which the rates are to remain firm for acceptance—31-3-2017.

E.M.D—1% of PAC in online payment.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank.

Period of Supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options—State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the sample of SCUBA Set (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender form shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers

- Technical cover
- Financial cover

**The first cover ie: the technical cover shall be uploaded with the following document:**

1. Scanned copy of complete specifications of the product along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

**Specification Compliance Statement for Self Contained Underwater Breathing Apparatus Set (SCUBA set)**

| <i>Sl. No.</i> | <i>Detail of Departmental Technical Specification</i> | <i>Detail of the product offered</i> | <i>Deviation from Departmental Technical Specification, if any</i> |
|----------------|---|--------------------------------------|--|
|                |   |                                      |  |
|                |   |                                      |  |



2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O. E. M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, ..... (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/ Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

#### **Pre bid meeting**

A pre bid meeting will be held at Fire and Rescue Services, Divisional Office, Ernakulam on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to [doekm.frs@kerala.gov.in](mailto:doekm.frs@kerala.gov.in) and by contacting The Divisional Officer, Fire and Rescue Services, Ernakulam in Phone number 09497920105, 0484-2206131.

#### **Tender Opening and Evaluation**

- (a) Soon after the opening of the tender, the tenderers are requested to come to the and Fire Rescue Services, Divisional Office, Ernakulam with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.
- (b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (c) Sample of SCUBA Set (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.
- (d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.
- (f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Technical Committee for consideration.

#### **The bidder should upload the supporting documents along with the Technical cover.**

- (g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply. OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.
- (i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer, Kerala Fire and Rescue Services, Ernakulam or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to [doekm.frs@kerala.gov.in](mailto:doekm.frs@kerala.gov.in) or fax to 0484-2206131.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Ernakulam District Court.

### Technical specification of Underwater Breathing Apparatus set

**General:** The Self-Contained Underwater Breathing Apparatus (SCUBA) proposed is for carrying out underwater rescue operations. The complete set should be certified to EN-250. The Apparatus should be rugged, light weight suitable for carrying by a single person. The set should have its standard and optional equipment and should comprise of the following

| <i>Sl. No.</i> | <i>Description</i>  | <i>Quantity Required</i> |
|----------------|---|--------------------------|
| 1              | <b>1st Stage (Regulator) :</b> Classic downstream piston design features should have a chrome plated brass body with one high pressure and four low pressure ports. Additional internal technical improvements include a new spring insulating bushing and coating. A new insulating bushing, a new insulating sleeve and a new anti-freeze cap, all of which contribute to the increase in freezing resistance. Key insulation system should be visible in blue. Removable orifice shall be stainless steel make. It should be available either in 3364 psi/232/INT or 4350psi/300 bar DIN configurations. It shall meet new EN 250-2014 standards for cold water breathing performance. | 5 Nos.                   |
| 2              | <b>Octopus:</b> It should have classic downstream valve for optimal breathing performance/VIVA preset, Yellow 39 inches long Super flow hose, Reversible hose attachments makes it easy to use on deco tanks. Weight should have 5.80z/165 g. Maximum low pressure 203 psi/14 bar.  | 5 Nos.                   |
| 3              | <b>Compact Console unit:</b> Compact console unit should consist of Depth gauge, Pressure Gauge and a Compass as a single unit.   | 5 Nos.                   |
| 4              | <b>BCD:</b> It should have standard Nylon band, fabric C 1000D/N420D, 2 stainless steell D Rings, Padded back Pack, 2 Velcro pockets, Octopus holder. Balanced Power Inflator(BPI) should be available in various size.   | 5 Nos.                   |
| 5              | <b>Cylinder:</b> It should have a capacity of 11 litres made of aluminum alloy (6061-T6). It shall be corrosion resistant, the thread size (0.750/14 NPSM), Working pressure 3000 Psi (200 Bar)<br>Properties of Valve:—smooth operating valve mechanism, chrome plated marine glass, multi ported burst plug assembly, high flow capacity valve Cylinder boot for each cylinder should be provided   | 8 Nos.                   |
| 6              | <b>Full face mask :</b> it includes an integrated balanced second stage regulator and low pressure hose. The bellows style face skirt, molded from premium grade silicon rubber, uses spring profile and large seeing surface, double size of conventional mask (30-45 mm) to achieve a very comfortable fit and ample support. The head strap is directly attached to the face shield allowing pressure to be distributed equally along the mask skirt. The straps of the head harness should hold the mask in a firm position. An ambient valve system should be incorporated in the face mask.<br>A protective bag for keeping face mask should be provided in each set.               | 5 Nos.                   |
| 7              | <b>Half face mask:</b> It should be compact dual lens design in low volume for clearing convenience and offer maximum field of view. Should be universal, super comfortable, fit to variety of face shapes. Ultra clear not tint glass should deliver optimal clarity under water. Lens should be of Tempered glass for safety and long term durability.  | 5 Nos.                   |

The following documents are to be provided.

General arrangement drawing giving overall and all important dimension and with sufficient details so that all standard equipment can be identified,

Operation manual giving the details of Care and maintenance and repair instructions. Test report if any along with the inspection certificate.

**Warranty:** warranty of 24 months from the date of supply.

**Selection:** Sample of the SCUBA set as per the above specifications should be produced before the committee for technical evaluation which should be subjected to test by the departmental personal. The final selection will be done as per the report of the testing team.

CONDITIONS

1. Whether samples are essential—Pamphlets, Photograph, Drawings CD etc. should be forwarded along with the tender.
2. Period with in which goods should be delivered—Within 30 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC—F. O. R., Ernakulam.
4. Payment—100% payment against delivery at Ernakulam and acceptance by an acceptance committee
5. Other Special Conditions:
  1. A Warranty of 24 months from the delivery of the item.
  2. EMD—1 % of PAC in online payment.
  3. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
  4. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case or blacklisted in Kerala will be barred from participating in this Tender.
  5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
  6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
  7. O. E. M. Authorisation letter should be produced along with the technical bid.

Divisional Office,  
 Fire and Rescue Services,  
 Ernakulam-682 020.

(Sd.)  
 Divisional Officer.

**Health Services Department**

ദർഘാസ് പരസ്യം

നമ്പർ എസ്-124/2017. 2017 ഫെബ്രുവരി 9.

കോഴിക്കോട് ഗവ. ജനറൽ ആശുപത്രിയിലേക്ക് 2017-18 സാമ്പത്തിക വർഷ കാലയളവിലേക്ക് ആവശ്യമായി വരുന്ന താഴെ പറയുന്ന സിലിണ്ടറുകൾ റീഫിൽ ചെയ്ത് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- അടങ്കൽ തുക— 2,41,600.
- (1) ബി ടൈപ്പ് ഓക്സിജൻ സിലിണ്ടറുകൾ— ഏകദേശം 700 എണ്ണം.
  - (2) എ ടൈപ്പ് ഓക്സിജൻ സിലിണ്ടറുകൾ— ഏകദേശം 80 എണ്ണം.
  - (3) നൈട്രസ് ഓക്സൈഡ് തീയേറ്റർ ടൈപ്പ് സിലിണ്ടറുകൾ—ഏകദേശം 20 എണ്ണം.
  - (4) കാർബൺഡൈ ഓക്സൈഡ് തീയേറ്റർ ടൈപ്പ് സിലിണ്ടറുകൾ—ഏകദേശം 20 എണ്ണം.

നിബന്ധനകൾ

1. ടെണ്ടർ ഫോറത്തിന്റെ വില “210 വൈദ്യസഹായവും പൊതുജനാരോഗ്യവും-80, ജനറൽ 800, മറ്റു വരവുകൾ-88 പലവക” എന്ന ശീർഷകത്തിലും വാറ്റ് 0046-വിൽപ്പന നികുതി-102 സംസ്ഥാന വിലപന നികുതി- 01-നികുതി പിരിവുകൾ” എന്ന ശീർഷകത്തിലും ട്രഷറിയിൽ അടച്ച് അസ്സൽ ചെലാൻ രശീതും ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്ന വർക്ക് ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.
2. ടെണ്ടർ ഫോറത്തിന്റെ വില അസ്സലിന് 500+വാറ്റ് 4%, ഡ്യൂബ്ലിക്കേറ്റിന് 300+വാറ്റ് 4%-ം ആകുന്നു.
3. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ നിരതദ്രവ്യമായി 2,420 കോഴിക്കോട് മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് കോഴിക്കോട് ഗവ. ജനറൽ ആശുപത്രി സൂപ്രണ്ടിന്റെ പേരിൽ എടുത്ത് ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്.
4. ടെണ്ടർ ഫോറം 17-3-2017 വൈകുന്നേരം 3 മണിവരെ പ്രവർത്തി ദിവസങ്ങളിൽ ആശുപത്രി ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

5. പൂർണ്ണ രൂപത്തിലുള്ള ടെണ്ടർ ഫോറം 18-3-2017 ഉച്ചയ്ക്ക് 12 മണിവരെ സ്വീകരിക്കുന്നതും ടെണ്ടറുകൾ അനേദിവസം വൈകുന്നേരം 3 മണിക്ക് ടെണ്ടർ സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ വരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്.
6. 18-3-2017 ഉച്ചയ്ക്ക് 12 മണിക്കുശേഷം ലഭിക്കുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.
7. ടെണ്ടറുകൾ അടക്കം ചെയ്ത കവറിനു പുറത്ത് “സിലിണ്ടറുകൾ റീഫിൽ ചെയ്ത് വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ (എസ്/124/2017, തീയതി 9-2-2017)” എന്ന് വ്യക്തമായി എഴുതി, ടെണ്ടർ നൽകുന്ന വ്യക്തിയുടെ പേരും മേൽവിലാസവും കവറിന്റെ ഇടതുഭാഗത്ത് രേഖപ്പെടുത്തി, സൂപ്രണ്ട്, ഗവ. ജനറൽ ആശുപത്രി, കോഴിക്കോട്-32 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്.
8. ടെണ്ടറിനോടൊപ്പം 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടി എഴുതി ഒപ്പിട്ട് സമർപ്പിക്കേണ്ടതാണ്.
9. ടെണ്ടർ ഉറപ്പിച്ചുകഴിഞ്ഞാൽ ഫോൺ മുഖേന ആവശ്യപ്പെടുന്ന മുറയ്ക്ക് ആവശ്യമുള്ള ഓക്സിജൻ, നൈട്രസ് ഓക്സൈഡ്, കാർബൺഡൈ ഓക്സൈഡ് സിലിണ്ടറുകൾ ആശുപത്രിയുടെ പ്രവർത്തനത്തിന് തടസ്സം നേരിടാത്ത രീതിയിൽ ആശുപത്രിയിൽ നിന്നും കൊണ്ടുപോയി റീഫിൽ ചെയ്ത് കൃത്യമായി സ്റ്റോറിൽ വിതരണം ചെയ്യേണ്ടതാണ്.
10. ടെണ്ടറിനോടൊപ്പം ലൈസൻസ്, സെയിൽസ് ടാക്സ് രജിസ്ട്രേഷൻ സർട്ടിഫിക്കറ്റ് എന്നിവയുടെ ഗസറ്റഡ് ഓഫീസർ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് അടക്കം ചെയ്യേണ്ടതാണ്.
11. ഓരോയിനം സിലിണ്ടറിനും പ്രത്യേകം നിരക്ക് നികുതി അടക്കം രേഖപ്പെടുത്തേണ്ടതാണ്. ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ് നൽകുന്നതല്ല.
12. ടെണ്ടറിൽ പറയുന്ന നിരക്കിന് 31-3-2018 വരെ പ്രാബല്യമുണ്ടായിരിക്കുന്നതാണ്.
13. കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റിവയ്ക്കാനും ദുർബലപ്പെടുത്താനുമുള്ള പൂർണ്ണ അധികാരം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

14. ടെണ്ടർ ഉറപ്പിച്ചു കഴിഞ്ഞാൽ ആകെ തുകയുടെ 5% വരുന്ന സംഖ്യയ്ക്ക് ആശുപത്രി സൂപ്രണ്ടിന്റെ പേരിൽ സെക്യൂരിറ്റി ഡെപ്പോസിറ്റ് ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി നൽകേണ്ടതാണ്.
15. ടെണ്ടറിനെ സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവർത്തി സമയത്ത് ഓഫീസിൽ നിന്നും നേരിട്ട് അറിയാവുന്നതാണ്.

No. S/124/2017. 9th February 2017.

Sealed tenders are invited for the supply of the following cylinders to be refilled for the financial year 2017-18 to Government General Hospital, Kozhikode.

| Sl. No. | Name of item                | Approximate Quantity |
|---------|-----------------------------|----------------------|
| 1       | Oxygen B type Cylinder      | 700 Nos.             |
| 2       | Oxygen A type Cylinder      | 80 Nos.              |
| 3       | Nitrous Oxide Theater type  | 20 Nos.              |
| 4       | Carbon dioxide Theatre type | 20 Nos.              |

Total Estimated Cost—` 2,41,600.

Earnest Money Deposit—` 2,420

Price of tender form:

Original—` 500 + 4% VAT

Duplicate—` 300 + 4% VAT

Last date and time for issuing tenders—17-3-2017, 3 p.m.

Last date and time for receipt of tender—18-3-2017, 12 Noon.

Date and time for opening of tender—18-3-2017, 3 p. m.

Address of Office from which tender forms are to be attained and whom tender are to be sent—The Superintendent, Government General Hospital, Kozhikode.

Further details can be had on office hours on all working days.

Govt. General Hospital, (Sd.)  
Superintendent.  
Kozhikode.

**Homoeopathy Department**

ദർഘാസ് പരസ്യം

നമ്പർ 5248/ബി1/16/ജി.എച്ച്.എം.സി.റ്റി. 2017 ഫെബ്രുവരി 7.

തിരുവനന്തപുരം ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജിലേക്ക് ആവശ്യമായ മൈക്രോസ്കോപ്പ് വിതരണം ചെയ്യുന്നതിനായി വ്യക്തികൾ, സ്ഥാപനങ്ങൾ എന്നിവയിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—04/2016-17.

എസ്റ്റിമേറ്റ് തുക—` 1,00,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില:

അസ്സൽ (ഓഫീസ് മുഖേന)—` 500 + വാറ്റ്.

തപാൽ മുഖേന—` 550 + വാറ്റ്.

പകർപ്പ്—` 200 + വാറ്റ്.

ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്നും വിൽക്കുന്ന അവസാന തീയതിയും സമയവും (ഓഫീസ് മുഖേന)—9-3-2017, 3 മണി.

തപാൽ മുഖേന ടെണ്ടർ ഫോറം ലഭിക്കുന്ന തീയതിയും സമയവും—9-3-2017, 3 മണി വരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-3-2017, 3.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-3-2017, 4 മണി.

ദർഘാസ് ഫോറവും വിശദാംശങ്ങളും താഴെ ഒപ്പുവെച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽ നിന്നും എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും നിശ്ചിത തുക അടച്ചാൽ ലഭ്യമാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ വിശദമായ എസ്റ്റിമേറ്റ് സഹിതം പ്രത്യേകം സീൽ ചെയ്ത കവറുകളിൽ ടെണ്ടർ നമ്പരും ടെണ്ടറിന്റെ പേരും വ്യക്തമായി രേഖപ്പെടുത്തി സമർപ്പിക്കേണ്ടതാണ്. ക്വാട്ട് ചെയ്യുന്ന ആകെ വിലയുടെ ഒരു ശതമാനം വരുന്ന തുക നിരതദ്രവ്യമായും ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക ഉടമ്പടിയടക്കം പുരിപ്പിച്ച ദർഘാസുകൾ നിശ്ചിത തീയതിയ്ക്കകം പ്രിൻസിപ്പാൾ ആന്റ് കൺട്രോളിംഗ് ഓഫീസർ, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ്, ഐഠാണിമുട്ടം, മണക്കാട് പി.ഒ., തിരുവനന്തപുരം-9 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. നിശ്ചിത ദിവസവും സമയവും കഴിഞ്ഞ് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധി ദിവസമായി പ്രഖ്യാപിക്കപ്പെടുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസുകൾ തുറക്കുന്നതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഓഫീസിൽ നേരിട്ടോ 0471-2459459 എന്ന ഫോൺ നമ്പറിൽ അന്വേഷിക്കാവുന്നതാണ്.

No. 5248/B1/16/GHMCT. 7th February 2017.

Sealed tenders are invited for the supply of Microscope for the use of Government Homoeopathic Medical College, Thiruvananthapuram from the competent firms/individuals.

Tender Number—04/2016-17.

Estimate Cost (Approximate)—` 1,00,000.

Cost of tender forms :

Direct—` 500 + VAT.

By Post—` 550 + VAT.

Duplicate—` 200 + VAT.

Last date and time of sale of tender forms from Office—9-3-2017, 3 p. m.

Last date and time of sale of tender forms by post—9-3-2017, 3 p. m.

Last date and time of receipt of tenders—9-3-2017, 3.30 p. m.

Date and time of opening of tenders—9-3-2017, 4 p. m.

Tender forms and other details can be had from this office on payment of prescribed amount either directly or by post. Filled tenders with required documents should be submitted in separate sealed cover with an EMD of 1% of total cost of articles tendered with a preliminary agreement in Kerala Stamp Paper worth ` 200 and the filled in tenders should reach the office of the Principal & Controlling Officer, Government Homoeopathic Medical College, Iranimuttom, Thiruvananthapuram within the prescribed date and time. Only cash and money orders are accepted for issuing tender forms. Tender number and name of tender should be clearly specified in each cover while submitting tender forms and for other correspondence. Tenders received after specified date and time will summarily be rejected. If the date of opening of tender happens to be a holiday, the tender will be opened on the next working day itself.

More details can be had from this office over the Telephone No. 0471-2459459 on all working days.

Government Homoeopathic  
Medical College Hospital,  
Iranimuttom, (Sd.)  
Principal & Controlling Officer.  
Thiruvananthapuram.



**Medical Education Department**

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 101/2016]

നമ്പർ സി3/3664(6)/2017/സ. മെ. കോ. 2017 ഫെബ്രുവരി 13.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൾട്ടി സ്പെഷ്യാലിറ്റി ബ്ലോക്കിലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിതതീയതിക്കു മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

| ക്രമ നമ്പർ | സാധനങ്ങളുടെ പേരും അടങ്കൽ തുകയും | എണ്ണം |
|------------|---------------------------------|-------|
| 1          | ഡ്രസ്സിംഗ് ഡ്രം—` 1,20,000.     | 30    |
| 2          | സോയിൽഡ് ലിനൻ ട്രോളി—` 1,04,533  | 11    |

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 780.

ശരിപ്പകർപ്പ്—` 390.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—8-3-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-3-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-3-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനു വേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 27-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ച്കിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

[No. 101/2016]

No. C3/3664(6)/2017/GMCT. 13th February 2017.

Sealed competitive tenders are invited for the supply of the following items required for the Multi Speciality Block, Government Medical College, Thiruvananthapuram.

Tender should be superscribed with Tender Number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

| Sl. No. | Name of Equipment with Estimate Cost | Quantity Nos. |
|---------|--------------------------------------|---------------|
| 1       | Dressing Drum—` 1,20,000             | 30            |
| 2       | Soiled Linen Trolley—` 1,04,533      | 11            |

Cost of tender form (Inclusive of Sales Tax) :

Original—` 780.

Duplicate—` 390.

Last date and time of sale of tender form—8-3-2017, 3 p. m.

Last date and time of receipt of tender—9-3-2017, 2.30 p. m.

opening date and time of tender—9-3-2017, 3 p. m.

Tender forms will be sent through post if required provided due amount with sufficient postage charge (` 50) is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 27-2-2017, 3 p.m. No other forms of remittance will be accepted.

LIST OF ITEMS

**Dressing Drum-SS**

1. Seamless stainless steel
2. Autoclavable
3. Domed top and bottom with sliding removable band
4. Drop down - hasps
5. Size approx.12"(Dia.) X 15" (Height)

**Medicine Trolley with SS Bowl and Tray (Dressing trolley)**

SPECIFICATION

Overall approximate Size : 680 mm (L) x 450 mm (W) x 900 mm (H)

SS tubular frame mounted on four castors, 100 mm dia.

Two SS shelves with protective railing on three sides

Complete with SS bowl & S S tray on revolving brackets

**Soiled Linen Trolley**

Size : 625 mm dia x 950 mm H

Base frame : 25 mm dia and 10 mm dia with 1.6 mm thick

Material : M.S.E.R.W

Castor : 50 mm dia

Bag : Fabric

Casement fabric should be washable

Load bearing : 10 Kg.



TENDER SCHEDULE

(2)

[നമ്പർ 102/2016]

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, Otherwise the tender will be rejected
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non judicial-stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in India Rupees.

നമ്പർ സി7/4138/2016/എം. സി. റ്റി. 2017 ഫെബ്രുവരി 16.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ സെൻട്രൽ ലൈബ്രറിയിലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ദർഘാസ് നമ്പരോടുകൂടി നിശ്ചിത തീയതിക്കു മുൻപ് പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചിരിക്കേണ്ടതാണ്.

| ക്രമ നമ്പർ | സാധനങ്ങളുടെ പേര് | എണ്ണം |
|------------|------------------|-------|
| 1          | കമ്പ്യൂട്ടർ      | 7     |
| 2          | സ്കാനർ           | 1     |

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 950.

ശരിപ്പകർപ്പ്—` 475.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—8-3-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-3-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-3-2017, 3 മണി.

ഫോറങ്ങൾ തപാലിൽ വേണ്ടവർ അയയ്ക്കുന്നതിനു വേണ്ട തുക (` 50) അധികമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഓഫീസിൽ നേരിട്ടോ മണിയോർഡർ ആയോ സ്വീകരിക്കുന്നതാണ്. അല്ലാതെയുള്ള എല്ലാ അപേക്ഷകളും നിരസിക്കുന്നതാണ്. ഫോറത്തോടൊപ്പം മുദ്രപത്രങ്ങളോ മറ്റേതെങ്കിലും ഡോക്യുമെന്റുകളോ അയയ്ക്കാൻ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ളതും മേൽവിലാസം വ്യക്തമല്ലാത്തതുമായ മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. മണിയോർഡറുകൾവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ ഈ ഓഫീസിൽ 28-2-2017-ന് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ചുകിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറാൻ പാടില്ലാത്തതും ഒരിക്കൽ അടച്ച തുക തിരിച്ചു കിട്ടുന്നതുമല്ല. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

[No. 102/2016]

No. C7/4138/2016/GMCT. 16th February 2017.

Sealed competitive tenders in the prescribed form are invited for the supply of the following items required for the Central Library, Government Medical College, Thiruvananthapuram.

Tender should be superscribed with Tender Number and addressed to the Principal, Medical College, Thiruvananthapuram, Pin-695 011. Details can be had from this office on working hours till 3.30 p. m.

| Sl. No. | Name of Items | Quantity Nos. |
|---------|---------------|---------------|
| 1       | Computer      | 7             |
| 2       | Scanner       | 1             |

Cost of tender form (Inclusive of VAT) :

Original— ` 950.

Duplicate— ` 475.

Last date and time of sale of tender form—  
8-3-2017, 3 p. m.

Last date and time of receipt of tender form—  
9-3-2017, 2.30 p. m.

Opening date and time of tender—9-3-2017, 3 p. m.

Tender forms will be sent through post if required provided due amount with sufficient postage charge ( ` 50) is sent by way of Money Order in favour of the Principal, Medical College, Thiruvananthapuram, Kerala State, Pin-695 011. Money Order should reach this office on or before 28-2-2017. No other forms of remittance will be accepted.

#### LIST OF ITEMS

##### 1. Desk Top PC

Intel core i3, 64 bit intel chipset

4MB cache, DDR3 SDRAM

1TB HDD

Ethernet, gigabit Ethernet

18.5 LED Monitor

Operating software:Windows 8

MNC Branded with 3 years Warranty

##### 2. Book Scanner

Scanning technology:

Lens reduction optics/colour CCD

Scanner type: Over head scanner

Simplex: Yes

Interface: USB 2.0/USB.1

8 Bit grey: Yes

24 Bit colour: Yes

Scanning range: A3,A4,A5,A6,B4,B5,B6

#### TENDER SCHEDULE

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected
- Advance payments conditions will not be considered.

- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (one Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstances.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees.

Government Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി2-7656/2016/ജി.ഡി. സി. റ്റി. 2017 ഫെബ്രുവരി 6.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2016-17 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ജേർണൽസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 38/2016-17 ജേർണൽസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—38/2016-17.

ഏകദേശ വില— ` 5 ലക്ഷം.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 1,125.

ശരിപ്പകർപ്പ്— ` 563.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—8-3-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-3-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—10-3-2017, 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്ന തുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 2-3-2017, 3 മണിവരെ ആയിരിക്കും.

No. C2/7656/2016/DCT. 6th February 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Journals for the various Departments of Government Dental College, Thiruvananthapuram for the year 2016-17 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 38/2016-17 for the supply of Journals” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—38/2016-17.

Approximate Cost— ` 5 lakhs.

EMD—1%.

Cost of tender form:

Original— ` 1,125.

Duplicate— ` 563.

Last date and time of sale of tender form— 8-3-2017, 3 p. m.

Last date and time of receipt of tender form— 9-3-2017, 3 p. m.

Date and time of opening of tender— 10-3-2017, 11.30 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Tender forms will be sent, if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 2-3-2017 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Government Dental College,  
Thiruvananthapuram.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ സി2-1500/2016/ജി.ഡി. സി. റ്റി. 2017 ഫെബ്രുവരി 16.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2016-17 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് കമ്പ്യൂട്ടർ വിന്ത് യു.പി.എസ്, പ്രിന്റർ (5 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 44/2016-17 കമ്പ്യൂട്ടർ വിന്ത് യു. പി. എസ്, പ്രിന്റർ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—44/2016-17.

ഏകദേശ വില—` 2,75,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 550.

ശരിപ്പകർപ്പ്—` 275.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—17-3-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-3-2017, ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-3-2017, 2 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 11-3-2017, 3 മണി ആയിരിക്കും.

No. C2/1500/2016/DCT. 16th February 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Computer with UPS and Printer (5 Nos.) for the various Departments of Government Dental College, Thiruvananthapuram for the year 2016-17 as detailed below. The envelopes containing tender should bear the superscription "Tender No. 44/2016-17 for the supply of Computer with UPS and Printer" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—44/2016-17.

Approximate Cost—` 2,75,000.

EMD—` 1%.

Cost of tender form:

Original—` 550.

Duplicate—` 275.

Last date and time of sale of tender form—17-3-2017, 3 p. m.

Last date and time of receipt of tender form—18-3-2017, 12 noon.

Date and time of opening of tender—18-3-2017, 2 p. m.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Tender forms will be sent, if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is on 11-3-2017 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Specification

1. HP Desktop PC
2. Intel core i3 6100 Processor
3. 4 GB DDR4 RAM
4. 1 TB HDD
5. DVD-RW
6. 22"HP Monitor
7. HP Keyboard and Mouse
8. Windows 10 SL
9. 1 Year Warranty
10. V Guard 600UA UPS with 2 year warrenty.
11. HP P1108 Laser Printer with 1 year warranty.

TENDER SCHEDULE

1. Tender forms can be had from the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, Kerala, Phone No. 0471 2444092, Fax: 2444092, e-mail:principalgdctvm@gmail.com
2. To whom tenders are to be sent to the Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011, Kerala, Tel. No. 04712444092, Fax No. 2444092, email:principalgdctvm@gmail.com.
3. The date up to which the rates to be infirm: One year from the date of submission of tender.
4. The rate should be inclusive of S.T and other taxes, duties, levies, insurance, freight charges packing and forwarding charges etc. and free delivery at concerned Department/Section/Office.
5. Tenders to be submitted in details with illustrated pamphlet (Wherever necessary) neatly typed, written manuscripts should be avoided.



6. All offers to the tender should be accompanied with the formal agreement executed in ` 200 Kerala Stamp Paper contemplated in Annexure 2 Store Purchase Manual 2013, Kerala together with the required sum of Earnest Money Deposit (One percent of the total cost of articles strictly tendered which can be remitted by way of Crossed Demand Draft only favouring the following) "Principal, Government Dental College, Thiruvananthapuram".
7. Advance payments conditions will not be considered.
8. Tender forms are neither transferable nor the cost refundable under any circumstances.
9. Sample should be produced and demonstration done as and when requested.
10. For each item the upper limit of No. of offers/rate is restricted to 2(two) and the 2nd offer/rate for an item must be substantiated with sufficient EMD, if the second offer is not accompanied with sufficient EMD that will not be considered for selection. Tenders quoting more than 2 offers/rate for an item will not be considered for selection.
11. Soft Copy of tender rate and specification in Microsoft Excel should be furnished along with original tender in the following format.

| Item                          | Specification | Unit | Quantity |
|-------------------------------|---------------|------|----------|
| Computer with UPS and Printer | Appended      |      | 5 Nos.   |

12. Brand name/make of item should be clearly mentioned.
13. Tenders with insufficient EMD will not be considered for selection.
14. Belated tenders will not be considered under any circumstances.
15. Tenders unsealed, unsigned on all pages and appropriate spaces or submitted without superscription will be rejected.
16. Distributor/Supplier should produce authorization from the manufacturer in their official stationary.
17. Nagotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification and tender schedule.
18. If complaints are reported, the supplier should take back the item at their cost and risk.
19. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
20. The rate should be quoted in Indian currency and payment will be made only in Indian currency.

21. The only jurisdiction of any dispute regarding the purchase will be at Thiruvananthapuram.
22. The photocopies of the documents produced along with tender should be attested by a Gazetted Officer.
23. If the date scheduled for opening of tender is declared as holiday, tenders will be opened on the next working day at the same time, same place.
24. Tenders should bear the signature/seal and full Postal address, Fax No. Telephone No. and Mobile Phone No. of the tenderer wherever necessary.
25. Tenders will be opened in the presence of such of the tenderer or their authorized representatives who may be present at that time and they should have valid authorisation letter.
26. Compliance statements of each of the specifications should be furnished, clearly.
27. The conditions prescribed in the schedule and detailed specification of equipments will form part of the tender notice.

Government Dental College,  
Thiruvananthapuram.

(Sd.)  
Principal.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി/1070/2016/ജി.ഡി.സി.എ. 2017 ഫെബ്രുവരി 14.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ പ്രോസ്ട്രോഡോണ്ടിക്സ് വിഭാഗത്തിലേക്ക് ഇംപ്ലാന്റ് സിസ്റ്റം വിൽപനാ ഫിസിയോഡിസ്പെൻസർ (ഒരേണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ/വിതരണക്കാരിൽനിന്ന് മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഒടങ്ങിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ. എഫ്. സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക, വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങളെ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവറിന്റെ പുറത്ത് മേലെപ്പുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞുകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 3,60,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 760.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 380.

തപാൽ വഴി— ` 810.



ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-3-2017 വൈകിട്ട് 3 മണി.

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—6-3-2017 വൈകിട്ട് 4 മണി.

ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 7-3-2017 രാവിലെ 11.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവർത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്നും വൈകിട്ട് മൂന്ന് മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണിയോർഡർ അയച്ചാൽ ദർഘാസ് ഫോറം തപാലായി അയയ്ക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. രീതിയിൽ അയയ്ക്കുന്നതല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലയ്ക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസി നോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ഓഫീസിൽനിന്നും ലഭ്യമാണ്.

No. C/1070/2016/GDCA. 14th February 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers/Distributors to supply an Implant System with Physiodispenser (1) in the Government Dental College, Alappuzha. The details of equipments will be issued along with the tender forms.

The envelopes containing the tender should bear the superscription "Tender No. C/1070/2016/GDCA for the supply of an Implant System with Physiodispenser" and should be addressed to the Principal, Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

- Estimate Cost— ` 3,60,000.
- Cost of tender form:
  - Original— ` 760.
  - Duplicate— ` 380.
  - By Post— ` 810.

Last date and time for sale of tender form— 6-3-2017, 3 p. m.

Last date and time of receipt of tender form— 6-3-2017, 4 p. m.

The tenders will be opened on 7-3-2017, 11.30 a. m. in the presence of the Bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance of ` 760 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Government Dental College, Alappuzha-5.

Government Dental College, Alappuzha. (Sd.) Principal.

ഇ-ടെണ്ടർ പരസ്യം

നമ്പർ സി1-10122/2016. 2017 ഫെബ്രുവരി 4.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് സർജറി കിറ്റ്—2250 എണ്ണം വിതരണം ചെയ്യുന്നതിന് ഇ-ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ്യ മൂല്യം ` 5,00,000 ആണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി—16-3-2017

സ്പെസിഫിക്കേഷൻ

- 1 Gown woven—Surgeon's—2 Nos.
- 2 Hand Towel—2 Nos.
- 3 AB Sheet 150 cm x 100 cm—1 No.
- 4 AB Sheet 75 cm x 100 cm—4 Nos.

നിബന്ധനകൾ

- 1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായി ഡിജിറ്റൽ സിഗ്നേച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
- 2. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്— ` 1,000 + നികുതി 5% അതായത്— ` 1,050.
- 3. നിരതദ്രവ്യം—ഉദ്ദേശ്യ മൂല്യത്തിന്റെ ഒരു ശതമാനം അതായത്— ` 5,000.
- 4. നികുതി സഹിതമുള്ള വിലയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
- 5. ടെണ്ടർ ലഭിക്കുന്നസ്ഥാപനം നാല് തവണയായി (മൂന്ന് മാസത്തെ ഇടവേളയിൽ) സർജറി കിറ്റ് സ്വന്തം ചെലവിൽ ആശുപത്രിയുടെ സ്റ്റോറിൽ എത്തിക്കേണ്ടതാണ്., സ്ഥാപനത്തിൽനിന്ന് അറിയിപ്പ് ലഭിക്കുന്ന പക്ഷം മേൽ പറഞ്ഞ ഇനം മൊത്തം അളവ് ഒറ്റത്തവണ ആയി എത്തിച്ചു തരാനും ബാധ്യസ്ഥനാണ്.

6. ടെണ്ടർ സമർപ്പിക്കുന്ന സ്ഥാപനം പ്രാഥമിക എഗ്രിമെന്റ് ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഒഴിവാക്കുന്ന സർട്ടിഫിക്കറ്റ് ഉണ്ടെങ്കിൽ അതും സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്.

മേൽപ്പറഞ്ഞ സർജറി കിറ്റ് വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന കരാറുകാരൻ ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായി നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ നൽകേണ്ടതുമാണ്.

ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. C1-10122/2016. 4th February 2017.

The Superintendent, Govt. T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for the supply of Surgery Kit of the use in this Hospital.

Estimated cost is about ` 5,00,000.

Date of opening tender—16-3-2017.

- 1 The bidder should have necessary portal enrollment (with their own Digital Signature certificate)
- 2. Required item—Surgery kit—2250 Nos.
- 3. Surgery kit specification:
  - 1. Gown woven surgeon’s—2 Nos.
  - 2. Hand towel—2 Nos.
  - 3. AB sheet 150 cm x 100 cm—1 No.
  - 4. AB sheet 75 cm x 75cm—4 Nos.
- 4. Tender Submission fee—` 1,000+VAT5% ie. ` 1,050.
- 5. EMD Required—1% of the Estimated cost ie ` 5,000 should be remitted through online banking.
- 6. Mode of submission of tender—Tender should be submitted online in [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in)
- 7. For critical dates—Please see NIC portal.
- 8. The Superintendent, Medical College Hospital Alappuzha reserves the right to reject any or all tenders without assigning any reason there of.

9. The bidder should submit scanned copy of preliminary agreement executed in Kerala Stamp paper worth ` 200 and EMD exemption certificate if any.

10. The successful bidder shall sign an agreement in Kerala Stamp Paper worth ` 200 and deposit a sum equal to 5% of the value of the contract as successful deposit in the satisfactory fulfill of contract less the amount of money deposited by them at the time of tender submission.

11. The successful bidder should supply the item in four equal installment or in one time as directed by the Superintendent Medical College Hospital Alappuzha.

The Rules applicable to all e-Tenders will be applicable to this e-Tender also. Any further information about the specification can be obtained from this office hours.

The tender not satisfying the conditions are liable to be rejected without further notice.

Office of the Superintendent,  
 Govt. T. D. Medical College Hospital,  
 Vandanam, Alappuzha.  
 E-mail-mchalappuzha@ gmail.com (Sd.)  
 Phone-0477-2282021. Superintendent.

ഇ-ടെണ്ടർ പരസ്യം

നമ്പർ സി1-11436/2016. 2017 ഫെബ്രുവരി 7.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് 1-4-2017 മുതൽ 31-3-2018 വരെയുള്ള കാലയളവിലേക്ക് മെഡിക്കൽ ഗ്യാസ് വിതരണം ചെയ്യുന്നതിന് ഓൺലൈൻ മുഖാന്തിരം ഇ-ടെണ്ടർ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ്യ മൂല്യം ` 73,00,000 ആണ്.

I മെഡിക്കൽ ഓക്സിജൻ (മെഡിക്കൽ O<sub>2</sub>)

- 1. എ ടൈപ്പ് സിലിണ്ടർ (0.6 m<sup>3</sup>)
- 2. ബി ടൈപ്പ് സിലിണ്ടർ (1.6 m<sup>3</sup>)
- 3. ഡി ടൈപ്പ് ബൾക്ക് (7 m<sup>3</sup>)

II നൈട്രസ് ഓക്സൈഡ് (N<sub>2</sub>O)

- 1. എ ടൈപ്പ് സിലിണ്ടർ—1854 ലിറ്റർ
- 2. ഡി ടൈപ്പ് സിലിണ്ടർ—17000 ലിറ്റർ

III കാർബൺ ഡൈ ഓക്സൈഡ് (CO<sub>2</sub>)

- 1. എ ടൈപ്പ് സിലിണ്ടർ—3 കിലോ ഗ്രാം
- 2. സി ടൈപ്പ് സിലിണ്ടർ—9 കിലോ ഗ്രാം
- 3. ഡി ടൈപ്പ് സിലിണ്ടർ—30 കിലോ ഗ്രാം

ദർഘാസ് തുറക്കുന്ന തീയതി—21-3-2017.

നിബന്ധനകൾ

1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായി ഡിജിറ്റൽ സിഗ്നേച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
2. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്— ` 11,000 + നികുതി 5% അതായത് ` 11,550.
3. നിരതദ്രവ്യം—മൊത്തം വിലയുടെ ഒരു ശതമാനം. അതായത് ` 73,000.
4. ടെണ്ടർ സമർപ്പിക്കുന്ന സ്ഥാപനം പ്രാഥമിക എഗ്രിമെന്റ് ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഒഴിവാകുന്ന സർട്ടിഫിക്കറ്റ് ഉണ്ടെങ്കിൽ അതും സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്.
5. കരാറുകാരൻ കയറ്റിറക്കുകൂലി, ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ് എന്നിവ അടക്കമുള്ള തുക ആയിരിക്കണം ഇ-ടെണ്ടറിൽ കാണിക്കേണ്ടത്. യാതൊരു കാരണവശാലും ഈ ചെലവ് ആശുപത്രി വഹിക്കുന്നതല്ല.
6. നികുതി സഹിതമുള്ള തുകയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
7. നിരസിലിണ്ടറുകൾ സ്വന്തം ചെലവിൽ ആശുപത്രിയിൽ എത്തിക്കേണ്ടതും, കാലി സിലിണ്ടറുകൾ സ്വന്തം ചെലവിൽ തന്നെ തിരികെ കൊണ്ടുപോകേണ്ടതുമാണ്.

മേൽപ്പറഞ്ഞ മെഡിക്കൽ ഗ്യാസ് വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന കരാറുകാരൻ ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായി നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ നൽകേണ്ടതുമാണ്.

ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനും ടെണ്ടറിന്റെ ക്രിറ്റിക്കൽ തീയതികൾ അറിയുന്നതിനും [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. C1-11436/2016. 7th February 2017.

The Superintendent, Government T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for supply of Medical gases for the period from 1-4-2017 to 31-3-2018. Estimated cost is about ` 73,00,000.

**I. Medical Oxygen—(Medical O<sub>2</sub>)**

1. A Type Cylinder—(0.6m<sup>3</sup>)
2. B Type Cylinder—(1.6m<sup>3</sup>)
3. D Type Bulk Cylinder—(7 m<sup>3</sup>)

**II. Nitrous Oxide(N<sub>2</sub>O)**

1. A Type Cylinder —1854 Lit.
2. D Type Cylinder —17000 Lit.

**III. Carbon Dioxide(CO<sub>2</sub>)**

1. A Type Cylinder—3 Kg.
2. C Type Cylinder—9 Kg.
3. D Type Cylinder—30 Kg.

Date of opening of tender—21-3-2017.

**Conditions**

1. The bidder should have the necessary portal enrollment (with their own Digital Signature Certificate).
2. Tender submission fee—` 11,000 + VAT 5%. i.e. ` 11,550.
3. EMD required—1% of the estimated cost i.e. ` 73,000.
4. Mode of Submission of Tender—Tender should be submitted online in [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in)
5. For critical dates—Please see NIC portal.
6. Identity tender should quote the rate inclusive of loading and unloading charges and freight. The hospital authorities are not in any way shall afford these expenses.
7. The gas should be supplied to the store of this hospital and empty cylinders should be collected back from the store at their own cost.
8. The rate which quoted should be the rate including tax.
9. The bidder should submit scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200 and EMD exemption certificate if any.
10. The successful bidder shall sign an agreement in Kerala Stamp Paper worth ` 200 and deposit a sum equal to 5% of the value of the contract as successful deposit in the satisfactory fulfill of contract less the amount of money deposited by them at the time of tender submission.

The rules applicable to all e-Tenders will be applicable to this e-Tender also. Any further information about the specification can be obtained from this office during office hours.

The tender not satisfying the conditions are liable to be rejected without further notice.

Office of the Superintendent,  
Govt. T. D. Medical College Hospital,  
Vandanam, Alappuzha.  
E-mail-mchalappuzha@ gmail.com  
Phone-0477-2282021.

(Sd.)  
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ ജി5-10731/2016/മെ.കോ.ആ. 2017 ഫെബ്രുവരി 8.

തൃശ്ശൂർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ ഉപയോഗിക്കുന്നതിന് താഴെ പറയുന്ന ഇനങ്ങൾ ടെണ്ടർ നമ്പർ ജി5-10731/2016/മെ.കോ.ആ. പ്രകാരം നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

| ഇനവിവരം  | ആവശ്യമുള്ള അളവ് |
|--|-----------------|
| O. P. Ticket forms 8.5"×10" 80gsm pre-printed fanfold      | 800000 Nos.     |
| Casualty ticket forms 8.5" × 10" 80gsm pre-printed fanfold | 400000 Nos.     |

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനുപുറത്ത് നമ്പർ ജി5-10731/2016/മെ.കോ.ആ. എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില (വിൽപ്പന നികുതി അടക്കം)— ` 800 + നികുതി 5 %.

ടെണ്ടർ വിൽപ്പന ആരംഭിക്കുന്ന തീയതിയും സമയവും— 27-2-2017, 11 മണി.

ടെണ്ടർ വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—18-3-2017, 3 മണി.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—29-3-2017, 11 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും— 29-3-2017, 12 മണി.

ദർഘാസ് നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-12-2017.

ദർഘാസുകൾ പുരിപ്പിച്ച് അയയ്ക്കേണ്ട മേൽവിലാസം— സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, തൃശ്ശൂർ.

ടെണ്ടർ സമർപ്പിക്കുമ്പോൾ രേഖപ്പെടുത്തുന്ന തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായി സുപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാരംഭ ഉടമ്പടി വയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വില നേരിട്ട് ഓഫീസിൽ അടയ്ക്കാവുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽനിന്നും ലഭ്യമാണ്. കാരണം കാണിക്കാതെ ദർഘാസ് നീട്ടിവെയ്ക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. G5-10731/2016/MCH. 8th February 2017.

Competitive tenders invited in sealed covers superscribing Tender No. G5-10731/2016/MCH for supply of following item for the use of Medical College Hospital, Thrissur.

| Name of Item   | Quantity required |
|--|-------------------|
| O. P. Ticket forms 8.5"×10" 80gsm pre-printed fanfold      | 800000 Nos.       |
| Casualty ticket forms 8.5" × 10" 80gsm pre-printed fanfold | 400000 Nos.       |

Cost of tender form : Original— ` 800 + Tax (5%).

Opening date and time of sale of tender form— 27-2-2017, 11 a.m.

Closing date and time of sale of tender form— 18-3-2017, 3 p. m.

Last date and time of receipt of tender form— 29-3-2017, 11 a. m.

Opening date and time of tender—29-3-2017, 12 Noon.

Date upto which rates are to be firm—31-12-2017.

Tender should be addressed to—Superintendent, Medical College Hospital, Thrissur.

Every tender should be accompanied by an EMD of 1% of the cost of tender item along with an agreement in Kerala Stamp Paper worth ` 200.

The undersigned reserves the right to accept/reject/postponed any tender without assigning any reasons. Further details if any, required can be had from this office during office hours in working days.

Government Medical College Hospital, Thrissur.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എ1-5699/2011/എം.സി.സി. 2017 ഫെബ്രുവരി 2.

കണ്ണൂർ ജില്ലാ മാനസികാരോഗ്യ പരിപാടിയുടെ കീഴിൽ ജില്ലയിൽ തെരഞ്ഞെടുക്കപ്പെട്ട 22 ആരോഗ്യ കേന്ദ്രങ്ങളിൽ വച്ച് 2017 വർഷക്കാലയളവിൽ മാനസിക ആരോഗ്യ ക്ലിനിക്കുകൾ നടത്തുന്നതിനായി ഗതാഗത സൗകര്യമൊരുക്കുന്നതിനായി വാടക അടിസ്ഥാനത്തിൽ വാഹനം ലഭ്യമാക്കുന്നതിനുവേണ്ടി വാഹന ഉടമകളിൽനിന്നും ഏജൻസികളിൽ നിന്നും മൽസരാധിഷ്ഠിതമായ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,65,000.

നിരതദ്രവ്യം— ദർഘാസ് തുകയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 735.

പകർപ്പ്— ` 368.

തപാൽവഴി— ` 785.

ദർഘാസ് ഫോറങ്ങൾ തപാൽവഴി വിൽപ്പന അവസാനിക്കുന്ന തീയതി—8-3-2017.

ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—14-3-2017, 3.30 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-3-2017, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— 15-3-2017 രാവിലെ 11.30 മണി.

വാഹനം കണ്ണൂർ ജില്ലാ ആശുപത്രിയോടനുബന്ധിച്ചുള്ള “ജില്ലാ മാനസികാരോഗ്യ പരിപാടി”യുടെ ഓഫീസിൽനിന്നും നിർദ്ദേശിക്കുന്ന പ്രകാരം ലഭ്യമാക്കേണ്ടതാണ്. പ്രസ്തുത



ഓഫീസിൽ നിന്നും ജീവനക്കാരുടെയും മറ്റും മാനസിക ആരോഗ്യ ക്ലിനിക്കുകൾ നടത്തപ്പെടുന്ന ജില്ലയിലെ വിവിധ ആരോഗ്യ കേന്ദ്രങ്ങളിൽ എത്തിക്കേണ്ടതാണ്. പ്രതിമാസം 22 മാനസിക ആരോഗ്യ ക്ലിനിക്കുകൾ ഉണ്ടായിരിക്കുന്നതാണ്. വാഹനം 4 മുതൽ 8 വരെ ആളുകളെ ഉൾക്കൊള്ളുന്ന ടാറ്റാസുമോ, ഇനോവ, ടവേര തുടങ്ങിയ വിഭാഗങ്ങളിൽ പെടുന്നവ ആയിരിക്കേണ്ടതാണ്. വാഹനം പ്രതിമാസം ശരാശരി 1650 കി. മീ. ഓടേണ്ടി വരുന്നതാണ്. ഇന്ധനം, റിപ്പയർ തുടങ്ങിയ വാഹനവുമായി ബന്ധപ്പെട്ട യാതൊരു ചെലവുകളും സർക്കാർ വഹിക്കുന്നതല്ല.

ദർഘാസുകൾ എ1-5699/2011/എം.സി.സി. എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടുന്നതാണ്. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

ഗവൺമെന്റ് മെഡിക്കൽ (ഒപ്പ്) കോളേജ്, കോഴിക്കോട്. പ്രിൻസിപ്പാളിനുവേണ്ടി.

**Police Department**

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഇ1-38993/2016/എം. 2017 ഫെബ്രുവരി 21.

മലപ്പുറം എം.എസ്.പി ആസ്ഥാന കമ്പനിയിലെ മെസ്സിലെ ഉപയോഗത്തിനായി താഴെ പറയുന്ന ഉപകരണങ്ങൾ വാങ്ങാൻ ഉദ്ദേശിക്കുന്നു.

| Specification of item                     | Capacity  |
|---|---|
| Semi automatic Chappathy/ Pathiri Machine | 1 HP Motor (Cromptan) full stainless steel body, Chappathy collecting tray, 2 Nos. powder spray tray, 2500 Nos. Chappathy/ 3000 Nos. pathiri one hour, 2 Nos. Chappathy cutting Die |

മേൽ പറഞ്ഞ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ള അംഗീകൃത സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്ര വെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 10-3-2017 ഉച്ചകഴിഞ്ഞ് 2 മണിക്ക് മുന്പായി ഈ ഓഫീസിൽ ലഭിക്കത്തക്ക വിധത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിനൊപ്പം 100-ന്റെ മുദ്ര പത്രത്തിൽ എട്രിമെന്റും നിയമാനുസൃത സെക്യൂരിറ്റി തുകയുടെ ഡിമാൻഡ് ഡ്രാഫ്റ്റും

സമർപ്പിക്കേണ്ടതാണ്. ഇപ്രകാരം ലഭിക്കുന്ന ദർഘാസുകൾ നിബന്ധനകൾക്ക് വിധേയമായി 13-3-2017 രാവിലെ 11 മണിക്ക് ഈ ഓഫീസിൽ വെച്ചു തുറക്കുന്നതായിരിക്കും. ദർഘാസ് സമർപ്പിക്കുന്നതിനുള്ള ഫോറം 500 വിലക്രമത്തിൽ 1-3-2017-ാം തീയതി മുതലുള്ള പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ നിലവിലുള്ള വിലയിലും വിലപന നികുതിയിലും മാറ്റം വന്നാൽ ഫോറ വിലയായി അടച്ച തുകയുടെ ബാക്കി തുകയുടെ ചെലവ് ഹാജരാക്കേണ്ടതാണ്. സമർപ്പിക്കപ്പെടുന്ന ദർഘാസ് സ്വീകരിക്കുവാനും നിരസിക്കുവാനും ദർഘാസ് തുറക്കുന്ന തീയതിയിൽ മാറ്റം വരുത്തുവാനുമുള്ള അധികാരം എം.എസ്.പി കമാണ്ടന്റിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ ദർഘാസ് നിബന്ധനകൾ കർശനമായി പാലിക്കേണ്ടതാണ്.

(2)

നമ്പർ ഇ1-38993/2016/എം. 2017 ഫെബ്രുവരി 21.

മലപ്പുറം എം.എസ്.പി ആസ്ഥാന കമ്പനിയിലെ മെസ്സിലെ ഉപയോഗത്തിനായി താഴെ പറയുന്ന ഉപകരണങ്ങൾ വാങ്ങാൻ ഉദ്ദേശിക്കുന്നു.

| Specification of items                                     | Capacity   | Remarks                                |
|--|--|--|
| (1)  | (2)  | (3)                                    |
| Steamer Set Rice, Sambar, Tea, Idly & Puttu, Meat and Milk | 1. No.5 Non IBR Steam Boiler. Made out of 6mm thick m.s outer shell with 3mm thick S. S sheet 304 quality inner shell Fitted with Safety Valve, Glass gauge set, glass tube & pressure meter and 1" M.S square bar grid. Chimney 6" dia 9 feet height  | All body stainless steel with ISI mark |
|  | 2. Rice Cooking Vessel: Cap:30Kg Made out of 16 swg S.S Sheet 304 quality with S. S Lid, S .S Clamp with S. S nut. It can be unloaded for easy cleaning and also mounted on S.S stand  |  |
|  | 3. Multipurpose Cooking Vessel Cap: 15 Kg Made out 16 swg S.S Sheet 304 quality with S.S Lid, S.S tilting handle S.S side support, Inlet in S.S Clamp with S.S nut. It can be unloaded for easy cleaning and also mounted on S.S stand   |  |
|  | 4. Sambar Vessel: 50 Ltrs Made out of 16 swg Sheet 304 quality S.S Lid, S.S Tilting handle, S.S side support, 'U' clamp and safety valve in brass fitted in Vessel can be boiled in with out burning at bottom. The steam does not poured earlier. It can be unloaded by easy cleaning also. |  |



| (1) | (2)   | (3) |
|-----|---|-----|
|     | 5. Milk Vessel: Cap: 50 Ltrs.<br>Made out of 16 swg S.S 304 quality sheet with S.S Lid, S. S Tilting handle, S. S Side support, 'U' clamp and brass safety valve fitted on vessel can be boiled without burning at bottom. The steam will not mix with inner container. Unloading and cleaning will be much easier  |     |
|     | 6. Idly Plant Cap: 240 Idly's<br>Made out if 18 swg S. S sheet 304 quality and heat resistance rubberized door with auto steam injection. Idly boiling time will be within 5 to 7 minutes. Each tray capacity 20 Idly's. It is mounted on S.S stand   |     |
|     | 7. Erection Materials-8 Lines<br>G.I TATA Pipes class M.S Union G. I. Coupling, Reader elbow, Steam Drop Valve, Safely Valve, S. S Glass gauge set, Boiler Gasket, Union Bonnet, Valve, Wheel Valve, Bend, NRV, Pressure meter, Water level indicator, ¼ Asbestos Rope, Nipples, De Coupling etc. Steam pipe line connected to all Vessels for the steam to pass through smoothly from the boiler |     |

മേൽ പറഞ്ഞ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ള അംഗീകൃത സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 10-3-2017 ഉച്ചകഴിഞ്ഞു 2 മണിക്ക് മുമ്പായി ഈ ഓഫീസിൽ ലഭിക്കത്തക്ക വിധത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസി നൊപ്പം 100-ന്റെ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും നിയമാനുസൃത സെക്യൂരിറ്റി തുകയുടെ ഡിമാൻഡ് ഡ്രാഫ്റ്റും സമർപ്പിക്കേണ്ടതാണ്. ഇപ്രകാരം ലഭിക്കുന്ന ദർഘാസുകൾ നിബന്ധനകൾക്ക് വിധേയമായി 13-3-2017 രാവിലെ 11 മണിക്ക് ഈ ഓഫീസിൽ വച്ച് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് സമർപ്പിക്കുന്നതിനുള്ള ഫോറം 1,100 വിലക്രമത്തിൽ 1-3-2017-ാം തീയതി മുതലുള്ള പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ നിലവിലുള്ള വിലയിലും വിലപന നികുതിയിലും മാറ്റം വന്നാൽ ഫോറ വിലയായി അടച്ച തുകയുടെ ബാക്കി തുകയുടെ ചെലവ് ഹാജരാക്കേണ്ടതാണ്. സമർപ്പിക്കപ്പെടുന്ന ദർഘാസ് സ്വീകരിക്കുവാനും നിരസിക്കുവാനും ദർഘാസ് തുറക്കുന്ന തീയതിയിൽ മാറ്റം വരുത്തുവാനുമുള്ള അധികാരം എം.എസ്.പി കമാണ്ടന്റിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ ദർഘാസ് നിബന്ധനകൾ കർശനമായി പാലിക്കേണ്ടതാണ്.

മലബാർ സ്പെഷ്യൽ പി.എ. വൽസർ, ഐ.പി.എസ്., പോലീസ്, മലപ്പുറം. കമാണ്ടന്റ്.

**Department of Survey and Land Records**

ലഘു ദർഘാസ് പരസ്യം

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റഫ്. ഡി1-3395/2016. 2017 ഫെബ്രുവരി 21.

കാസർഗോഡ് ജില്ലയിലെ ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ റീ-സർവ്വെ പ്രവർത്തനത്തിനായി സർവ്വെകല്ലുകൾ വിതരണം ചെയ്യുന്നതിന് ജില്ലാ കളക്ടർ നിശ്ചയിച്ച പ്രാദേശിക നിരക്കിനേക്കാൾ കുറഞ്ഞ തുകയ്ക്കുള്ള ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

നല്ല ഉറപ്പുള്ള കരിങ്കല്ലിൽ 60 × 15 × 15 സെന്റിമീറ്റർ അളവിലുള്ള കല്ലുകൾ.

അടങ്കൽ തുക— 20,00,000.

എല്ലാ കല്ലുകളും ഉറപ്പുള്ള കരിങ്കല്ലിൽ തീർത്തതും ഓരോ കല്ലിന്റെയും മുകളിൽനിന്ന് താഴേക്ക് മൂന്നിലൊരു ഭാഗം ചതുരപ്പെടുത്തിയതും അവയുടെ ഒരു വശത്ത് 1 സെ. മീറ്റർ ആഴത്തിലും 12 സെ. മീറ്റർ നീളത്തിലും 7 സെ. മീറ്റർ വീതിയിലും തെങ്ങ് അടയാളം കൊത്തിയതും ആയിരിക്കണം. തെങ്ങ് അടയാളത്തിന്റെ മുകളറ്റം കല്ലിന്റെ മുകളിൽനിന്ന് 7 സെ. മീറ്റർ താഴെയായിരിക്കണം. ഓരോ കല്ലിന്റെയും മുകളിൽ മധ്യത്തിൽ 1 സെ. മീറ്റർ ആഴത്തിലുള്ള പ്ലമറ്റ് ഹോളും ഉണ്ടായിരിക്കണം.

ടെണ്ടറുകൾ അടക്കം ചെയ്ത കവറിൻമേൽ ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ റീ-സർവ്വെയ്ക്ക് സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്നെഴുതി അസിസ്റ്റന്റ് ഡയറക്ടർ, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന വിലാസത്തിൽ 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്കോ അതിനു മുമ്പോ കിട്ടത്തക്കവണ്ണം അയച്ചിരിക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ അനുതരണ മൂന്ന് മണിക്ക് തൽസമയം ഹാജരുള്ള ടെണ്ടറുകാരുടെയോ അവർ രേഖാമൂലം അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

സർവ്വെ കല്ലുകൾ റീ-സർവ്വെയ്ക്ക് നിയോഗിച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥൻ നൽകുന്ന ഇന്റർമീഡിയറ്റ് പരയുന്ന സ്ഥലങ്ങളിൽ ഇന്റർമീഡിയറ്റ് കിട്ടി 15 ദിവസത്തിനകം വിതരണം ചെയ്യേണ്ടതാണ്.

ടെണ്ടർ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ അടങ്കൽ തുകയുടെ 10 ശതമാനത്തിൽ കുറയാതെയുള്ള തുകയ്ക്ക് ഏറ്റവും ചുരുങ്ങിയത് 2,00,000 (രണ്ട് ലക്ഷം) എന്നതിന് വിധേയമായി ടെണ്ടറുകാരന്റെ സ്വകാര്യസ്വത്തുക്കളുടെ വിവരങ്ങൾ കാണിച്ചിട്ടുള്ള ഒരു അസ്സൽ സോൾവൻസി സർട്ടിഫിക്കറ്റ് 50-ന്റെ മുദ്രപത്രത്തിൽ കരാർ തീയതിക്ക് 6 മാസത്തിനകം ബന്ധപ്പെട്ട താലൂക്കുകളിലെ തഹശീൽദാരിൽ നിന്നും വാങ്ങിയിട്ടുള്ളത് ടെണ്ടറിനൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്.

സ്ഥിരപ്പെടുത്തുന്ന ടെണ്ടറുകാരൻ സോൾവൻസി സർട്ടിഫിക്കറ്റിൽ കാണിച്ച സ്വത്തിന്റെ പകുതിഭാഗം കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും അല്ലാത്തപക്ഷം കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം വരുന്ന തുക ബാങ്കിലടച്ച് ബാങ്ക് ഡ്രാഫ്റ്റോ ബാങ്ക് ഗുറണ്ടിയോ കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും ആകുന്നു. ഈ തുക കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം ജാമ്യത്തുകയായി ടെണ്ടർ സ്വീകരിച്ചതിനുശേഷം ടെണ്ടറുകാരൻ നിയമപ്രകാരം ഒടുക്കുന്നതിന് പുറമെയാകുന്നു. ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള നിശ്ചിത ഫോറം റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് എന്ന വിലാസത്തിൽ അപേക്ഷ കൊടുത്ത് വാങ്ങാവുന്നതാണ്.

ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയോടുകൂടി ടെണ്ടർ ഫോറത്തിന്റെ വിലയായ ` 2,500-ം വിൽപ്പന നികുതിയും അധിക വിൽപന നികുതിയും പണമായി ഒടുക്കേണ്ടതാകുന്നു. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങളുടെ വിൽപ്പന 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ചെക്കുകൾ, തപാൽ മുദ്രകൾ മുതലായവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ടെണ്ടർ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ആവശ്യമുള്ളവർക്ക് ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം ` 1,250-ം വിൽപ്പന നികുതിയും അധിക വിൽപ്പന നികുതിയും ഒടുക്കിയാൽ ലഭിക്കുന്നതാണ്.

ഓരോ ടെണ്ടറിന്റെയും കൂടെ കാസർഗോഡ് റീ സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടറുടെ പേരിൽ മാറാവുന്ന തരത്തിൽ അടങ്കൽ തുകയുടെ 2.5 ശതമാനം ` 50,000 നിരതദ്രവ്യം 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 1 മണിക്കുമുമ്പായി ഈ ഓഫീസിൽ അടച്ച് രസീത് വാങ്ങിക്കൊള്ളേണ്ടതാണ്. നിരതദ്രവ്യം ബാങ്ക് ഡ്രാഫ്റ്റായോ ട്രഷറി സേവിംഗ്സ് ബാങ്ക് ഡെപ്പോസിറ്റായോ നൽകാവുന്നതാണ്. നിരതദ്രവ്യം കെട്ടിവെച്ച രസീത് അടക്കം ചെയ്യാത്ത ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. ടെണ്ടറിന്റെ പൊതുനിബന്ധനകളിൽ 33-ാം ഖണ്ഡികയിൽ നിർദ്ദേശിച്ച പ്രകാരം ` 50-ന്റെ മുദ്രപത്രത്തിൽ നിശ്ചിത ഫോറത്തിൽ തയ്യാറാക്കി സാക്ഷ്യപ്പെടുത്തിയ ഒരു കരാർകൂടി ടെണ്ടറിനൊപ്പം അടക്കം ചെയ്തിരിക്കണം. മേൽ വ്യവസ്ഥകൾ പാലിക്കപ്പെടാതെയുള്ള ടെണ്ടറുകൾ പരിഗണിക്കപ്പെടുന്നതല്ല.

കൂടുതൽ വിവരങ്ങൾ റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് ഓഫീസിൽ നിന്നും ഓഫീസ് സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

(2)

റഫ് ഡി1-539/2017. 2017 ഫെബ്രുവരി 21.

കാസർഗോഡ് ജില്ലയിലെ ഹോസ്ദുർഗ്ഗ് താലൂക്ക് പള്ളിക്കര, പള്ളിക്കര-II, കീക്കാൻ, ഉദുമ എന്നീ വില്ലേജുകളിലെ റീ-സർവ്വെ ജോലികൾക്കായി സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിന് ജില്ലാ കളക്ടർ നിശ്ചയിച്ച പ്രാദേശിക നിരക്കിനേക്കാൾ കുറഞ്ഞ തുകയ്ക്കുള്ള ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

നല്ല ഉറപ്പുള്ള കരിങ്കല്ലിൽ 60 X 15 X 15 സെന്റിമീറ്റർ അളവിലുള്ള കല്ലുകൾ.

അടങ്കൽ തുക— ` 20,00,000.

എല്ലാ കല്ലുകളും ഉറപ്പുള്ള കരിങ്കല്ലിൽ തീർത്തതും ഓരോ കല്ലിന്റെയും മുകളിൽനിന്ന് താഴേക്ക് മൂന്നിലൊരു ഭാഗം ചതുരപ്പെടുത്തിയതും അവയുടെ ഒരു വശത്ത് 1 സെ. മീറ്റർ ആഴത്തിലും 12 സെ. മീറ്റർ നീളത്തിലും 7 സെ. മീറ്റർ വീതിയിലും തെങ്ങ് അടയാളം കൊത്തിയതും ആയിരിക്കണം. തെങ്ങ് അടയാളത്തിന്റെ മുകളറ്റം കല്ലിന്റെ മുകളിൽനിന്ന് 7 സെ. മീറ്റർ താഴെയായിരിക്കണം. ഓരോ കല്ലിന്റെയും മുകളിൽ മധ്യത്തിൽ 1 സെ. മീറ്റർ ആഴത്തിലുള്ള പ്ലാറ്റ് ഹോളും ഉണ്ടായിരിക്കണം.

ടെണ്ടറുകൾ അടക്കം ചെയ്ത കവറിന്മേൽ ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ പള്ളിക്കര, പള്ളിക്കര-II കീക്കാൻ, ഉദുമ എന്നീ വില്ലേജുകളിൽ റീ-സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്നെഴുതി സുരേശൻ

കണിച്ചേരിയൻ, അസിസ്റ്റന്റ് ഡയറക്ടർ, സ്പെഷ്യൽ സർവ്വെ ടീം നമ്പർ-1, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന വിലാസത്തിൽ 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്കോ അതിനു മുമ്പോ കിട്ടത്തക്കവണ്ണം അയച്ചിരിക്കേണ്ടതാകുന്നു. വൈകിടിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ അനുതന്നെ മൂന്ന് മണിക്ക് തൽസമയം ഹാജരുള്ള ടെണ്ടറുകാരുടെയോ അവർ രേഖാമൂലം അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

സർവ്വെ കല്ലുകൾ റീ-സർവ്വെയ്ക്ക് നിയോഗിച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥൻ നൽകുന്ന ഇന്റർമീഡിയറ്റ് പരയുന്ന സ്ഥലങ്ങളിൽ ഇന്റർമീഡിയറ്റ് കിട്ടി 15 ദിവസത്തിനകം വിതരണം ചെയ്യേണ്ടതാണ്.

ടെണ്ടർ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ അടങ്കൽ തുകയുടെ 10 ശതമാനത്തിൽ കുറയാതെയുള്ള തുകയ്ക്ക് ഏറ്റവും ചുരുങ്ങിയത് ` 2,00,000 (രണ്ട് ലക്ഷം രൂപ മാത്രം) എന്നതിന് വിധേയമായി ടെണ്ടറുകാരന്റെ സ്വകാര്യ സ്വത്തുക്കളുടെ വിവരങ്ങൾ കാണിച്ചിട്ടുള്ള ഒരു അസ്സൽ സോൾവൻസി സർട്ടിഫിക്കറ്റ് ` 50 മുദ്രപത്രത്തിൽ കരാർ തീയതിക്ക് 6 മാസത്തിനകം ബന്ധപ്പെട്ട താലൂക്കുകളിലെ തഹശീൽദാരിൽ നിന്നും വാങ്ങിയിട്ടുള്ളത് ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്.

സ്ഥിരപ്പെടുത്തുന്ന ടെണ്ടറുകാരൻ സോൾവൻസി സർട്ടിഫിക്കറ്റിൽ കാണിച്ച സ്വത്തിന്റെ പകുതിഭാഗം കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും അല്ലാത്തപക്ഷം കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം വരുന്ന തുക ബാങ്കിലടച്ച് ബാങ്ക് ഡ്രാഫ്റ്റോ ബാങ്ക് ഗ്യാരണ്ടിയോ കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും ആകുന്നു. ഈ തുക കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം ജാമ്യത്തുകയായി ടെണ്ടർ സ്വീകരിച്ചതിനുശേഷം ടെണ്ടറുകാരൻ നിയമപ്രകാരം ഒടുക്കുന്നതിന് പുറമെയൊന്നും ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള നിശ്ചിത ഫോറം റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് എന്ന വിലാസത്തിൽ അപേക്ഷ കൊടുത്ത് വാങ്ങാവുന്നതാണ്.

ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയോടുകൂടി ടെണ്ടർ ഫോറത്തിന്റെ വിലയായ ` 2,500-ം വിൽപ്പന നികുതിയും അധിക വിൽപന നികുതിയും പണമായി ഒടുക്കേണ്ടതാകുന്നു. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങളുടെ വിൽപ്പന 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ചെക്കുകൾ, തപാൽ മുദ്രകൾ മുതലായവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ടെണ്ടർ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ആവശ്യമുള്ളവർക്ക് ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം ` 1,250-ം വിൽപ്പന നികുതിയും അധിക വിൽപ്പന നികുതിയും ഒടുക്കിയാൽ ലഭിക്കുന്നതാണ്.

ഓരോ ടെണ്ടറിന്റെയും കൂടെ സുരേശൻ കണിച്ചേരിയൻ, അസിസ്റ്റന്റ് ഡയറക്ടർ, സ്പെഷ്യൽ സർവ്വെ ടീം നമ്പർ-1, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന പേരിൽ മാറാവുന്ന തരത്തിൽ അടങ്കൽ തുകയുടെ 2.5 ശതമാനം ` 50,000 (അൻപതിനായിരം) നിരതദ്രവ്യം 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 1 മണിക്കുമുമ്പായി ഈ ഓഫീസിൽ അടച്ച് രസീത് വാങ്ങിക്കൊള്ളേണ്ടതാണ്. നിരതദ്രവ്യം ബാങ്ക് ഡ്രാഫ്റ്റായോ ട്രഷറി സേവിംഗ്സ് ബാങ്ക് ഡെപ്പോസിറ്റായോ നൽകാവുന്നതാണ്. നിരതദ്രവ്യം കെട്ടിവെച്ച

രസീത് അടക്കം ചെയ്യാത്ത ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. ടെണ്ടറിന്റെ പൊതുനിബന്ധനകളിൽ 33-ാം ഖണ്ഡികയിൽ നിർദ്ദേശിച്ച പ്രകാരം 50 മുദ്രപത്രത്തിൽ നിശ്ചിത ഫോറത്തിൽ തയ്യാറാക്കി സാക്ഷ്യപ്പെടുത്തിയ ഒരു കരാർ കൂടി ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്തിരിക്കണം. മേൽ വ്യവസ്ഥകൾ പാലിക്കപ്പെടാതെയുള്ള ടെണ്ടറുകൾ പരിഗണിക്കപ്പെടുന്നതല്ല.

കൂടുതൽ വിവരങ്ങൾ റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് ആഫീസിൽ നിന്നും ആഫീസ് സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

(3)

റഫ് ഡി1-540/2017. 2017 ഫെബ്രുവരി 21.

കാസർഗോഡ് ജില്ലയിലെ ഹോസ്ദുർഗ്ഗ് താലൂക്ക് ഹോസ്ദുർഗ്ഗ്, ചിത്താരി, അജാനൂർ എന്നീ വില്ലേജുകളിലെ റീ-സർവ്വെ ജോലികൾക്കായി സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിന് ജില്ലാ കളക്ടർ നിശ്ചയിച്ച പ്രാദേശിക നിരക്കിനേക്കാൾ കുറഞ്ഞ തുകയ്ക്കുള്ള ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

നല്ല ഉറപ്പുള്ള കരിങ്കല്ലിൽ 60 x 15 x 15 സെന്റിമീറ്റർ അളവിലുള്ള കല്ലുകൾ.

അടങ്കൽ തുക— 20,00,000.

എല്ലാ കല്ലുകളും ഉറപ്പുള്ള കരകല്ലിൽ തീർത്തതും ഓരോ കല്ലിന്റെയും മുകളിൽനിന്ന് താഴേക്ക് മൂന്നിലൊരു ഭാഗം ചതുരപ്പെടുത്തിയതും അവയുടെ ഒരു വശത്ത് 1 സെ. മീറ്റർ ആഴത്തിലും 12 സെ. മീറ്റർ നീളത്തിലും 7 സെ. മീറ്റർ വീതിയിലും തെങ്ങി അടയാളം കൊത്തിയതും ആയിരിക്കണം. തെങ്ങി അടയാളത്തിന്റെ മുകളറ്റം കല്ലിന്റെ മുകളിൽനിന്ന് 7 സെ. മീറ്റർ താഴെയായിരിക്കണം. ഓരോ കല്ലിന്റെയും മുകളിൽ മധ്യത്തിൽ 1 സെ. മീറ്റർ ആഴത്തിലുള്ള പ്ലമറ്റ് ഹോളും ഉണ്ടായിരിക്കണം.

ടെണ്ടറുകൾ അടക്കം ചെയ്ത കവറിന്മേൽ ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ ഹോസ്ദുർഗ്ഗ്, ചിത്താരി, അജാനൂർ എന്നീ വില്ലേജുകളിൽ റീ-സർവ്വെയ്ക്ക് സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്നെഴുതി രാജൻ, എൻ. കെ., അസിസ്റ്റന്റ് ഡയറക്ടർ, സ്പെഷ്യൽ സർവ്വെ ടീം നമ്പർ-2, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന വിലാസത്തിൽ 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്കോ അതിനു മുമ്പോ കിട്ടത്തക്കവണ്ണം അയച്ചിരിക്കേണ്ടതാകുന്നു. വൈകിട്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ അനുതന്നെ മൂന്ന് മണിയ്ക്ക് തൽസമയം ഹാജരുള്ള ടെണ്ടറുകാരുടെയോ അവർ രേഖാമൂലം അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

സർവ്വെ കല്ലുകൾ റീ-സർവ്വെയ്ക്ക് നിയോഗിച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥൻ നൽകുന്ന ഇന്റർമീഡ് പറയുന്ന സ്ഥലങ്ങളിൽ ഇന്റർമീഡ് കിട്ടി 15 ദിവസത്തിനകം വിതരണം ചെയ്യേണ്ടതാണ്.

ടെണ്ടർ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ അടങ്കൽ തുകയുടെ 10 ശതമാനത്തിൽ കുറയാതെയുള്ള തുകയ്ക്ക് ഏറ്റവും ചുരുങ്ങിയത് 2,00,000 (രണ്ട് ലക്ഷം) എന്നതിന് വിധേയമായി ടെണ്ടറുകാരന്റെ സ്വകാര്യസ്വത്തുക്കളുടെ വിവരങ്ങൾ കാണിച്ചിട്ടുള്ള ഒരു അസ്സൽ സോൾവൻസി സർട്ടിഫിക്കറ്റ് 50 മുദ്രപത്രത്തിൽ കരാർ തീയതിക്ക് 6 മാസത്തിനകം ബന്ധപ്പെട്ട താലൂക്കുകളിലെ തഹശീൽദാരിൽ നിന്നും വാങ്ങിയിട്ടുള്ളത് ടെണ്ടറിനൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്.

സ്ഥിരപ്പെടുത്തുന്ന ടെണ്ടറുകാരൻ സോൾവൻസി സർട്ടിഫിക്കറ്റിൽ കാണിച്ച സ്വത്തിന്റെ പകുതി ഭാഗം കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും അല്ലാത്തപക്ഷം കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം വരുന്ന തുക ബാങ്കിലടച്ച് ബാങ്ക് ഡ്രാഫ്റ്റോ ബാങ്ക് ഗ്യാരണ്ടിയോ കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും ആകുന്നു. ഈ തുക കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം ജാമ്യത്തുകയായി ടെണ്ടർ സ്വീകരിച്ചതിനുശേഷം ടെണ്ടറുകാരൻ നിയമ പ്രകാരം ഒടുക്കുന്നതിന് പുറമെ യാകുന്നു. ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള നിശ്ചിത ഫോറം റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് എന്ന വിലാസത്തിൽ അപേക്ഷ കൊടുത്ത് വാങ്ങാവുന്നതാണ്.

ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയോടുകൂടി ടെണ്ടർ ഫോറത്തിന്റെ വിലയായ 2,500-ം വിൽപ്പന നികുതിയും അധിക വിൽപന നികുതിയും പണമായി ഒടുക്കേണ്ടതാകുന്നു. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങളുടെ വിൽപ്പന 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ചെക്കുകൾ, തപാൽ മുദ്രകൾ, മുതലായവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ടെണ്ടർ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ആവശ്യമുള്ളവർക്ക് ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം 1,250-ം വിൽപ്പന നികുതിയും അധിക വിൽപ്പന നികുതിയും ഒടുക്കിയാൽ ലഭിക്കുന്നതാണ്.

ഓരോ ടെണ്ടറിന്റെയും കൂടെ രാജൻ, എൻ. കെ., അസിസ്റ്റന്റ് ഡയറക്ടർ, സ്പെഷ്യൽ സർവ്വെ ടീം നമ്പർ-2, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന പേരിൽ മാറാവുന്ന തരത്തിൽ അടങ്കൽ തുകയുടെ 2.5 ശതമാനം 50,000 നിരതദ്രവ്യം 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 1 മണിക്കുമുമ്പായി ഈ ഓഫീസിൽ അടച്ച് രസീത് വാങ്ങിക്കൊള്ളേണ്ടതാണ്. നിരതദ്രവ്യം ബാങ്ക് ഡ്രാഫ്റ്റായോ ട്രഷറി സേവിംഗ്സ് ബാങ്ക് ഡെപ്പോസിറ്റായോ നൽകാവുന്നതാണ്. നിരതദ്രവ്യം കെട്ടിവച്ച് രസീത് അടക്കം ചെയ്യാത്ത ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. ടെണ്ടറിന്റെ പൊതു നിബന്ധനകളിൽ 33-ാം ഖണ്ഡികയിൽ നിർദ്ദേശിച്ച പ്രകാരം 50 മുദ്രപത്രത്തിൽ നിശ്ചിത ഫോറത്തിൽ തയ്യാറാക്കി സാക്ഷ്യപ്പെടുത്തിയ ഒരു കരാർകൂടി ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്തിരിക്കണം. മേൽ വ്യവസ്ഥകൾ പാലിക്കപ്പെടാതെയുള്ള ടെണ്ടറുകൾ പരിഗണിക്കപ്പെടുന്നതല്ല.

കൂടുതൽ വിവരങ്ങൾ റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് ആഫീസിൽ നിന്നും ആഫീസ് സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

(4)

റഫ് ഡി1-541/2017. 2017 ഫെബ്രുവരി 21.

കാസർഗോഡ് ജില്ലയിലെ ഹോസ്ദുർഗ്ഗ് താലൂക്ക് ചെറുവത്തൂർ, പീലിക്കോട്, മാണിയാട്ട് എന്നീ വില്ലേജുകളിലെ റീ-സർവ്വെ ജോലികൾക്കായി സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിന് ജില്ലാ കളക്ടർ നിശ്ചയിച്ച പ്രാദേശിക നിരക്കിനേക്കാൾ കുറഞ്ഞ തുകയ്ക്കുള്ള ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

നല്ല ഉറപ്പുള്ള കരിങ്കല്ലിൽ 60 x 15 x 15 സെന്റി മീറ്റർ അളവിലുള്ള കല്ലുകൾ.

അടങ്കൽ തുക— 20,00,000.



എല്ലാ കല്ലുകളും ഉറപ്പുള്ള കരങ്കല്ലിൽ തീർത്തതും ഓരോ കല്ലിന്റെയും മുകളിൽ നിന്ന് താഴേക്ക് മൂന്നിലൊരു ഭാഗം ചതുരപ്പെടുത്തിയതും അവയുടെ ഒരു വശത്ത് 1 സെ. മീറ്റർ ആഴത്തിലും 12 സെ. മീറ്റർ നീളത്തിലും 7 സെ. മീറ്റർ വീതിയിലും തെങ്ങ് അടയാളം കൊത്തിയതും ആയിരിക്കണം. തെങ്ങ് അടയാളത്തിന്റെ മുകളറ്റം കല്ലിന്റെ മുകളിൽ നിന്ന് 7 സെ. മീറ്റർ താഴെയായിരിക്കണം. ഓരോ കല്ലിന്റെയും മുകളിൽ മധ്യത്തിൽ 1 സെ. മീറ്റർ ആഴത്തിലുള്ള പ്ലമറ്റ് ഹോളും ഉണ്ടായിരിക്കണം.

ടെണ്ടറുകൾ അടക്കം ചെയ്ത കവറിനുമേൽ ഹോസ്റ്റൽ താലൂക്കിൽ ചെറുവത്തൂർ, പീലിക്കോട്, മാണിയാട്ട് എന്നീ വില്ലേജുകളിലെ റീ-സർവ്വൈയ്ക്ക് സർവ്വെ കല്ലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്നെഴുതി സ്വപ്ന മേലൂക്കടവൻ, അസിസ്റ്റന്റ് ഡയറക്ടർ, സ്പെഷ്യൽ സർവ്വെ ടീം, നമ്പർ-3, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന വിലാസത്തിൽ 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്കോ അതിനുമുമ്പോ കിട്ടത്തക്കവണ്ണം അയച്ചിരിക്കേണ്ടതാകുന്നു. വൈകിക്കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ അന്നു തന്നെ 3 മണിക്ക് തൽസമയം ഹാജരുള്ള ടെണ്ടറുകാരുടെയോ അവർ രേഖാമൂലം അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

സർവ്വെ കല്ലുകൾ റീ-സർവ്വെയ്ക്ക് നിയോഗിച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥർ നൽകുന്ന ഇന്റർനിൽ പറയുന്ന സ്ഥലങ്ങളിൽ ഇന്റർ കിട്ടി 15 ദിവസത്തിനകം വിതരണം ചെയ്യേണ്ടതാണ്.

ടെണ്ടർ സമർപ്പിക്കുവാൻ ഉദ്ദേശിക്കുന്നവർ അടങ്കൽ തുകയുടെ 10 ശതമാനത്തിൽ കുറയാതെയുള്ള തുകയ്ക്ക് ഏറ്റവും ചുരുങ്ങിയത് 2,00,000 (രണ്ട് ലക്ഷം) എന്നതിന് വിധേയമായി ടെണ്ടറുകാരന്റെ സ്വകാര്യ സ്വത്തുക്കളുടെ വിവരങ്ങൾ കാണിച്ചിട്ടുള്ള ഒരു അസ്സൽ സോൾവൻസി സർട്ടിഫിക്കറ്റ് 50 മുദ്രപത്രത്തിൽ കരാർ തീയതിക്ക് 6 മാസത്തിനകം ബന്ധപ്പെട്ട താലൂക്കുകളിലെ തഹശീൽദാരിൽ നിന്നും വാങ്ങിയിട്ടുള്ളത് ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്.

സ്ഥിരപ്പെടുത്തുന്ന ടെണ്ടറുകാരൻ സോൾവൻസി സർട്ടിഫിക്കറ്റിൽ കാണിച്ച സ്വത്തിന്റെ പകുതി ഭാഗം കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും അല്ലാത്ത പക്ഷം കരാർ മതിപ്പുവിലയുടെ 5 ശതമാനം വരുന്ന തുക ബാങ്കിലടച്ച് ബാങ്ക് ഡ്രാഫ്റ്റോ ബാങ്ക് ഗ്യാറണ്ടിയോ കരാർ കഴിയുന്നതുവരെ ഗവൺമെന്റിലേക്ക് പണയപ്പെടുത്തേണ്ടതും ആകുന്നു. ഈ തുക കരാർ മതിപ്പു വിലയുടെ 5 ശതമാനം ജാമ്യത്തുകയായി ടെണ്ടർ സ്വീകരിച്ചതിനുശേഷം ടെണ്ടറുകാരൻ നിയമ പ്രകാരം ഒടുക്കുന്നതിന് പുറമെയാകുന്നു. ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള നിശ്ചിത ഫോറം റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് എന്ന വിലാസത്തിൽ അപേക്ഷ കൊടുത്ത് വാങ്ങാവുന്നതാണ്.

ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയോടുകൂടി ടെണ്ടർ ഫോറത്തിന്റെ വിലയായ 2,500-ം വിൽപ്പന നികുതിയും അധിക വിൽപന നികുതിയും പണമായി ഒടുക്കേണ്ടതാകുന്നു. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോറത്തിന്റെ വില മടക്കി കൊടുക്കുന്നതല്ല. ടെണ്ടർ ഫോറങ്ങളുടെ വിൽപ്പന 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ചെക്കുകൾ, തപാൽ മുദ്രകൾ, മുതലായവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുകയോ ടെണ്ടർ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ആവശ്യമുള്ളവർക്ക് ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം 1,250-ം വിൽപ്പന

നികുതിയും അധിക വിൽപ്പന നികുതിയും ഒടുക്കിയാൽ ലഭിക്കുന്നതാണ്.

ഓരോ ടെണ്ടറിന്റെയും കൂടെ സ്വപ്ന മേലൂക്കടവൻ, അസിസ്റ്റന്റ് ഡയറക്ടർ, സ്പെഷ്യൽ സർവ്വെ ടീം, നമ്പർ-3, സർവ്വെയും ഭൂരേഖയും വകുപ്പ് (റീ-സർവ്വെ), കാസർഗോഡ് എന്ന പേരിൽ മാറാവുന്ന തരത്തിൽ അടങ്കൽ തുകയുടെ 2.5 ശതമാനം 50,000 നിരതദ്രവ്യം 8-3-2017-ാം തീയതി ഉച്ചയ്ക്ക് 1 മണിക്കുമുമ്പായി ഈ ഓഫീസിൽ അടച്ച് രസീത് വാങ്ങിക്കൊള്ളേണ്ടതാണ്. നിരതദ്രവ്യം ബാങ്ക് ഡ്രാഫ്റ്റായോ ട്രഷറി സേവിംഗ്സ് ബാങ്ക് ഡെപ്പോസിറ്റായോ നൽകാവുന്നതാണ്. നിരതദ്രവ്യം കെട്ടി വച്ച് രസീത് അടക്കം ചെയ്യാത്ത ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. ടെണ്ടറിന്റെ പൊതു നിബന്ധനകളിൽ 33-ാം ഖണ്ഡികയിൽ നിർദ്ദേശിച്ച പ്രകാരം 50 മുദ്രപത്രത്തിൽ നിശ്ചിത ഫോറത്തിൽ തയ്യാറാക്കി സാക്ഷ്യപ്പെടുത്തിയ ഒരു കരാർ കൂടി ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്തിരിക്കണം. മേൽ വ്യവസ്ഥകൾ പാലിക്കപ്പെടാതെയുള്ള ടെണ്ടറുകൾ പരിഗണിക്കപ്പെടുന്നതല്ല.

കൂടുതൽ വിവരങ്ങൾ റീ-സർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടർ, കാസർഗോഡ് ഓഫീസിൽ നിന്നും ഓഫീസ് സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

റീസർവ്വെ അസിസ്റ്റന്റ് ഡയറക്ടറുടെ (ഒപ്പ്) കാര്യാലയം, കാസർഗോഡ്. അസിസ്റ്റന്റ് ഡയറക്ടർ.

Technical Education Department

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ ഡി2/7621/2016. 2017 ജനുവരി 9.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ മെക്കാനിക്കൽ വർക്ക്ഷോപ്പിലെ ലേയ്ത്ത് മില്ലിംഗ് മെഷീൻ, സ്റ്റോറ്റിംഗ് മെഷീൻ എന്നിവ റിപ്പയർ ചെയ്ത് നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 1,40,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— 420.

പകർപ്പ്— 210.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—8-3-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-3-2017, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—9-3-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-2-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ദർഘാസ് ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ഡി ഡി ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D2/7621/2016/RIT. 7th February 2017.

Sealed tenders are invited for the Repair of Lathe, Milling Machine and Slotting Machine in Machine Tool Lab of Mechanical Engineering Workshop of Rajiv Gandhi Institute of Technology, Kottayam.

Estimate Cost— ` 1,40,000.

Cost of tender forms (Including VAT 5%):

- Original— ` 420.
- Duplicate— ` 210.

Last date and time of sale of tender— 8-3-2017, 2 p.m.

Last date and time of receipt of tender— 9-3-2017, 1 p. m.

Date and time of opening of tender— 9-3-2017, 2 p.m.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 27-2-2017.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a.m. to 3 p.m. The tender should be superscribed as Tender No. and date. Cheque, Postage stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tenders without agreement and EMD will be rejected. detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ/46/2017. 2017 ജനുവരി 28.

കോഴിക്കോട് ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ സ്മാർട്ട് ക്ലാസ് റൂമിലേക്ക് എൽ. സി. ഡി. പ്രൊജക്ടർ, ലാപ്ടോപ്പ്, അനുബന്ധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2016-17.

PAC— ` 2,03,800.

EMD—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ):

ഒറിജിനൽ :

നേരിട്ട് — ` 630

തപാൽ വഴി— ` 680.

ഡ്യൂപ്ലിക്കേറ്റ് :

നേരിട്ട് — ` 315.

തപാൽ വഴി— ` 365.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തി താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥന് 8-3-2017-ന് 3 മണിക്ക് മുൻപ് സമർപ്പിക്കേണ്ടതാണ്. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ 9-3-2017-ന് രാവിലെ 11 മണിക്ക് ദർഘാസുകൾ സമർപ്പിച്ച ആളുകളുടെ സാന്നിധ്യത്തിൽ ആധികാരികമായി തുറക്കുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ നികുതി ഉൾപ്പെടെയുള്ള വില നൽകി ദർഘാസ് ഫോറങ്ങൾ വാങ്ങേണ്ടതാണ്. 8-3-2017-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ ദർഘാസ് ഫോറങ്ങൾ വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റേജ് സ്റ്റാമ്പ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ദർഘാസ് ഫോറങ്ങൾ അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ മുകളിൽ കാണിച്ച പ്രകാരമുള്ള തുക കൂടി അടയ്ക്കേണ്ടതാണ്.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്നവോൾ ദർഘാസിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും 1% നിരതദ്രവ്യവും വയ്ക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാൽവഴി ആവശ്യമുള്ളവർ നിശ്ചിത തുക മണിയോർഡറായി സുപ്രണ്ട്, ഗവൺമെന്റ്, ടെക്നിക്കൽ ഹൈസ്കൂൾ, വെസ്റ്റ്ഹിൽ പി. ഒ., കോഴിക്കോട്-673 005 എന്ന പേരിൽ അയച്ചുതരേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള കമ്പനിക്കാർക്ക് കേരള മുദ്രപ്പത്രം ആവശ്യമാണെങ്കിൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 250 കൂടി അധികമായി അയയ്ക്കേണ്ടതാണ്.

No. A/46/2017. 28th January 2017.

Sealed tenders are invited for the supply of LCD projector, Lap Top and Accessories for the smart class room of Government Technical High School, Kozhikode.

Tender Number—01/2016-17

PAC— ` 2,03,800.



EMD—1%.

Cost of tender form (Including VAT):

Original:

Direct— ` 630.

By Post— ` 680.

Duplicate:

Direct— ` 315.

By Post— ` 365.

The Tender No. of the item quoting due on 8-3-2017 at 3 p.m. should be superscribed and addressed to the undersigned to reach him before 8-3-2017 at 3 p. m. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 9-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the undersigned, to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of the cost of the tender including VAT which is the price fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 8-3-2017. Drafts, Cheques, Postage stamps etc. will not be accepted towards the cost of forms, nor will the form be sent per V. V. P. Duplicate tender forms, if required will be issued at the rate mentioned above including VAT per copy.

As per tender condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper of value ` 200 and an EMD of 1% of the total cost of the articles tendered. Tenders without agreement and EMD will be rejected. Those who want the tender form by post should send the cost of the tender including VAT by Money Order to the undersigned. Outside firms who desire to get Kerala Stamp Paper should send an additional amount of ` 250 along with the cost of tender forms.

LIST OF ITEM

| Sl. No. | Items         | Specification  | Quantity |
|---------|---------------|--|----------|
| (1)     | (2)           | (3)  | (4)      |
| 1       | LCD Projector | Brightness: 3200 ANSI LUMEN Both colours light and white light resolution XGA (1024x768) Projection size 30" to 300" 5000 Hrs. Lamp Life Connectivity: VGA, RCA, S-Video Pend Drive and USB cable. | 2        |

| (1) | (2)   | (3)  | (4) |
|-----|---|--|-----|
| 2   | Celing Mount Kit for Projector Installation | Celing Mount Kit of size 3 feet Power Cable 10 Mtr.and HDMI Cable with casing cap Installation | 2   |
| 3   | Writing Cum Projector Screen                | Board Colour: White Purpose: Writing cum Projection Screen Size: 4 x 6 feet.                   | 2   |
| 4   | Lap Top Computer                            | 7th Generation Core i3 Windows : 104 GB Ram ITB Hard Drive                                     | 2   |
| 5   | Multimedia Speaker                          |  | 4   |

(2)

നമ്പർ എ-47/2017.

2017 ജനുവരി 28.

കോഴിക്കോട് ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ സ്മാർട്ട് ക്ലാസ്സ് റൂമിലേക്ക് എയർ കണ്ടീഷണർ, അനുബന്ധ ഉപകരണങ്ങൾ എന്നിവ വിതരണം ചെയ്യുന്നതിലേക്കായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—02/2016-17.

അടങ്കൽ തുക— ` 1,95,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ):

ഒറിജിനൽ:

നേരിട്ട്— ` 630.

തപാൽ വഴി— ` 680.

ഡ്യൂപ്ലിക്കേറ്റ്:

നേരിട്ട്— ` 315.

തപാൽ വഴി— ` 365.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തി താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥന് 8-3-2017-ന് 3 മണിക്ക് മുൻപ് സമർപ്പിക്കേണ്ടതാണ്. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ 9-3-2017-ന് രാവിലെ 11 മണിക്ക് ദർഘാസുകൾ സമർപ്പിച്ച ആളുകളുടെ സാന്നിധ്യത്തിൽ ആധികാരികമായി തുറക്കുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ നികുതി ഉൾപ്പെടെയുള്ള വില നൽകി ദർഘാസ് ഫോറങ്ങൾ വാങ്ങേണ്ടതാണ്. 8-3-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ ദർഘാസ് ഫോറങ്ങൾ വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റേജ് സ്റ്റാമ്പ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ദർഘാസ് ഫോറങ്ങൾ അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ മുകളിൽ കാണിച്ച പ്രകാരമുള്ള തുകകൂടി അടയ്ക്കേണ്ടതാണ്.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും ഒരു ശതമാനം നിരതദ്രവ്യവും വയ്ക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത

ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാൽവഴി ആവശ്യമുള്ളവർ നിശ്ചിത തുക മണിയോർഡറായി സുപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, വെസ്റ്റ്ഹിൽ പി. ഒ., കോഴിക്കോട്-673 005 എന്ന പേരിൽ അയച്ചുതരേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള കമ്പനിക്കാർക്ക് കേരള മുദ്രപത്രം ആവശ്യമാണെങ്കിൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 250 കൂടി അധികമായി അയയ്ക്കേണ്ടതാണ്.

No. A-47/2017. 28th January 2017.

Sealed tenders are invited for the purchase of supply of Air Conditioner and Accessories for the smart class room of Government Technical High School, Kozhikode.

Tender No.—02/2016-17

PAC— ` 1,95,000.

EMD—1%.

Cost of tender form (Including VAT):

Original:

Direct— ` 630.

By Post— ` 680.

Duplicate:

Direct— ` 315.

By Post— ` 365.

The Tender No. of the item quoting due on 8-3-2017 at 3 p.m. should be superscribed and addressed to the undersigned to reach him before 8-3-2017 at 3 p.m. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 9-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the undersigned, to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of the cost of the tender including VAT which is the price fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be closed at 2 p.m. on 8-3-2017. Drafts, Cheques, Postage stamps etc. will not be accepted towards the cost of forms, nor will the form be sent per V. V. P. Duplicate tender forms if required will be issued at the rate mentioned above including VAT per copy.

As per tender condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper of value ` 200 and an EMD of 1% of the total cost of the articles tendered. Tenders without agreement and EMD will be rejected. Those who want the tender form by post should send the cost of the tender including VAT by Money Order to the undersigned. Outside firms who desire to get Kerala Stamp Paper should send an additional amount of ` 250 along with the cost of tender forms.

LIST OF ITEMS

| Sl. No. | Item            | Specification   | Quantity |
|---------|-----------------|---|----------|
| 1       | Air Conditioner | 1.5 ton invert type Split A/C with stabilizer and accessories | 4        |

Government Technical High School, Kozhikode. (Sd.)  
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എ-60/2017. 2017 ഫെബ്രുവരി 3.

സുൽത്താൻ ബത്തേരി ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഏഴ് സ്മാർട്ട് ക്ലാസ്സ് റൂമുകളിൽ സ്ഥാപിക്കുന്നതിന്റെ ആവശ്യത്തിലേക്കായി എൽ.സി.ഡി. പ്രോജക്ടർ, ലാപ് ടോപ്പ് കമ്പ്യൂട്ടർ, മറ്റ് അനുബന്ധ ഉപകരണങ്ങൾ എന്നിവ വാങ്ങുന്നതിനുവേണ്ടി സീൽ ചെയ്ത ടെണ്ടർ ക്ഷണിച്ചു കൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—1/2017.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 900 + 5% വാറ്റ്.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 450 + 5% വാറ്റ്.

ടെണ്ടർ ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—8-3-2017, 3 മണി.

ടെണ്ടർ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-3-2017, 3 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—10-3-2017, 11 മണി.

കുറിപ്പ്—(1) ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ടെണ്ടർ ഫോറത്തിന്റെ കൂടെ ലഭിക്കുന്നതാണ്.

(2) നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ 1 ശതമാനം.

(3) ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടി അടക്കം ചെയ്യേണ്ടതാണ്.

No. A-60/2017. 3rd February 2017.

Sealed tenders are invited for the supply of LCD Projectors, Lap Top Computers and other accessories for setting up 4 Nos. of Smart Class Rooms of Govt. Technical High School, Sulthanbatheri as per the list of items furnished.

Cost of tender form:

Original— ` 900+ 5% VAT.

Duplicate— ` 450+5% VAT.

Last date and time of sale of tender form— 8-3-2017, 3 p. m.

Last date and time of receipt of tender— 9-3-2017, 3 p. m.

Date and time of opening of tender—10-3-2017, 11 a. m.

NB:—EMD—1% to be submitted with the tender.

Agreement: Agreement to be executed and signed in Kerala Stamp Paper worth ` 200.

LIST OF ITEMS

| Sl. No. | Name of Items with detailed Specifications   | Quantity Required (Nos.) |
|---------|--|--------------------------|
| 1       | LCD Projector<br><i>Specification :</i><br>(1) Brightness: 3200 ANSI Lumen Both Colours Light and white Light Resolution XGA (1024×768) Projection size 30" to 300" 5000HRS Lamp Life connectivity: VGA, RCA,S-Vedio, PEN Drive and USB Cable. | 7                        |
| 2       | Ceiling mount kit for Projector Installation Ceiling mount kit of size 3 feet Power Cable 5 mtr. & HDMI Cable with casing cap installation.  | 7                        |
| 3       | Face Plate with Installation-NT HDMI/VGA 5mtr. &HDMI,VGA cable   | 7                        |
| 4       | Writing cum projector Screen Board Colour : White purpose : Writing cum Projection Screening Size: 4×6 feet.   | 7                        |
| 5       | Lap Top Computer 7th Generation Core i3 Windows : 10,4GB Ram ITB Hard Drive  | 1                        |
| 6       | Multimedia Speaker   | 7                        |

Government Technical High School, Sulthanbetheri. (Sd.) Superintendent.

പുനർ ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി2/1426/2015(2). 2017 ഫെബ്രുവരി 4.

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് മെക്കാനിക്കൽ ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 3,92,400.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനു പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് മെക്കാനിക്കൽ ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 11 മണിവരെയും അവ 28-3-2017 രാവിലെ കൃത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ

തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, നടുവിൽ; പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസുകൾ ഫോറം ഒന്നിന് ` 800 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽമാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 400 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതാണ്.

No. D2/1426/2015(2). 4th February 2017.

Sealed tenders are invited for the purchase of Equipments for Mechanical Basic Workshop of Government Polytechnic College, Naduvil.

Estimate Cost— ` 3,92,400.

The tenders should be superscripted No. D2/1426/2015(2) and addressed to the Special Officer, Government Polytechnic College, Naduvil; Principal, Government Polytechnic College, Thottada (P. O.), Kannur-7. Last date for receipt of tender is 27-3-2017, 11 a. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 800 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. cheques, postage stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 400 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(2)

നമ്പർ ഡി2/1426/2015(1). 2017 ഫെബ്രുവരി 4.

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് ഹെൽത്ത് ആന്റ് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 3,85,000.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനു പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ് ഹെൽത്ത് ആന്റ് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 3 മണിവരെയും അവ 28-3-2017 രാവിലെ കൃത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ്, നടുവിൽ; പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസുകൾ ഫോറം ഒന്നിന് ` 800 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽ മാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 400 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

No. D2/1426/2015(1). 4th February 2017.

Sealed tenders are invited for the purchase of Equipments for Health & Physical Education Lab of Government Polytechnic College, Naduvil.

Estimate Cost— ` 3,85,000.

The tenders should be superscripted No. D2/1426/2015(1) and addressed to the Special Officer, Government Polytechnic College, Naduvil; Principal, Government Polytechnic College, Thottada (P. O.), Kannur-7. Last date for receipt of tender is 27-3-2017, 3 p. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 800 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. Cheques, postage stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 400 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(3)

നമ്പർ ഡി2/1426/2015(3). 2017 ഫെബ്രുവരി 4.

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് മെക്കാനിക്കൽ ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് യന്ത്രങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 2,28,000.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനു പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ് മെക്കാനിക്കൽ ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് യന്ത്രങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 11 മണിവരെയും അവ 28-3-2017 രാവിലെ കൃത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ്, നടുവിൽ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസുകൾ ഫോറം ഒന്നിന് ` 500 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽ മാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 300 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതാണ്.



No. D2/1426/2015(3). 4th February 2017.

Sealed tenders are invited for the purchase of Machineries for Machanical Basic Workshop of Government Polytechnic College, Naduvil.

Estimate Cost— ` 2,28,000.

The tenders should be superscripted No. D2/1426/2015(3) and addressed to the Special Officer, Government Polytechnic College, Naduvil; Principal, Government Polytechnic College, Thottada (P. O.), Kannur-7. Last date for receipt of tender is 27-3-2017, 3 p. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 500 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. Cheques, postage stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 300 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(4)

നമ്പർ ഡി2/1426/2015(4). 2017 ഫെബ്രുവരി 4.

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് മെക്കാനിക്കൽ ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് പണിയായുധങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 4,83,670.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനുപുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് മെക്കാനിക്കൽ ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് പണിയായുധങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 3 മണിവരെയും അവ 28-3-2017 രാവിലെ കൃത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, നടുവിൽ, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസുകൾ ഫോറം ഒന്നിന് ` 1,000 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽമാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 500 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതാണ്.

No. D2/1426/2015(4). 4th February 2017.

Sealed tenders are invited for the purchase of Tools for Mechanical Basic Workshop of Government Polytechnic College, Naduvil.

Estimate Cost— ` 4,83,670.

The tenders should be superscripted No. D2/1426/2015(4) and addressed to the Special Officer, Government Polytechnic College, Naduvil, Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 27-3-2017, 3 p. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 1,000 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. cheques, postage stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 500 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(5)

നമ്പർ ഡി2/1426/2015(6). 2017 ഫെബ്രുവരി 4.

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 4,01,900.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനു പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് ബേസിക് വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ



വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 3 മണിവരെയും അവ 28-3-2017 രാവിലെ കൂത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, നടുവിൽ, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടു പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസുകൾ ഫോറം ഒന്നിന് ` 800 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽമാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 400 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതാണ്.

No. D2/1426/2015(6). *4th February 2017.*

Sealed tenders are invited for the purchase of Equipments for Basic Electrical Engineering Workshop of Government Polytechnic College, Naduvil.

Estimate Cost—` 4,01,900.

The tenders should be superscripted No. D2/1426/2015(6) and addressed to the Special Officer, Government Polytechnic College, Naduvil, Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 27-3-2017, 3 p. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 800 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. Cheques, postage stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 400 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(6)

നമ്പർ ഡി2/1426/2015(7). *2017 ഫെബ്രുവരി 4.*

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് സർവ്വേ ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—` 2,48,800.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനുപുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് സർവ്വേ ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 3 മണിവരെയും അവ 28-3-2017 രാവിലെ കൂത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, നടുവിൽ, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടു പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസുകൾ ഫോറം ഒന്നിന് ` 500 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽമാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 300 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതാണ്.

No. D2/1426/2015(7). *4th February 2017.*

Sealed tenders are invited for the purchase of Equipments for Survey Lab of Government Polytechnic College, Naduvil.

Estimate Cost—` 2,48,800.

The tenders should be superscripted No. D2/1426/2015(7) and addressed to the Special Officer, Government Polytechnic College, Naduvil, Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 27-3-2017, 3 p. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 500 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. cheques, postage stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 300 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(7)

നമ്പർ ഡി2/1426/2015(9). 2017 ഫെബ്രുവരി 4.

നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് പ്രവർത്തനമാരംഭിക്കുന്നതിന് ഓട്ടോമൊബൈൽ സർവ്വീസിംഗ് ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 2,97,450.

ദർഘാസ് സീൽ ചെയ്തവയും കവറിനുപുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും നടുവിൽ ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ് ഓട്ടോമൊബൈൽ സർവ്വീസിംഗ് ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്ന് എഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-3-2017, 3 മണിവരെയും അവ 28-3-2017 രാവിലെ കൃത്യം 11 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, നടുവിൽ, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറം ഒന്നിന് ` 600 + വാറ്റ് 5% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ, സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 27-3-2017 രാവിലെ 11 മണി വരെ നേരിട്ടോ തപാൽ മാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽമാർഗ്ഗമുള്ള ദർഘാസ് ഫോറങ്ങളുടെ വില മണി ഓർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 300 + വാറ്റ് 5% കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും, ` 200 മുല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

No. D2/1426/2015(9). 4th February 2017.

Sealed tenders are invited for the purchase of Equipments for Automobile Servicing Lab of Government Polytechnic College, Naduvil.

Estimate Cost— ` 2,97,450.

The tenders should be superscripted No. D2/1426/2015(9) and addressed to the Special Officer, Government Polytechnic College, Naduvil, Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 27-3-2017, 3 p. m. and tenders will be opened at 11 a. m. on 28-3-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 600 + VAT 5% which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 27-3-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor will the forms be sent as per V. P. P. Duplicate tender forms if required will be issued at ` 300 + VAT 5% per copy.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

(Sd.)

Special Officer. Govt. Polytechnic College, Naduvil, Principal, Govt. Polytechnic College, Kannur.

ദർഘാസ് പരസ്യം

[നമ്പർ 01/2016-17.]

നമ്പർ എ3-330/2016. 2017 ജനുവരി 30.

മൊഗ്രാൽപുത്തൂർ ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഐ.ടി. ലാബിലേക്ക് 7 കമ്പ്യൂട്ടറുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 1,75,000.

നിരതദ്രവ്യം—ആകെ വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില— ` 400 + വാറ്റ് 5%.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-3-2017, 2 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-3-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-3-2017, 3 മണി.

ദർഘാസിന് പുറത്ത് “ദർഘാസ് നമ്പർ 1/2016-17 ഐ. ടി. ലാബിലേയ്ക്ക് കമ്പ്യൂട്ടറുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസുകൾ, സുപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, മൊഗ്രാൽപുത്തൂർ, ബദ്രലൂക്ക പി. ഒ., കാസർഗോഡ്-671 124 എന്ന വിലാസത്തിൽ നിശ്ചിത തീയതിക്കകം എത്തിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ നിശ്ചിത സമയത്ത് ഹാജരാകുന്ന കരാറുകാര്യുടെയോ അവർ ചുമതലപ്പെടുത്തിയിരിക്കുന്ന പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം മുകളിൽ കാണിച്ചിരിക്കുന്ന നിരക്ക് പ്രകാരവും ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ` 200-ന്റെ ഒപ്പം 5 ശതമാനം വാറ്റും ചേർത്ത് അടച്ചാൽ ടെക്നിക്കൽ ഹൈസ്കൂൾ, മൊഗ്രാൽപുത്തൂർ ഓഫീസിൽ നിന്ന് എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 9 മണിക്കും ഉച്ചയ്ക്ക് 2 മണിക്കുമിടയിൽ ലഭിക്കുന്നതാണ്. ഫോറം തപാൽ വഴി ആവശ്യമുള്ളവർ മേൽപ്പറഞ്ഞ നിരക്കിൽ കൂടുതലായി ` 50 മണിയോർഡർ അയച്ചുതരേണ്ടതാണ്.

ചെക്ക് ഡ്രാഫ്റ്റ്, തപാൽ സ്റ്റാമ്പ് മുതലായവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. വാങ്ങിയ ഫോറത്തിന്റെ വില പിന്നീട് തിരിച്ച് നൽകുന്നതല്ല. ഫോറം വാങ്ങിയ ആളിന്റെ പേരിൽ തന്നെ ദർഘാസ് സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് വ്യവസ്ഥനസരിച്ച് ദർഘാസ് ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിലുള്ള നിശ്ചിത മാതൃകയിലുള്ള ഒരു ഉടമ്പടിയും സാധന സാമഗ്രികളുടെ മൊത്തം രേഖപ്പെടുത്തിയ വിലയുടെ ഒരു ശതമാനം നരതദ്രവ്യമായും സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ നിരസിക്കുന്നതാണ്. ദർഘാസുകാരൻ ` 250 മണിയോർഡർ സഹിതം ആവശ്യപ്പെട്ടാൽ കേരള മുദ്രപത്രം തപാൽവഴി ലഭ്യമാകുന്നതാണ്. ഡിമാന്റ് ഡ്രാഫ്റ്റുകളും മറ്റും സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂർ, കാസർഗോഡ് ശാഖയിൽ നിന്ന് മാറത്തക്കരീതിയിൽ എടുക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കുന്നതാണ്.

സാധനങ്ങളേയും ദർഘാസിനേയും സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾക്ക് ഓഫീസുമായി ബന്ധപ്പെടുക.

[No. 01/2016-17]

No. A3-330/2016. 30th January 2017.

Sealed tenders are invited for the supply of 7 Nos. of Computers to Government Technical High School, Mogralputhur.

Estimate Cost — ` 1,75,000.

E. M. D.—1% .

Cost of tender form—` 400+5% VAT.

Last date and time of issue of tender form—22-3-2017, 2 p. m.

Last date and time of receipt of tender—23-3-2017, 11 a. m.

Date and time of opening of tender—23-3-2017, 3 p. m.

Details on Specifications of above materials can be had from the office.

Tender should be superscribed as the “Tender No. 01/2016-17 Supply of Computers to IT Lab” and addressed to the Superintendent, Government Technical High School, Mogralputhur, Kasaragod, so as to reach the same on or before the last date fixed for the purpose. Late tenders will not be accepted. Tenders will be opened in the presence of the tenderers or their representatives who may be present at the time. Intending tenderers may on application to the undersigned obtained requisite tender form (with list of item and specification etc). The tender form can be obtained from the office @ ` 400+VAT 5% each in cash and @ ` 200+VAT 5% each for duplicate copy of tender between 9 a.m. and 2 p.m. of any working day. The tender form will be obtained through post by sending Money Order of ` 50 extra. The tenderer should send along with his tender form an agreement executed and signed in Kerala Stamp Paper worth ` 200 and 1% EMD of the total cost articles tendered. Tender without agreement, EMD etc. will be rejected. Cheques, Drafts, Postal Stamps, etc. will not be accepted as tender cost. If Kerala Stamp Paper required sent ` 250 by Money Order to the addressee. The validity of rate should be up to 6 months from the opening of tender. More details can be got from this office in working hours. Demand Drafts, if any, taken at State Bank of Travancore, Kasaragod.

LIST OF ITEMS

| Name of Items with Specification | Quantity |
|----------------------------------|----------|
| Processor: Intel Core i3         | 7        |
| RAM: 2 GB                        |          |
| DVD Drive: 1 No.                 |          |
| Hard disk. 500 GB                |          |
| Monitor: 15" LED                 |          |
| Keyboard: USB                    |          |
| Mouse: USB                       |          |
| Software: Windows                |          |

Technical High School  
Mogralputhur,  
P. O. Bedradka,  
Kasaragod.

(Sd.)  
Superintendent.